श्री सभापितः जो मतालिबे यहां हुये हैं, उनके बारे में यह बताना चाहिये कि क्या सिच्युएशन है।

श्री राजन(रायण: हां, ठीक है। वह बतायें मेरी जो जानकारी हैं, वह मैंने बताई।

THE LEADER OF THE HOUSE (SHRI M. C. CHAGLA): My friend Mr. Gupta is a keen student constitutional law and I am surprised that he should have enunciated proposition which is absolutely contrary to parliamentary practice. May I say this? It is solely for the Prime Minister to decide who her colleague should be and who should not be her colleague. So long as the Ministry is not changed or the Minister's resignation has not been the Ministry continues and Minister continues. When there is a change in the Ministry, under our Constitution, the President would issue the necessary notification and we in the Parliament and the country will know that there has been a change in the Ministry. Therefore, it is not right for us to discuss what happens and what appears in the press as between the Prime Minister and one or other of her colleagues. The constitutional position is that constituted and the Ministry is as notified by the President. When there is a change it will be duly notified by the President. That is the first part.

With regard to the point raised by my friend Shri Vajpayee the question that we are discussing is this, that the situation arising out of the recent widespread unrest among the students in the country be taken into consideration. I have been here the whole of yesterday except for 10 or 15 minutes and I propose to answer such criticisms as have been advanced against the Government. friend knows that there is such a thing as joint Cabinet responsibility. I being a Member of the Cabinet, am responsible for the Government policies and I will do my best answer such criticisms as may voiced. Shri Rajnarain says that the Finance Minister is involved, the Food Minister is involved and so on. Is it suggested that the Ministers should line up on the Treasury Benches on this question?

SHRI RAJNARAIN: They have not resigned. (Interruptions.)

MOTION RE. WIDESPREAD UNREST AMONG STUDENTS—contd.

MR. CHAIRMAN: Mr. Gupta.

SHRI BHUPESH GUPTA (West Bengal): All right, I start by saying . . .

SHRI NIREN GHOSH (West Bengal): You gave certain directives to the Government. What has happened to them?

MR. CHAIRMAN: I have asked Mr. Gupta to speak.

SHRI BHUPESH GUPTA: This is an irresponsible Government about whom I shall be talking now. I am surprised that we have a Leader in the Education Minister who thinks that I have studied constitutional law but talks as if I have not understood any issue.

MR. CHAIRMAN: You are supposed to speak on the students' unrest.

SHRI BHUPESH GUPTA: Because you did not allow, it is part of my speech. I obey your direction. The issue is, when a report of this kind appeared in the papers with the Minister concerned making statements as has happened in the case of Mr. Nanda, it is the first duty of the Prime Minister to come and take the House into confidence, Mr. Nehru did it when Mr. Krishna resigned on the 7th. In the House on the 8th he made the announcement. Harold Wilson did not. others also you will find in British Parliament who announced. They can say they have not accepted it or whatever they like but this should not be confused with other things. Anyhow I am surprised but I am not concerned with it. If Mr. Nanda has gone, he has gone under the weight of his own sins and that

of his Government. There shall not be any tears for him, I know. I think one after another, these Ministers should go and the country should get rid of all of them if possible and if not, as many of them as possible.

SHRI ATAL BIHARI VAJPAYEE (Uttar Pradesh): Let the whole Government go.

SHRI BHUPESH GUPTA: Yes, I should like them to go. The country should get rid of the Government which creates many things among them, the educational unrest. Two years ago I went to Mr.Nanda's 'Mr. Nanda, house and I told him: the dirty you are doing job for others and you shall go down under the weight of your sins.' I repeated that in the House. Mr. Nanda bravely said: 'No, I will remain' and I said: 'Before I leave you will go' and history has vindicated me.

THE MINISTER OF EDUCATION (SHRI M. C. CHAGLA): Are discussing Mr. Nanda?

MR. CHAIRMAN: You come to the debate.

SHRI BHUPESH GUPTA: May I come to education? We wanted him because he wanted solve the to problem of education by calling a meeting of the Inspectors General of Police, just as one might think of an absurd thing like solving problem of law and order by calling a meeting of the Vice-Chancellors. Now that is how the Government behaves, but he is not there.

I was dealing with the lack amenities for our students and teachers. Many points have been made and I would only like to say that apart from education highly expensive for those coming from the poorer classes, whatever is to some there and accessible is people is very very inadequate. We do not have laboratories, we do not have enough books, we do not have enough buildings and the colleges and schools are overcrowded and overcrowding is a big problem. Hostel facilities are non-existent for many and whatever exists is extremely expensive for the people. There frustration among all. Therefore these are matters that created present situation and unless we into this problem, we cannot tackle it effectively.

As far as teachers are concerned. they are a neglected, ill-paid lot. You being a teacher in your time, know very well how this honoured community of men is dishonoured by the Congress ruling party. It is they who should get a little protection, respect and honour and in the order of precedence, if there is any, teaching community should be given the top-most priority. Even men like me with a rebellious spirit generally, would like to submit to the dignity of the teaching profession. I have respectful and so are always been many others but they are neglected. What are the students to feel when they see 2,000 of their teachers going to prison, when they see thousands of teachers, having been denied a fair deal, forced to come to the streets to carry on certain agitation leading to their arrests and imprisonment? Am I to understand that the young minds, the minds of the young boys and girls, would not be affected by such pathetic sight when they see their teachers being whisked away in trucks to the prisons, and being prosecuted, charged and even assaulted? What are the students to feel when they see their principal being assaulted, as happened in a Kanpur college? In this conection I must invite your attention to the statement only recently made by Shri R. K. Nehru, former Secretary-General of our Government of India, not my Government of India, of this Government of India, a very experienced officer. He cannot be accused of having an agitational mind. Yet when he is Vice-Chancellor of the Allahabad University, he lodge a very strong protest against

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the behaviour of the police authorities there. I am quoting from a newspaper—The Patriot—report of 7-11-1966. Mr. R. K Nehru said:

"That he had refused to give permission for the entry of the police into the campus on ground that the maintenance of law and order there was the responsibility of the University and not of anybody else. Expressing his deep concern at the entry of the police into the campus, regretted that this action have been taken at a time when efforts were being made throughout the country to find a peaceful solution of the students' unrest." Then the paper says:

"The University Proctor, Shukla, told newsmen that 'when I and Mr. Nehru asked the police why they entered the campus without the Vice-Chancellor's permission we were told by the police that they did so on orders from Lucknow.' Mr. Shukla said the Vice-Chancellor had asked him to go to the hostel and meet the Superintendent and try to persuade the students to remain peaceful and to remove all outsiders from the hostel compound, etc."

I have only read out this thing from what has appeared in the paper and attributed to a statement by R. Nehru. Am I to understand that Mr. R. K. Nehru has become a political agitator? Am I to take it that he has become a leading member of the opofficer by position party? He is an training and now, in his retirement, he has become a Vice-Chancellor. Even he cannot put up with the hooliganism of the police of this regime, with the behaviour they are displaying. Now therefore this is in itself a great indictment. Dr. Triguna Sen of the Banares University has condemned police atrocities and excesses, the entry by police into the university campus. So have very many Vice-Chancellors of the country. Sir, you have been at one time the Vice-Chancellor of a great institution I should like to know what are the students and others to do when this arrogant Government behaves in this manner towards the heads of our academi**c** bodies and Vice-Chancellors. what are they to do? I am surprised that our students are patient. fact, they should come out with much greater movement, in larger numbers, with greater militancy and in greater unity to meet this monstrous challenge of the Congress regime, and a wooden-headed bureaucracy, which do not know how even to respect the sanctity of our academic institutions. Therefore the entire trouble lies there, and Mr. well, he was going to discuss the student problem with the pectors-General of Police. When got the news, I was in Calcutta. happened to meet a Vice-Chancellor. I asked him-I would not name him-"Are you going to attend the Inspectors-Generals'meeting now to discuss educational problems?" He bowed down his head in shame and told me that he would never go to such a meeting to discuss educational probwith Inspectors-General of Police. Now this is the degradation of our public life, and this should be condemned on all hands by all decent men and women in the country, irrespective of political parties.

Mr. Chairman, I am surprised that Mr. Chagla sometimes takes to such a line of thinking. He is otherwise a very cultured man, affable in many ways, but I do not know what has gone wrong with him. I should like to see him out of the Ministry for his own salvation, if not for anything else. Now he made a statement. And what does he say there?

"I do not say that students should be kept aloof from political thinking. I would however, stress that students or teachers should not participate in active politics."

May I ask Mr. Chagla? Are politics meant for retired High Court Judges, superannuated politicians and officials, or are politics meant for the youth

of the country, specially for the enlightened youth of the country? Does not Mr. Chagla, a former student of the university at Oxford, know that in those universities of Oxford and Cambride there are societies like Conservative Society, Labour Society, Communist Society and so on, not carrying on thinking but actively participating in politics inviting their leaders? Have I not participated as a student of the London University in one of the societies called the India Society and carried on politics aimed at my national freedom, supported at that time by Mr. Harold Laski and Mr. Gaitskell, who were professors of our college? And yet this gentleman tells the students the other way. Well I say the the student community will reject this kind of advice disdainfully and with the contempt it because They say this thing today, it suits them. Now if the students do not participate in politics, the vested interests remain where they are. The conservatism grows where it is going. If the students do not come into active politics, these gentlemen of the vested interests think that they can carry on without having to meet the challenge of the enlightened youth of country. On the contrary, I think that the students should not Unfortunately, think but also act. they do not act sufficiently. If our nation is to be great, the students shall study, yes. We were also students in the British days. One day the head master of my school-I was connected with what they call terrorist movement, the revolutionary movement, of which Mr Surendra Mohan Ghose sitting there was our leader, now an absolute non-violent teacher-now my head master called me and said, "Bhupesh, you are good student. You can think in politics, politics." but do not participate in Then he told me, "Do you know that if you indulge in politics, what British would do?" He advised me more so because I was getting a merit scholarship, and he told me, scholarship will go. Also the British will throw a bomb which will demolish every house within a radius

of thirty miles". I told my head-master. "But then, my head-master, house will also be demolished, cause it is very near my house." Now therefore, this is a silly thing to say these days. Now again, well, I proud that I participated in politics inspired by people like Mr. Surendra Mohan Ghose at the age of thirteen and for all that I never particularly was a bad student. So what is contradiction there? A good student can be a good student. In our party we have first-class people, people who stood first in academic career and in many other things. Yet we are communists. Now they want to degrade the student community. They want to depoliticalise them and place them in effect into the hands of reaction. I was hurt with such a kind of statement; Mr. Chagla should be demonstrated against wherever he goes for making such a preposterous statement for advising our young generation in this manner, for depoliticalising them for the sake of the party which, by accident, he is serving but for waich, if I may say so, because of his goodness he is a misfit.

unrest among students

Then let me come to the question, the question of Chancellor? Why, Mr. Chairman, the Governor should be Chancellor? I cannot understand. Well, men like your learning and eminence are there in the country they should be made Chancellors. Why Governors? 'Governor' is a political appointment. As you know, some time Mr. Pattom Thanu Pillai taken from Kerala and made the Punjab Governor. Why? By reason of that suddenly he became the Chancellor of the Punjab University, People who get defeated in the elections sometimes Governors because some are made consolation price has to be given. But why should the recipients of consolation prices be made Governors, should be put at the head of I cannot universities; understand. Therefore by law Governors should not be Chancellors of universities. Are we in dearth of talent? Governors got any special talent that they should be made Chancellors? No

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In fact, they want to keep this arrangement for the interference by Council of Ministers in academic bodies, for interfering with the autonomy of our academic institutions. That is why Chancellor is kept there. Vice-Chancellors some cases are political appointments. Mr. Chairman, I have no quarrel with Vice-Chancellor if a suitable person is appointed, but sometimes make political appointments, ughly misfits, ill-educated irresponsible people whose only qualification is that they know how to flatter the ruling party and they become Vice-Chancellors. Now they should not be made Vice-Chancellors.

Then with regard to the sanctity of our universities. Well, that should be maintained. By law, I say, by law the police should be prevented from entering our university campus. our teachers and students do know how to maintain dignity tranquil there, these policemen who indulge in atrocities and hooliganism, will never save the situation. Leave it to them. Give the students and teachers a better chance. They will do so. Anyhow the introduction the police into universities is like the introducton of American forces into Vietnam The latter is violation of the Geneva Agreement and international aggression. Here it is violation good education and good behaviour, and aggression on our educational institutions. Therefore, the autonomy of universities and educational institutions must be enshrined by law and respected. This is what I would like to say. Therefore these are very very Teachers should important things be given their due salary. Their union should be recognised. The genuine union should be recognised, not the fake union which the Congress Party likes. Recently, a fake union or aswas much talked sociation in U.P. about by the All India Radio, whereas other genuine unions and representatives were completely ignored. This should not be done. And what is more; the Home Minister should be comple-

tely out of the picture. The Education Ministry should be made out of bounds for our Home Minister, out of bounds for our policemen. Let educational men handle this problem because would still have some faith in Education Minister rather than in the police Minister, in the policemen, who are uncivil in their attitude, illiterate in their political approach and arrogant in their personal behaviour and anyhow unsuitable for any thing on earth. Well, they not be there. Mr Chairman, now I think I need not say very much on the subject. Therefore, at the root of the student unrest lies the policy of the Government, and this educational policy must undergo a radical democratic orientation, and should changed in such a way that the student community and the teaching community get pride of place in the new arrangement. This is what would like to say.

Once again I condemn this Government for the manner in which they have behaved and shot down students in Shillong, Tripura, Bengal, Madhya Pradesh, Bihar, U.P. and many other places, even recently in Andhra. Now therefore the Government should be condemned. I am very glad we have had a chance of discussing this subject, but I am very sorry that there is no indication from the other side that there is going to be refeal change. I assure you, Sir, an educationist that we politicians of the land, who are accused of interfering, wish well of our education and we shall certainly see, along with students and the teachers, and youth, and all sections of the people, that the present educational policy undergoes a change. The students do not believe in an island of their own in the world. They live with their parents, brothers, sisters, neighbours, dear and near ones suffering from a million social and economic injuries. In this injury the student commu-And the amaznity live and work. ing part of it is that yet they are suppressed, yet they are imprisoned and also sometimes shot dead when they

peacefully agitate against their grievances. Therefore, Sir, the problem is one not of silencing the students but of regulating our student community, organising them, giving them a high ideal and building up their unity so that day to day they can play their part in the remaking of this nation in all aspects, economic, political and social, and we want a very radical change in that direction.

Thank you,

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MR. CHAIRMAN: Mr. Setalvad. We will sit through the lunch hour. Here is a long list of speakers.

SHRI M. C. SETALVAD (Nominated): Mr. Chairman, I would like to intervene very briefly on a topic of which I have some knowledge, not by reason of my being an educationist, but by reason of my being a lawyer.

It has come to our notice in courts, not once but repeatedly, that students and teachers suffer frustration by reason of governmental interference in academic matters. Not only are Vice-Chancellors Chancellors appointed at the behest of the local executive, but the local executive has frequently also interfered in the appointments of professors and teachers in various States, in institutions. If various educational Chancellors who frequently are acting under the influence of the local executives interfere in the ordinary functions of the university bodies-syndicates, senates and so forth—and in the activities of the Academic Council also. there is bound to be inevitably a feeling among the students and the teachers that they are not being given a fair deal and that is what has been happening in various parts of country. It is true that education is a State subject and efforts to make it a concurrent subject have been resisted. But nevertheless I venture to say that the Centre could in various ways exercise an influence over the State educational administration. The Centre after all is the purveyor of financial resources and if the power financial resources is used discreetly,

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as in my submission it should be, then the States could be controlled by the Centre in the matter of university legislation which should be such as may conform to a pattern laid down by the Centre and also in other academic matters. In this respect, I feel— I do not know but I feel—that there are difficulties created by the same ruling party being in power at Centre and in most of the States; the result is that pressures are being exercised by the ruling party in various States on the ruling party at the Centre The consequence is that the Centre very often desirous acting in particular matters is rendered powerless by these pressures. Well that is one aspect of the matter.

of the matter The other aspect which is equally important is the interference by politicians of all parties, including the ruling party as well, in student matters with a view to exploiting the students for political purposes. We have had recent instances of this in Andhra Pradesh, Bombay, in Mysore, where the ruling party has—it may be for the purpose of getting a verdict on border disputes in their favour, it may be for the purpose of getting a steel plant located in their territory-used students for agitational purposes and brought them into conflict with the authorities of law and order. That certainly is a state of affairs which owes its origin really to the way in which the State Governments of the ruling party are conducted and which have encouraged violence instead of preserving law and order. This is a very important cause of student unrest for which I feel the ruling party is very largely responsi-

Apart from that and finally. the really potent cause of the present student unrest is to my mind the policy of the Government not in educational matters only but in all matters. As the Education Minister has himself said in his statement a feeling has gone abroad, and with justification, that nothing gets done or decided or conceded unless an agitation is started and that there is much

[Shri M. C. Setalvad]

greater possibility of the demands being conceded if the agitation is accompanied by violence. Now it is for the Government to get rid of indecision and make studies towards reaching decisions on burning topics quickly so that this feeling in the community at large-and it is prevalent all over the country in all sections of the community—is set at rest.

Thank you, Mr. Chairman.

1 p.m

SHRI M. GOVINDA REDDY (Mysore) Mr. Chairman, I thank Chordia for giving us an opportunity to discuss the unrest among students. This is a very important subject inasmuch as the students of today form the next generation into whose hands the fate of this country goes and therefore, it is very important that this question should be thoroughly reviewed. The main defect, to my mind is that our educational system faulty. In a country like India, which did not have, for a long time, a uniform system of education, with its diverse, classified society it is difficult for the feeling of oneness to be promoted So, any educational system first in this country should be common to the whole country. Next should be a planned system of education. I do not think that our education really is purposive. By ing that I do not mean that there is no purpose in having colleges, medical colleges or engineering colleges. It is not purposive in the sense that the education is not planned to inculcate higher values among the students. I think in this respect we have to look into the educational system of socialist countries. I have had the benefit of looking into some of the textbooks of the socialist countries. There all the lessons in the textbooks what are planned to inculcate known as national values. For tance, in a socialist country there is a lesson on the importance of national property There the student is taught what national property means in the

sense of national welfare, in the sense of individual welfare, and how should be treated as sacred by every citizen. That is a lesson which inculcated in the students from the primary stage to the university stage. The lessons forming the text books of the socialist countries are purposive. Here we do not have such a purposive educational system. I think it should be thoroughly revised. Of course, education here, unfortunately, is a State subject. I have said here before that education should have been a Central subject. If it could not be a Central subject, it should be a Concurrent subject. I know that the Education Minister has made efforts to make it a Concurrent subject, but he has not succeeded. But I appeal to him that he should not stop his attempts as persuading the States to agree to make education a Concurrent subject. is easy for the Centre, in the Development Council, to bring up the matter of making education a Concurrent subject I think the Chief Ministers will come to agree to this position. So, that attempt should be renewed.

Next, Sir, in respect of education in the universities and colleges, where mostly the unrest is felt, we do not have extra curricular activities. my college days we had unions. For every subject there was a union and the office-bearers of the union would find out competent people to speak on those subjects. So much so most of the evenings were occupied in listening to eminent people in the country coming and speaking on the subject. The energy of the students is focussed on constructive activities like We had also a system of university extension lectures, when prominent educationists from all over the country were invited by the university the students were absorbed in lectures that were given by prominent educationists, both within the country as well as from outside the country. I do not see now any possibility of this practice being followed by universities. I think such a practice

would be useful not only in imparting useful knowledge to the students, but in diverting the energies of students in a constructive manner. For this purpose I suggest that the Education Ministry should have periodical conferences with the Vice-Chancellors and heads of universities. There must be a mechanism to get together the Vice-Chancellors and discuss the question of making such arrangements. That, I think, is a very useful thing which should be looked into.

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The other point is about teachers. We, in our days, had immense respect for teachers, because they were eminent teachers. They knew their sub-They knew how to teach not only how to teach, but also how to set good examples before us. Unfortunately today the size of the problem does not admit of the country having first-class teachers, but nevertheless an attempt should be made to have a mechanism whereby the need to set good examples before the students should be impressed on teachers. very good teacher can very well impress his students. I was a teacher myself. Long after I left my job, for over twenty years, the students were corresponding with me. They were putting forward to me their problems and then seeking my advice. cently, of course, that has stopped, because that could not continue for long time. I would give another example from my own experience. may be pardoned if anybody suspects a sense of vanity. I was a teacher. I resigned my job and joined another The school in which I served school. had a new building and there was an opening ceremony. Because I had to with the resign due to differences head of the institution, I was not invited to the function. But I thought, having served the institution, I had a right to go and join the function and so I went to the function uninvited. I was a little late in going to the function, along with another lady teacher. The function had commenced. Music was going on. When the students saw me coming from a distance, the whole flock of students left the gathering and ran out into the road. That was an eye-opener to me, as to what influence a teacher can have on his students. We should, therefore, insist upon integrity in the students and ability in the teachers. If there is ability in the teachers I do not see why the students should run amuck. The students are, as many have said, at an age when they have generous impulses, when good things appeal to them. So, there is nothing wrong with the student population as such.

The other topic which Ι would like to dwell upon is the need to set good examples before the students. In any society the average level of the people, the bulk of the people adjust themselves, adjust their moral standards to the behaviour of the top men in the society. Gandhiji was a very good example. He was able to elevate the whole nation by his personal example, but unfortunately now we do not have many examples. Since politics today governs almost every field of individual activity, politicians have to set examples. Unfortunately, including my own Party I say, the political leaders are not setting good examples. Therefore, it is for the leadership of the country to see that such good examples are set before the young, so that better citizens are moulded out of them.

Things are getting out of our hands. I do not know, unfortunately in this country the latest trends show that things are tending towards anarchy. Therefore, very serious attention should be paid to this. Mr. Ramachandran giving the example of his own institution told us of inculcating self-rule among students. I have an institution currently running where the same system is practised. the students who meet in the morning for prayer, and there the whole affairs are discussed. A ministry is formed among the students for running the institution for that They are divided into several teams and each team is entrusted with certain work, and this is going on very well. I have faith in what Mr. Ramachandran has suggested that if

[Shri M. Govinda Reddy.] the students are entrusted with responsibility, they discharge the responsibility very well. Their energies will be occupied in that constructive way. This I think has to be tried. A mechanism of the sort have suggested of the Central Edu-Minister getting together heads of universities and colleges could be adopted-what form it should take I leave it to the Minister. I think such measures could be discussed and steps taken to remedy this evil which is unfortunately spreading.

One last word. Education is becoming very expensive. I think in country where a socialist society is the objective, education should be available to almost every citizen. know resources come in the way, the Government must serious thought to making education less expensive. Unfortunately, Sir, for the rural classes higher education is becoming an impossible thing now. It is a great calamity to a nation where the bulk of the people are kept out of the fruits of education. So it is a serious matter which the Government should think over and they should give first priority to education. Thank you.

श्री राजनारायग (उत्तर प्रदेश) : श्रीमन्, मैं इस समय केवल बोलने के लिए ही नहीं बोल रहा हूं। मैं तीन हैसियत से इस समय बोलने के लिये खड़ा हुग्रा हूं। एक प्रस्ता-वक की हैसियत से, एक भ्रमेंडमेंट मृव करने वाले की हैसियत से भ्रौर एक जो शिक्षा मंत्री जी ने भ्रपने बयान में एझे इज्जत बरुणी है-जो पार्लियामेंट के किसी दूसरे सदस्य को नहीं बख्शी है--मेरा नाम लेकर कि मैंने विद्या-थियों का सलाह दी है कि वे ग्रपने ग्रान्दोलन को समाज के ग्रन्य स्तरों से मिला दें, ग्रध्यापक से मिला दें, मजदूर से मिला दें, किसान से मिला दें, राज्य कर्मचारी से मिला दें वगैरह, वगैरह उसकी सफाई देने की हैसियत से । मैंने इस सब को इसलिए पहले कहा ताकि

हमारे समय पर ग्राप इसी नुक्तेनजर से ख्याल करें।

सबसे पहले मैं सदन के सम्मानित सदस्यों की खिदमत में ग्रपने उन संशोधनों को पेश करना चाहता हुं . . .

श्री सभापित : पेश हो चुके हैं।

श्री राजनारायण: पेश तो हो चुके हैं, लेकिन पढना चाहता हं क्योंकि यहां पर जितने भाषण हए हैं उनसे मुझ को ऐसा लगता है कि कुछ ही लोगों ने तकलीफ उठाई है उन मंगो-धनों को पढ़ने की । पहला हमारा मशोधन है—–

"इण्टरमीजिएट स्तर तक ग्रनिवार्य **ग्रौर मुफ्त शिक्षा की व्यवस्था की जाये**।" दूसरा है--

"**'फैन्सी**' स्कूलों को समाप्त किया जाय तथा मभी के लिए एक ही प्रकार के स्कूलों की व्यवस्था की जाये।"

चाहे स्रमीर का लड़का हो, चाहे गरीब का लड़का हो, प्राइम मिनिस्टर का बच्चा हो या एक भंगी का बच्चा हो, स्कूल एक ढंग के हों श्रौर हर बच्चे पर राष्ट्र के धन का समान हिस्सा खर्च हो ।

तीसरा हमारा संशोधन है--

"कालेजों श्रौर विश्वविद्यालयो दाखिले पर प्रतिबन्धों को समाप्त किया जाये।"

श्राज दाखिले पर रुकावट है । इसलिए हमारा कहना है कि जो उच्चतम यानी स्रधिकतम बडी से बड़ी पढ़ाई को करना चाहे तो उसको कोई रुकावट न हो । इण्टरमीजिएट तक तो मैं चाहता हूं कि जरूर कम्पलमरी पढाई हो ग्रौर मुफ्त शिक्षा हो, मगर उसके आगे की पढाई के लिए मेरा सुझाव है कि जो पढ़ना चाहे उसको जरूर पढने का मौका दिया जाय। आज हो क्या रहा है। मैं एक ही उदाहल्ण दिए देता हुं जिससे इस संशोधन की गम्भीरता समझ में ग्रा जायगी। बी० एच० यू० 1947 में काशी विश्वविद्यालय में 8 हजार विद्यार्थी थे ग्रौर ग्राज भी काशी विश्वविद्यालय में ८

हजार ही विद्यार्थी हैं। 1947 से ग्राज 20 वर्ष हो रहे हैं, कितनी स्राबादी बढ़ी । वह विश्वविद्यालय महामना मालवीय जी ने किनके लिए खोला था, किस जगह पर खोला था इसके बारे में श्राज इस सरकार को कोई जानकारी नहीं । इक्के उत्तर में मैं चाहंगा कि कारण क्या है कि 1917 में काशी विश्वविद्यालय में जितने बच्चेपढते थे उतने ही बच्चे ग्राज भी पढ़ रहे हैं। यह कोई मामुली बात नहीं है क्योंकि स्राज यह सरकार युनीवर्सिटीज में---चाहे जो कोई भी नाम हो, उसके बारे में श्रागे देखेंगे--रुकावट डालती है, भरती में रुकावट लगाती है, जो बच्चा पढ़ना चाहता है उसको पढ़ने नहीं देती । हमारा कहना यह है कि जो पढ़ना चाहें, ग्रगर ग्रधिकतम विश्वविद्यालय के स्तर तक की शिक्षा की सुविधा यह सरकार सबके लिए नहीं कर पारही है तो कम से कम इतना तो करे कि जो पढ़ना चाहे उनको पढ़ने की सुविधा हो, उसकी पढ़ाई का इन्तजाम हो। यह हमारे संशोधन का मतलब है।

चौथा सशोधन है--

"मातृभाषा ग्रथवा क्षेत्रीय भाषा के माध्यम से ही शिक्षा की व्यवस्था की जाये।"

मदर टंग के जरिए ही सभी अच्छी पढ़ाई की जा सकती है। गांधी जी का नाम लोग लेते हैं। मैं भी गांधी जी का एक वाक्य दोहरा देना चाहता हं---''जो हिन्दुस्तानी माता-पिता श्रपने बच्चों को शरू से ही श्रंग्रेजी में बोलना ग्रौर लिखना सिखाते है वे उनका ग्रौर देश का द्रोह करते है।'' यह गांधी जी का वाक्य है उनकी श्रात्मकथा का । गांधी जी के शब्दों में श्राज कांग्रेस की सरकार शुद्धतः देशद्रोही है क्योंकि कांग्रेस की सरकार स्राज शुरू से ही अंग्रेजी भाषा के माध्यम से बच्चों को ज्ञान देना चाहती है ग्रौर ग्राज तक,श्रीमन्, ग्राप मुझे माफ करेगे, मुझे बहुत ग्रफसोस हुग्रा सदन के कुछ लोगों की तकरीर को सुन कर, यानी हम सदस्य हैं राज्य सभा के स्रोर हमारी जान-कारी मे भाषा स्रोर ज्ञान दोनो में फर्क नहीं है। लोग भाषा को ज्ञान ही कहते हैं। भाषा एक जिरया है, भाषा माध्यम है, मीन्स है जिसके जिरए ज्ञान हासिल होता है ग्रौर ग्रपने खयालात का इजहार होता है। यहां कल कहा गया कि अंग्रेजी क्यों न पढ़ें, ज्ञान की अभिवृद्धि होगी, नालेज ऊंची होगी। यह स्तर है। ग्राप वाइस चांसलर रह चुके हैं इसिलए मैं ग्राप से बार-बार ग्रजं कर रहा हूं कि हमारा स्तर क्या है। इस स्तर से क्या हम मन्त्री बन जायं ग्रौर मन्त्री बन कर समाज को सुधार सकते हैं। मैं चागला साहब से कहना चाहंगा कि केबिनेट में देखें कि किन-किन का ज्ञान इस स्तर में कहां है

पांचवां संशोधन है ---

"म्रनिवार्य सदस्यता वाले छात्र-मंघों की स्थापना की जाय।"

हमारा कहना है कि यूनियन बने, जरूर बने, युनियन के बनने पर कोई रुकावट न हो ग्रौर कम्पलसरी सदस्यता हो। इस संबंध में मैं ग्रपना उदाहरण इस मौके पर देना चाहुंगा । हो सकता है कि उससं कुछ रोशनी मिल जाय। मैं शुरू से, विद्यार्थी जिन्दगी जब हमारी थी तभी से, राजनीति में हू ग्रीर विद्यार्थी रहते हये हमारा पोलिटिकल कैरियर शुरू हम्रा। मुझे खुशी है कि तीन वाइस चाप्तलरों को हमने देखा, एक तो मालवीय जी को, एक राधा-कृष्णन जी को ग्रौर हालांकि कुछ समय तक रजिस्टर पर तो हमारा नाम नहीं था मगर ब्राचार्य नरेन्द्र देव जी को, क्योंकि उनसे हमारा ज्यादा घनिष्ठ संबंध रहा है जीवन मे। हमारे यहां काशी विश्वविद्यालय में पार्लियामेंट थी, उस पार्लियामेंट के सब मेम्बर होते थे, उसमें लीडर ग्राफ दी श्रपोजीशन होते थे। वह पालियामेंट क्यों भंग की गई उसकी तह में जाया जाना चाहिये। श्रीमन, मुझे गौरव है कि सन 1942 ई० में मै छात्र था, मेरा एम० ए० पालिटिक्स का ग्राखिरी साल था ग्रौर लॉ का ग्राखिरी साल था, जेल से ग्राने

[श्री राजनारायण]

के बाद हमने ग्रपना लॉ (कानुन) पास किया, राधाकष्णन जी वाइस चांसलर थे ग्रौर मालवीय जी काशी विश्वविद्यालय में रहते थे। 9 भ्रगस्त, 1942 को जब सुबह-सुबह गांधी जी श्रौर कांग्रेस वर्किंग कमेटी की गिरफ्तारी की खबर पहुंचती है तो हमारे पूज्य राष्ट्रपति जी उस समय गीता का लेक्चर दे रहे थे,इतवार का दिन था। ज्यों ही खबर पहुंची, क्या शान थी विद्यार्थियों की कि विद्यार्थियों ने कहा कि श्रब श्रापका गीता लेक्चर नहीं स्नेगे, जब तक हमारा मुल्क ग्राजाद नहीं होगा, जब तक हम क्विट इंडिया रेजोल्युशन को कार्यान्वित नहीं करा लेंगे, अंग्रेजो भारत छोड़ो का नारा साकार नहीं करा लेंगे तब तक हमारी किताब बन्द रहेगी। यह फैसला ले लिया गया ग्रौर डा० राधाकृष्णन वहां से उठे ग्रौर ग्रपनी जगह पर चले गये। मैं कहना चाहता हूं कि ग्रगर 1942 की जन-ऋांति का श्रेथ किसी को देना है तो वह सारा श्रेय विद्यार्थियों को है। उन विद्यार्थियों ने किस तरह भरी जवानी में ग्रपनी जान हथेली पर ले कर म्रंग्रेजों की चनौती को स्वीकारा। मेरी तबियत मस्त हो जाती है श्रौर मैं चाहता हं कि मेरी जिन्दगी फिर वैसी हो जाती तो कैसा ग्रच्छा होता । श्रीमन, एक-एक दिन में छः छः सात, सात कपडे बदलने पड़ते थे। वह जमाना था जब हमारे हाथ में हथगे।ले भी थे , पिस्तौल भी थीं । काशी विश्व-विद्यालय के विद्यार्थियों ने क्या नहीं किया। गांधीजी ने उसके लिए प्रलग किताब लिखवाई। मैं चाहंगा कि छागला साहब उसको मंगवाकर पद्भ लें। कितना अनुशासन था। उस समय लोग डिक्टेटर कहे जाते हमारी डिक्टेटरी थी थे कि फलां रेलवे स्टेशन को जलाने के लिए केवल 45 विद्यार्थी जायेगे तां 45 विद्यार्थी जाते थे, 46 नहीं जाते थे। कै कै नोट दस दस रुपये के , कै कै नोट पांच पांच रुपये के रैलवे स्टेशन पर मिले, कितनी ग्रठन्नी, फितनी चवन्नी, किउनी दुग्रन्ती मिली, पूरा का पूरा

एका उंट लाकर के वह सौंप देते थे। उस समय हम भी डिक्टेटर थे। श्रीमत्, लार्ड एमरी ने भी हम लोगों को ब्रिटिश पालियामेंट में याद किया था। 18 तारीख ग्रगस्त शाम को मिर्जापुर जिले में का महीना, एक पहाड़ी रेलवे स्टेशन था, उसको जलाने में हमारा एक छात्र जल गया। वह कार्शा विश्वविद्यालय ग्राता है, सुन्दर लाल हास्पिटल में वह समाप्त हो जाता है, मर जाता है, वहां पर उसे फेंक दिया जाता है । बड़ी बाढ थी, पानी था। कृषक शाम को स्राते हैं, कहते हैं कि हमारा सारा कुछ चला जायेगा, हम फांसी पर चढ़ जायेंगे, तत्र मालत्रीय जी ने हमको बलाया स्रौर कहा कि स्रब विश्व-विद्यालय खाली कर दो क्योंकि रोज खबर **ग्राती हैं** कि बड़ी हत्यायें हो रही हैं , यह तो सही है कि मैं जानता हुं कि तुम लोग स्टेशन लुट रहे हो, तूम लाग तार के खम्भे काट रहे हो, तूम लोग मीस ग्राफ कम्युनिकेशन्स को खत्म कर रहे हो, तुम्हारे रोजाना का काम मालुम है, मुझे कोई हिचक नहीं मगर ग्रब हत्त्रायें होने लगी हैं ता घर जावा। लार्ड पिनले वहां का कलेक्टर था तार दिथा को "University is the focus of all revolutionary activities. Awaiting orders." भी सी० ग्राई० उस समय थी, उसने तार की कापी हमें देदी थी, तो हमने मालवीय जी को बताया कि हम ग्रापके कहने स चले जायेंगे, ग्राप कहते हैं तो हम यहां सं चले जाते हैं मगर यह तार है ग्रौर हम लोग गये नहीं कि मिलिटरी का भव्जा हुन्ना नहीं। मालवीय जी ने कहा स्नौर मैं चाहता हूं छागला साहब उस वाक्य को थाद रखें "I shall be the first man to lie down at the gate if the military or the police enters into the campus the University" त्रगर मिलिटरी या पूलिस हमारे विष्विद्यालय के घेरे में श्रायेगी तो मैं गेट पर लेट जाऊंगा.

तुम हमारे पर भरोसा कर के चले जाग्रो। राधाकृष्ण जी वाइस चांसलर थे, हमें उनकी बात मालम नहीं, मगर हमने पूज्य मालवीय जी से कहा कि हम ग्राप की बात मानकर जाते हैं ग्रीर दो बजे भोर को 19 ग्रगस्त को तमाम टामीज घोड़े पर सवार होकर फोर्स के साथ तालों को तोडते हए काशी विश्वविद्यालय पर कब्जा कर लेते हैं । मिलिटरी का कब्जा हो गया । मगर यहां मैं अपने मीजदा राष्ट्रपति की तारीफ जरूर करूंगा कि उनका व्यक्तिगत प्रभाव मिलिटरी का कब्जा कई महीने बाद वहां से हटवाने में ज़रूर रहा। इसी में हमारे ग्रौर उनमें ढंढ भी हुआ था। जब जेल से छुटे थे तो हमने कहा था कि 19 तारीख को हम लोग रिप्रेशन डे मनायेंगे । इन्होंने गांधी जी को चिट्ठी लिखी कि 19 तारीख को रिप्रेगन डे मना रहे हैं तो हमारी राय है कि डिलिवरेंस हैं भी उस दिन के लिए मनाये जब कि मिलिटरी का कब्जाहटा । गांधी जी की वही राय थी जो हमारी थी। तो हमने 19 तारीख मनाई। मैं छागला जी से पूछना चाहता हूं कि भ्राज का विद्यार्थी क्या कर रहा है। भ्राज के विद्यार्थियों नें कितनी ट्रेनें लुटी हैं, ग्राज के विद्यार्थियों ने कितने डाकघर जलाये हैं, ग्राज के विद्यार्थियों ने कितने गोदाम लूटे हैं। 1800 बोरा गेहुं काशी विश्वविद्यालय के विद्यार्थियों ने लूटा, जिसका वाकायदा हमने एकाउंट रखा और वहां पर काशी विश्वविद्यालय के अन्दर जो आजादी के सनिक सिपाही रहते थे उन्हें खाना खिलाया गया। सारा का सारा विश्वविद्यालय एक ग्राजाद फीज के रूप में बदल गया था। श्रीमन, यह है 1942 की जनकांति का इतिहास । उस हिस्ट्री को, उस इतिहास को पढ़ा जाय। म्राज मेरी तबियत मस्त है । मेरे पास वह वाणी नहीं, है मेरे पास वह जबान की ताकत नहीं है, लेकिन मैं ग्राज ग्रपने राष्ट्र के विद्या-थियों को, नवयुवकों को बधाई देता हूं कि 20 साल तक कांग्रेस राज के क्शासन में विद्यार्थियों की ग्रात्मा का हनन करने के लिए 1291 RS-5

जो क्चक रचा गया था उमका विद्यायियों ने जमकर विरोध किया, स्वतंत्र भारत में पड़ली बार विद्यार्थियों में वह भावता, वह त्याग, वह बलिदान की चेतना जगी है जबिक विद्या-थियों ने कहा है कि स्रब हमारा कदम पी छै नहीं हटेगा जब तक कि हम शिक्षा की रीति में बनियादी तब्दीली नहीं कर लेंगे। दमन का विरोध, जोर जुल्म का विरोध, ग्रत्याचार का विरोध करने में विद्यार्थियों ने जो साहसिक कदम उठाया उसके लिये मैं अपनी स्रोर से उनको स्रोतक बार, बार बार, बधाई देता हं। जब मैं उनको बबाई देता हं तो उसी में इस सरकार को भर्तता, इस सरकार की निन्दा भी शामिल होतो है, उस पहल को मैं बाद में लंगा।

तो मेरी अर्ज है छागना जो देवें कि जो युनियनों को मान्यता समाप्त की जा रही हैं, खत्म की जा रही है, वह क्यों ग्रीर जगहों पर केवल बनाने की मांग को लेकर के विद्यायियों में लड़ाई हुई है। क्या सरकार इस पर विवार नहीं कर सकती। क्या जनतंत्री कही जाने वाली सरकार, डेमोकेटिक ट्रेडिशंस पर चत्रने वाली सरकार विद्यार्थियों की वह मुविधा जो ब्रिटिश इम्पीरियलिज्म में हासिल थी उसको छीन करके प्रमने की जनतंत्री कहताने का दम भरेगी स्रौर स्रगर विद्यार्थी इतका विरोध करते हैं तो मैं समझता हं कि काई भी गिआ का जानने वाला, कोई भी ज्ञान का जानने वाला समझदार ग्रादमी विद्यायियों के कदम की निन्दा नहीं कर सकता।

छठी बात हमारी यह है। सामाजिक ग्रीर म्रायिक दिष्ट से पिछड़े हुये छात्रों के लिये उच्वतम स्तर तक निःगुलक शिक्षा को व्यवस्था हो। उसका इसका उर्द कह दें, याती, जो सोशली, एकानामिकली बैकवर्ड स्ट्डेंटस हैं उनके लिये हमारी माग है कि इनको हाइएस्ट एजुकेशन मुफत दो फी एण्ड कम्पलसरी तो हमने कहा है इण्टरमीडिएट तक । हायर एज्केशन के लिए

[श्री राजनारायण]

हमने कहा है कि कम्पलससरी न करके जो बैकवर्ड हैं सोशली, एकानामिकली उनको मदद दी जाये। उनके लिए मुफ्त शिक्षा की, पढाई की व्यवस्था हो।

सातवीं बात यह है कि भूतपूर्व सरकारी कर्मचारियों भ्रौर भृतपूर्व मंत्रियों को उप-कुलपित ग्रीर प्रिसिपल न बनाया जाय । इसको हमारे मित्र भूपेश गुप्त जी भी कह चके हैं, इस लिये हम को ज्यादा नहीं कहना है। मगर हमारा यह प्वाइन्ट है कि न मालूम कितने ट्राव्ल महज इस लिये हये हैं कि जो जो कोई सरकारी बड़ा कर्मचारी या कोई सेकेटरी हटा उसको किसी युनिवर्सिटी का वाइस चांसलर बना दिया गया । जैसे ए० एन० झा साहब हैं, हम हैरत में पड़ गये जब उनको परसों रेडियो पर सुना । उन्होंने कहा कि सारा उपद्रव यहां के विद्यार्थियों ने कर दिया। यह हमारे उत्तर प्रदेश में हमारे समय में कृषि सचिव थे ग्रौर उसके बाद वहां के चीफ़ सेकेटरी बने । फिर वहां से इनको वाराणसी संस्कृत विश्वविद्यालय का वाइस चांसलर बना दिया गया। निजी तौर से हमारी उनकी अच्छी दोस्ती है। मगर उनके ब्यान को परसों जब रेडियो पर सुना तो मैं स्तव्ध रह गया, दंग रह गया । इस तरह का ब्यान कर के कोई भी प्रशासन ग्राज इस मुल्क के विद्यार्थी ग्रान्दोलन को दबा नहीं सकता है।

श्रीमन्, ग्राठवीं, बात हमारी यह है कि तीन सौ रुपये से कम पाने वाले लोगों के बच्चों के लिये सस्ते छ तावासी श्रीर सस्ते भोजन का इन्तजाम सरकार करे ग्रीर इसमें सरकार सहायता भी दे। जब हम पढ़ते थे तो हम को हमारी मां सुबह कलेवा देती थी ग्रौर उसको खा कर हम स्कूल जाते थे। स्राज इस महंगाई की बेला में जो विद्यार्थी घर से बिना खाना खाये हुये स्कूल पढ़ने जाता है, वह क्या पढ़ेगा। मैं समझता हं कि श्राप हमसे ज्यादा तजुर्बेकार हैं ग्रीर इस बारे में ग्राप को ज्यादा जानकारी होनी चाहिये। ऐसे विद्यार्थियों सं, जो अधपेटे

हैं, जिन का पेट नहीं भरता है, यह कहा जाये कि तुम विश्वविद्यालय या कालेज या हाई स्कूल में जा कर के ठीक तरीके से पढ़ो तो वह पढ़ेगा या क्या करेगा यह इस सदन के सम्मानित सदस्य स्वयं सोच सकते हैं। इस लिये हमारा कहना है कि तीन सौ रुपये से जो कम पाते हैं, चाहे ग्रामदनी हो या तनख्वाह हो, उनके बच्चों के लिये सस्ते होस्टल भ्रौर सस्ते भोजन का इन्तजाम सरकार करे भ्रीर उसके लिये सरकार सहायता दे।

नवीं बात यह है कि विश्वविद्यालयों प्रथवा कालेजों में राजनैतिक दलों को अपने यवक संगठन बुलाने दिया जाये ग्रौर उनमें विद्यार्थियों के हिस्सा लेने पर कोई प्रतिबन्ध न लगाया जाय । यह नवीं बात है, श्रीमन् । श्राप इसका ट्रांसलेशन देख लें। नवीं बात जो मैं कह रहा हुं उसकी मैं हिस्ट्री भी थोड़ी सी बता दुं। हमारे मुल्क में जो पहले स्ट्डेंटस फेडरेशन थी वह 1941 में नागपूर में दो भागों में स्पिलिट हो गई थी । जो कम्युनिस्ट पार्टी में थे उनमें ग्रौर जो कांग्रेस के ग्रन्दर दूसरे थे समाजवादी लोग थे उन लोगों में थोड़ा उस समय तनाव ग्राया हमने गांधी जी को यह इत्मीनान दिया था कि गांधी जी जो म्रान्दोलन शरू करेंगे तो हम लोग गांधी जी का साथ देगे। बात यह उठी थी, हम लोगों ने यह जरूर कहा था कि मुल्क जब भी ग्रंग्रेजी साम्राज्य खत्म करने के लिये ग्रागे बढ़ेगा तो विद्यार्थी समदाय कभी पीछे नही रहेगा। उस वक्त देश के नेता थे गांधी जी ग्रौर गांधी जी के कहने पर विद्यार्थी ग्रागे चलते थे। इस पर बड़ा तनाव हुआ नागपूर में और हम लोग गांधी जी के पास गये। गांधी जी का एक सेंटेंस हमें याद है जो मैं कह देना चाहता हूं। डा० ग्रशरफ साहब उस समय वहां गये थे भ्रौर गांधी जी ने यह कहा था:

"Ashraf will feel sorry one day for the misguidance he is giving to the student world."

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यह उस समय उन्होंने कहा था फिर विद्यार्थियों में स्पिलिट हो गया, विद्यार्थी दो दलों में बंटे. जो कांग्रेस की तरफ जाना चाहे वे एक तरफ चले गये ग्रौर जो दूसरी तरफ जाना चाहे वे उधर चले गये। इस तरह उनमें बांट हो गई, मगर इसमें हम ज्यादा नहीं जायेंगे। यह एक हिस्ट्री की चीज थी, इस लिये हमने कह दी। आगे जब आंदोलन छिडा तो विद्यार्थियों ने उसे अपनाया ग्रीर विद्यार्थी तरीके से उस श्रान्दोलन में लड़े। फिर कांग्रेस इल्लीगल करार हो गई, कांग्रेस सोशलिस्ट पार्टी इल्लीगल करार हो गई, फार्वर्ड ब्लाक इल्लीगल करार हो गया ग्रीर कोई पार्टी उस समय ऐसी रह नहीं गई जिस की कोई एक्टीविटी हो। फिर 1944 में स्टडेंट्स कांग्रेस बनी श्रौर स्टडेंट्स कांग्रेस के ही जुरिये मल्क अपनी भावना की देश के सामने रखने लगा । लाख लाख का जलुस ग्रौर लाख लाख लोग ग्राये स्ट्डेंट्स कांग्रेस के चेयर-मैन को सुनने के लिये । स्टडेंटस कांग्रेस के प्रेसिडेंट का दौरा सारे मुल्क में हवाई जहाज से होने लगा। वह एक ग्रजीब हालत थी 1946-47 में जब कि हम लोगों ने गांधी जी से भी कहा था कि अंग्रेजों से मुल्क के बटवारे को मान कर के समझौता न हो, इस मुल्क में एक कांति श्रीर हो, श्रंग्रेजों से एक लड़ाई श्रीर हो। यहां तक हम लोगों ने कहा था कि ग्रगर हमारे पास हथियार नहीं हैं तो कोई बात नहीं है। ग्रगर हमारे मुल्क की केवल ग्रौरतें ग्रपने घर के मूसल ग्रीर बेलन लेकर के निकल द्यायेंगी तो भी अंग्रेजों को भगा देंगी। यह भी हमने कहा था मगर हमने यह जरूर जोर देकर कहा था कि मुल्क का कबूल हो । न साभ्राज्य को खत्म करो, यह विद्यार्थियों का नारा था। खैर, वह एक म्रलग हिस्ट्री है कि किस तरह से मुल्क का बटवारा कबूल किया गया । किसी दिन ग्रगर ग्राप को फुर्संत मिलेगी ग्रौर सदन के सम्मानित सदस्यों को फुर्सत मिलेगी तो जो हमारी ग्रौर जवाहरलाल नेहरू जी की खतोकिताबत हुई है ग्रीर जो हमारे

ग्रीर उनके तर्क हुये हैं उसके बारे में बताऊंगा। मगर इस समय इतना ही कहना चाहता हुं कि उस समय जो कुछ हुन्रा उससे हम लोग टटे हुये दिल लेकर के रह गये और यह एक एस्टैब्लिशड फैक्ट है कि मुल्क बंट गया । भ्रब भ्राचार्य नरेन्द्रदेव जी नहीं रह गये हैं इस द्निया में, नेहरू जी भी नहीं रह गये हैं इस दुनिया में ग्रौर श्री जयप्रकाश नारायण जी ग्रभी हैं। इन लोगों ने कहा था कि ग्रब मल्क ग्राजाद हो गया है ग्रीर ग्रब विद्यार्थियों का मुवमेंट कल्चरल हो जाना चाहिये, उसका पोलिटिकल एस्पेक्ट खत्म हो जाना चाहिये। भ्रब यहीं से मामला चल रहा है भ्रौर भ्राज तक वह मामला चला ग्रा रहा है ग्रौर इसीलिये हम हिस्दी ग्राप की खिदमत में ग्रर्ज़ कर रहे हैं । उस समय हमारी सोशलिस्ट पार्टी ऋपने नाम से कांग्रेस हटा चुकी थी। पहले हम कांग्रेस सोशलिस्ट थे श्रौर ग्रब हम केवल सोशलिस्ट रह गये हैं। जयप्रकाश जी जो स्टूडट्स फण्ट पर काम करने वाले थे उन्होंने सोशलिस्ट की मीटिंग में कहा कि हम यह बात जवाहर: लाल जी की मान चुके हैं ग्रौर ग्रव स्टूडेंट्स कांग्रेस डिजाल्व कर दी जायगी और भव एक नेशनल युनियन स्राफ स्ट्डेंट्स बनेगी ग्रौर उस नेशनल यूनियन ग्राफ स्टूडेंट्स में हर यूनिवर्सिटी ग्रौर हर कालेज के रेप्रिजेंटे-टिव रहेंगे । बहुत ही ख्रदब के साथ हमके जयप्रकाश नारायण जी का विरोध किया था ।

छागला साहब चले जा रहे हैं यह अच्छा नहीं है। यह देखिये कि यह बात आप फिर नहीं पायेंगे और शायद हम भी भूल जायें। इसलिये आप थोड़ी देर तो बैठें।

SHRI M. C. CHAGLA: I do not know how long the hon'ble Member will speak.

SHRI BHUPESH GUPTA: He is very fond of you.

श्री राजनारायण: श्रीमन्, ग्राप जरा छागला साहब को बिठलाइये। हम यह चाहते हैं कि जरा यह जान लें हिस्ट्री क्योंकि ग्राज की सरकार जो निश्चय कर रही है वह ग्रपके

भत को न जानकर कर रही है। भ्रगर भ्रपने पास्ट को यह गवर्नमेंट जान ले तो बहत सी गलतियां दूर हो जायेंगी।

श्री सभापति : ग्रब ग्राप मख्तसिर कीजिये. श्रापने बहुत समय ले लिया है।

SHRI M. C. CHAGLA: He need not be so autobiographical. Let him come to the point. I will sit down.

श्री राजनारायण : तो मैं ग्राप से इसलिये श्रर्ज कर रहा हं, श्रीमन, कि छागला साहब श्रौर ट्रेजरी बैंचेज के दूसरे लोग भी इसको जान लें। जयप्रकाश नारायण जी ने कहा था कि हम वचन दे चुके हैं नेहरू जी को कि स्ट्डेट्स कांग्रेस डिजाल्व हो जानी चाहिये । फिर इलाहाबाद में हम लोग ग्राते हैं, इलाहाबाद का स्पेशल सेशन बलाते हैं ग्रौर स्ट्डेंट्स कांग्रेस डिजाल्व कर देते हैं। श्रभी तक स्ट्डेंट्स कांग्रेस इन्टायरली सोशलिस्ट योगों एलीमेंट्स के हाथ में थी। मगर जयप्रकाश नारायण जी के कहने पर न चाहते हये भी जवाहरलाल जी की राय को मान कर स्ट्डेंट्स कांग्रेस डिजाल्व कर दी जाती है। जब हम लोगों ने उसे डिजाल्व कर दिया तो जस्ट ग्राफ्टर सम टाइम (कछ समय बाद) श्री मोहनलाल गौतम जो कांग्रेस के सेकेटरी बन गये थे. उन्होंने युथ कांग्रेस के नाम से स्ट्डेंट्स में कांग्रेस की एक संस्था चला दी । जो विरोधी पक्ष को दोष देते हैं वे गौर करें। स्ट्डेंट्स में विरोधी पक्ष राजनीति को लेजा रहा है तो विरोधी पक्ष स्वच्छ, सही ग्रौर ठीक राजनीति को ले जाना चाहता है। ग्रीर सरकारी पक्ष उस राजनीति को वैसा बनाना चाहता है जो मुल्क को गन्दा कर रही है। यही फर्क है दोनों में । मैंने हिस्टरी के पाइन्ट को इसलिए कहा कि एक मौका ग्राया जब इलाहाबाद में सेशन करके हमने स्ट्डेंट्स कांग्रेस को डिजाल्व किया । फिर उसी के बाद यथ कांग्रेस के नाम पर कांग्रेस पार्टी ने स्टूडेंटों के बीच ग्रपना संगठन कायम कर दिया ग्रौर तब से सारा मामला फिर शुरू हो गया है। कल हमने कहा कि यूनियन बने, यूनियन सबके लिए समान हो, हर राजनीतिक दल को ग्रपनी शाखा खोलने की इजाजत हो । कम्यनिस्ट पार्टी कोई यथ कम्यनिस्ट की शाखा वहां खोलना चाहे तो उनको हक होना च हिए । सोशलिस्ट पार्टी याजन समाजवादी संघ की कोई शाखा वहां चलाना चार्र तो चलाने देना चाहिए, जनसंघ पार्टी, राम परिषद या छात्र परिषद चलाना चाहे तो चलाने देना चाहिए। हमारी यह मांग है कि हर पार्टी को विश्वविद्यालय में, कलेज में काननी हक होना चाहिए कि ग्रपनी राज-नीतिक विचारधारा, ग्रपनी पालिसी को, ग्रपने प्रोग्राम को समझाने के लिए वहां ग्रपनी शाखा खोले । इसका फायदा क्या है? विश्व-विद्यालय में हम ल ग जब विद्यार्थी थे तो हम लोग स्टडेंट फेंडरेशन की ग्रोर से चार-चार स्टडी सर्किल चलाते थे। हम पढते थे कि मार्क्स-वाद क्या है, हम पढते थे कि गांधीवाद क्या है, हम पढते थे कि समाजवाद क्या है, हम पढते थे फि फेबियन सोशलिज्म क्या है, गिल्ड सोशलिज्म क्या है, जनतान्त्रिक समाजवाद क्या है, समाजवादी जनतन्त्र क्या है । श्रब पढाई कहां हो रही है। मैं समझता हं कि ग्राज कांग्रेस वर्किंग कमेटी में कई होंगे जिनको समाजवाद का ज्ञान ही नहीं है।

श्री शीलभद्र याजी (बिहार): ग्रापकी पार्टी में भी ऐसे हैं।

श्री राजनारायग : छोडो । मैं सवाल जवाब के लिए नहीं कह रहा ह । मेरा पाइन्ट है कि विद्यार्थियों के ग्रन्दर से जो राजनीतिक चेतना थी उसको निकालने के लिए जो साजिश हुई है उसका बुरा ग्रसर हुग्रा है ग्रीर विद्या-थियों के ग्रन्दर संघर्ष ग्रौर ग्रपरिग्रह को खत्म कर दिया गया-संघर्ष ग्रौर ग्रपरिग्रह यानी त्याग, लड़ाई, स्ट्रेगल । शिक्षा का मकसद क्या है ? शिक्षा का मकसद है 'ट् नो सेल्फ', म्रात्मज्ञान । ग्रगर कोई शिक्षा म्रपने को समझने की तालीम नहीं देती तो वह शिक्षा नहां है। शिजा का मतलब हो ता है 'ट्रन अल्फ ग्र मज्ञान ग्रौर म्रात्मतान कैसे होगा । **श्रात्म**-ज्ञान के तीन ग्रं हैं--एक तो भोग, दूसरा संघर्ष ग्रौर तीसरा ग्रपरिग्रह । ग्रब जो विद्यार्थी

जगा है तो संघर्ष जगा है, अपरिग्रह, त्याग की भावना जगी है, वह गोली खाले रहा है, डंडे खा ले रहा है, जेल जा रहा है, चार हजार विद्यार्थी आज उत्तर प्रदेश में जेल में हैं. उसने भोग को छोडा है। जैदी साहब नहीं हैं। मैं उनसे मिल था। वल मैंने उनके भाषण को सुना था। यह इह दिया गया कि मल्क का ज्यादातर हिस्सा भूखा है, भूखों की तहजीब जैसी होगी वैसी ही विद्यार्थियों की होगी ! लेनिन को पढ़ो, मार्क्स को पढ़ो, गांधी जी को पढ़ो, म्राज के जो भाषाविद हैं, विचारक हैं, डा० लोहिया, दूसरे लोगों को पढ़ो कि सही बात क्या है। यह मेरा कहना है। गांधी जी ने ड • लोहिया के बारे में कहा था तूम बह दूर हो, बहाद्र तो शेर भी होत है, तुम विद्वान् हो, विद्वान तो वकील भी होता है, सबसे बड़ा त हारा ण है किससटेंसी यानी ऋमबद्धता। मैं 36 से उनके लेखों को देख रहा हूं, उन्होंने इम्प्रव किया है डियार्च रनहीं (त्याग नहीं)हमने कहा कि Gandhi is an improvement on Marx and Lohia is an improve ment on Gandhi. मार्क्स का विकास गांधी है ग्री गांधी का विवास लोहिया है। यह म्रलग विषय है हमारा ।

Motion re widespread

फिर बात होगी What is revolution. what is Mrityu, what is Vikas?

श्री सभ पति : सब सवालों को न रखें।

श्री "जारायग : इसलिए हम चाहते हैं कि पालिटिक्लि पार्टीज को हक मिलना चाहिए कि हर यनीवसिटी में चाहें तो एक एक सैल चला सकें।

हमारा दसवां संशोधन है--

"विश्वविद्यःलयः कालेज स्कृल से निकले हुए छात्रों के लिए उनकी रुचि ग्रार ग्रहंग के ग्रनुसार काम की व्यवस्था की जाये।"

यानी जो विश्वविद्यालय, स्कल ग्रीर कालेज सै निकलते हैं, इनके जैते खरालात हों, जिस काम को पसन्द नरें, श्रपनी पसन्दगी के मता-बिक काम की उनके लिए व्यवस्था हो, प्रन्यथा पढ़े लिखे बेकारों की फौज तैयार हो जायगी भौर फिर वही होगा जैसा म्राज हो रहा है।

थी सभापति : ग्राप महतसर रखिए, राजनारायण जी । ग्राप बहुत टाइम ले चुके हैं ।

> श्री राजनारायण : ग्यारहवां संशोधन---"विद्या मन्दिरों मे पुलिस के प्रवेश का सर्वथा निषेध कर दिया जाये।"

बारहवां संशोधन--

"सरकारी तथा गैर-सरकारी शिक्षा संस्थाओं में समान सेवा के लिए समान पुरस्कार का सिद्धान्त तत्काल लाग किया जाये।"

तेरहवां--

"ग्रध्यापकों को भ्रपनी रुचि राजनीति में सामान्यतः भाग लेने श्रधिकार होना चाहिए।"

हम टीचर्स के लिए भी चाहते हैं कि उन्हें पालिटिक्स में भाग लेने का हक मिले।

मेरा चौदहवां संशोधन है--

"किसी भी हालत में राज्य सरकार को अपने बजट का 20 प्रतिशत और केन्द्र सरकार को ग्रपने बजट का प्रतिशत से कम शिक्षा पर खर्च नहीं करना चाहिए।"

पन्द्रहवां---

"मन्त्रियों ग्रौर सरकारी कर्मचारियों द्वारा विद्या मन्दिरों में तद्याटन ग्रौर दीक्षान्त भाषण दिये जाने पर सख्ती से रोक लगायी जाये।"

मैं चाहता हूं कि जो मन्त्री हैं या जो बहुत से सरकारी वर्भचारी हैं उनको दीक्षान्त भाषण करने से रोक देना चाहिए। यह समझा जाने लगा है कि जो मन्त्री के पद पर बैठ गया है वही जान वाला है। मन्त्रियों को ग्रौर सरकारी कर्मचारी जो विभागों मे लगे हुए हैं उनको इन कामों में भाग लेते से सख्ती से रोक दिया जाना चाहिए कि वे दीक्षान्त समारोहों या उद्घाटन समारोहों

[श्री राजनारायण]

जायं । मुझे हैरत होती है जब सुनता हूं कि मौजदा प्रधान मन्त्री को भी कहीं विश्वविद्या-सय में दीक्षान्त भाषण के लिए बुलाया जाता है। मुझे नहीं माल्म कि किस कालेज या किस विश्वविद्यालय से उन्होंने डिग्री हासिल की है। माननीय चागला साहब जानते हों तो खता दें।

सोलहवाँ संशोधन :---

"तकनीकी शिक्षा पर विशेष जोर क्रिया जाये।"

17. "छात्र ग्रान्दोलन के सम्बन्ध में बहां-जहां गोली चली है, उसकी उच्चतम स्तर पर निष्पक्ष न्यायिक जांच की जाये तथा वहां के प्रशासनिक प्रफसरों का तबादला किया जाये।"

18 "ग्रान्दोलन से सम्बन्धित सभी गिरफ्तार लोगों को बिना शर्त रिहा किया जाये तथा छात्र नेताओं के विरुद्ध लाये गये मकदमे एवं जारी किये गये वारण्ट वापस लिये जायें।"

यह हमारी मांग है। अब मैं कहना चाहता हूं कि हमारा मुल्क क्या है, हमारा मुल्क भाज है **क**हां ?

भी सभापति : नया ?

भी राजनारायण : मुल्क ।

भी सभापति : क्यों ?

श्री राजनारायण : वही बता रहा हूं। पाज हमारी ग्राबादी है 50 करोड़ । 25 साल से कम के लगभग 30 करोड़ लोग हैं। 25 साल से कम जिन्दगी के हैं उनको तालीम देने का सरकार के पास इस समय कोई तरीका है। भ्रगर बीस साल के शासन में यह सरकार विद्यार्थियों को जो 25 साल से उम्र की जिन्दगी के हैं उनको तालीम देने का इन्तजाम नहीं कर पाई तो यह सरकार कभी समाजवाद का नाम क्यों लेती है, क्यों जनतन्त्र का नाम

लेती है, क्यों जनतन्त्र ग्रीर समाजवाद की बातें उठाती रहती है। श्रीमन्, खाली विद्यार्थी 7 करोड हैं, अगले बीस साल में लगभग 14 करोड़ होंगे। कुल शिक्षा प्रंस्थाएं पांच लाख हैं ग्रौर कुल ग्रध्यापक 20 लाख हैं। जो हमने संशोधन पेश किए हैं भ्रगर उन संशोधनों को यह सरकार नहीं मानेगी तो सरकार कभी भी भ्राज का जो जगा हुआ विद्यार्थी है, जो त्याग की भावना लेकर भ्रान्दोलन में भ्राया है उस रोक नहीं पायेगी।

हमारे ऊपर जो माननीय चागला साहब ने इल्जाम लगाया है उसे मैं उन्हीं की भाषा में पढ़े देता हं--

वह यह है।

भी सभापति : वह तो लोग पढ़ चुके हैं।

श्री राजनारायणः ठीक है, नहीं पढ़ेगा।

हमारे ऊपर चागला जी ने इल्जाम लगाया है कि 15 भ्रक्टूबर को संसद सदस्य श्री राजनारायण ने समाचार पत्नों में इस भ्राशय का वक्तव्य दिया कि छात्रों को भ्रन्य वर्गों से जिनमें दपतरों के कर्मचारी भी शामिल हैं मिल कर कांग्रेस राज को खत्म करने की कोशिश करनी चाहिये। यह हमारे ऊपर इल्जाम है। तो मैं पूछना चाहता हूं कि हमारे ऊपर जो इल्जाम चागला जी लाये हैं यह सही में इल्जाम है या हमारी तारीफ है, हमारे लिये मुबारकबाद है। मैं भ्रापको पंच मानने के लिये तैयार हूं। हमने जो सुझाव पेश किया है उसके लिये इस सदन का कोई सम्मानित सदस्य बता दे कि क्या यह ग्राज की मौजदा शिक्षा के ढांचे में बुनियादी तबदीली की मांग नहीं है। श्राज का विद्यार्थी शिक्षा में बनियादी तबदीली चाहता है, शिक्षा प्रणाली के ढांचे में बनियादी तबदीली चाहता है। तो क्या यह ब्नियादी तबदीली बिना मौजूदा सरकार को बदले मुमिकन है। नामुमिकन। इसीलिये मैं कहता हूं कि ये विद्यार्थियो, ये जवानो, मब तुम्हारे भ्रान्दोलन का सकसद यही होगा. 575

पगर तुम बुनियादी तबदीली चाहते हो तो इस सरकार को खत्म करो, जब तक यह सर-कार नहीं खत्म होगी तब तक बुनियादी तबदीली नामुमिकन है। जरा पांच मिनट।

श्री सभापति : ग्रापने बहुत वक्त ले लिया । श्री मुराहरि ने 25 मिनट लिया ग्रौर भापने इतना समय लिया है ।

श्री राजनारायण : हमारे पास इंसपेक्टर धनरल की रिपोर्ट है।

श्री सभापति : ग्राप के पास तो बहुत रिपोर्ट है।

श्री राज नारायण: यह इंस्पेक्टर जनरल प्राफ पुलिस, यू० पी० लखनऊ ने श्राल हेड्स प्राफ पुलिस डिपार्टमेंटस को भेजा है। जब नन्दा जी से मिल कर श्राई० जी० गये हैं तब उन्होंने छात्र श्रान्दोलनों को दबाने के लिये यह सरकुलर भेजा है तमाम जिलों के पुलिस प्रफसरों को। यह क्या है? उन्होंने कहा है कि जिस तरह से भी हो इसको कुचल दो, तनिक भी परवाह न करो, तनिक भी रियायत म दो। यह सरकुलर हमारे पास है, इसकी कापी है, यह श्राप पढ़ कर देख लेंगे। श्राप हमें जल्दी कर रहे हैं इसलिये नहीं पढ़ रहा । हम विद्यायियों को क्या सलाह देते हैं।

भी सभापति : भव खत्म करें।

श्री राजनारायण : हम कानपुर में गये हैं। हम श्रापको पंच मानने को तयार हैं। कानपुर में सिन्हा प्रिंसिपल मारा गया। दरवाजे के सामने श्रांसू गैस की खोली फूटी। जब दूसरे दिन पांच श्रक्टूबर को जाते हैं तो उसकी रोती हुई पत्नी से पूछते हैं तो कहती है कि जब खोली फूटी तो सीधे श्रपने कमरे में लेट गये श्रीर तीन बार उन्होंने कहा कि प्वायजन प्वायजन (जहर जहर)। श्रांसू गैस का पूरा ध्वां उस प्रिंसिपल के रूले श्रीर नाक के जरिये श्रन्दर चला गया, वह समाप्त हो गया। क्या यह सरकार हत्यारिणी नहीं है, उस

हत्या की दोषी श्रीर भागी नहीं है ? इसके बाद शर्मा हैं वह वाकया सुनाना चाहता हं। प्रिंसिपल शर्मा जो दूसरे कालेज में थे दूसरी तारीख को मारे गये। कलेक्टर को साढ़े ग्यारह बजे फोन करते हैं, कलेक्टर को कहते हैं कि हमारे यहां से ग्रपनी पुलिस की हटवास्रो हमें पुलिस की जरूरत नहीं है हमारे यहां वाहर कोई विद्यार्थी नहीं है, सब होस्टल में ग्रौर कमरे में हैं ग्रौर कलेक्टर ने भी कहा कि हां हम तत्काल एक्शन ले रहे हैं। इसके बाद लोग कहते हैं कि गोली चल रही है ग्रौर ग्राप कलेक्टर से बात करते हैं। उसे झुठ लगा श्रौर शर्मा चला। श्रीमन्, लोग कहते हैं कि प्रिंसिपल इज कर्मिंग, प्रिंसिपल इज कमिंग ग्रौर पी० ए० सी० के जवान कहते हैं कि 'साला प्रिंसियल आ रहा है, मारो साले को'। प्रिंसिपल कहता है कि जब हमने यह सुना तो हमारी वह उम्मीद खतम हो गई कि मुझे कौन मारेगा। वह हट गये, चीफ वार्डन के कमरे में जाते हैं ग्रौर चीफ वार्डन के कमरे में पी० ए० सी० के जवान घुस ग्राते हैं, उसको खींच लेते हैं, डंडे से पीटते हैं ग्रौर बन्दूक के कुन्दों से प्रहार करते हैं। जब हम कानपुर में जाकर प्रिसिपल का बयान ले रहे थे तो दो मिनट बोल कर वह चुप हो जाते थे, उनको गश भ्रा जाता था। उनका कहना था कि यह मैसेज सबको जाक**र** बताइयेगा ।

SHRI BHUPESH GUPTA: Why can't you advise the students to rebel against it? You should tell them to beat them up.

श्री राजनारायण: वहां तो पी० ए० सी० के लोग चले गये थे, वह बन्दूक चला रहे थे। हमने देखा कि दीवारों की खिड़कियों को चीर कर गोली निकली, दीवारों को चीर कर निकलती हुई गोली देखी है। उन्होंने यह कहा है:

"Now I must convey my feelings. I have begun to feel that I am not a free man of an independent country because I was punished

[श्री राजनानायण]

while I was giving the message of peace to my students by the guardians of law."

यह एक प्रिसिपल की वायस है, यह भूपेश गुप्त की वायस नहीं है यह राजनारायण की वायस नही 🚦 यह उस प्रिंसिपल की वायस है जिसे इस सरकार की पुलिस ने, बन्दूकधारी पूलिस के जवानों ने बुरी तरह से पीटा है। श्रीमन भूपेश जी ने उसको पढ़ दिया है मेरे पढने की ज़रूरत नहीं है लेकिन मैं ग्रापसे कहना चाहता हूं कि इलाहाबाद के ग्रधि-कारियों ने पांच तारीख को प्रधान मंत्री को मना किया कि ग्राप इलाहाबाद में न ग्रायें क्योंकि इलाहाबाद की हालत ग्रच्छी नहीं है। उसको हमने परमों पढ दिया था मैं केवल इशारे में कई देता हूं। उन्होंने सलाह दी थी: The district authorities have advised the Prime Minis er not to come to Allahabad tomorrow while touring the drought-hit area of the district and the adjoining districts.

डिस्टिक्ट ग्रथारिटीज ने ला एंड ग्रार्डर के नाम पर उनको मना किया फिर भी प्रधान मंत्री जाती हैं इस नाम पर कि ड्राट से सूखे से जो ग्रस्त एरिया है उसकी जांच करने माई हैं लेकिन शहर में म्राती हैं वह क्यों भ्राई । जिस तरह से पी∍ ए० सी० के जवानों ने घस कर के छात्रों को पीटा है जिस तरह से यनियन के हाल के शीशे तोड़े गये हैं लाइब्रेरी की किताबें लुटी गई हैं उनको देखा जाय। हम बार बार कहते रहे हैं कि हमें नफरत न थी श्रंग्रेज हे कौम व सूरत से, हमें जो भी नफरत थी वह थी श्रंद जे हकमत से । जो भ्रपनों की हक्पत ग्राज रहमत हो नहीं सकती नो अपनों की भी सुरत से मोहब्बत हो नही रक री। छागला जी कहते है कि इम उनक मोहब्बत करें। यह कैसे हो सकती है जब तक वह सरकार में है।

श्री सभापति: ग्राप खत्म कीजिये।

भी राजनारायणः मैं विद्यार्थियों को १० मनाह देरहा हूं। मैं दो मिनट ही लूगा। श्री सभापति: 45 मिनट लेने के बाद भी दो मिनट।

श्री राजनारायण: मैं ग्रापको ज्यादा तकलीफ नहीं द्गा। मैं थोड़े में यही अर्ज कर रहा हूं बहुत ही विनम्प्रता के साथ अर्ज कर रहा हूं कि तीन दिन पह ने यहां पर दिल्ली में हमारे यहां का एक विद्यार्थी प्रिमेडिकल टैस्ट में बैठा था श्राया उतने ही नम्बर भ्राये हैं जितने कि बेटे के नम्बर एक कांग्रेसी के हैं मगर कांग्रेसी का बेटा मेडिकल कालेज में ले लिया गया है श्रोर उसको नहीं लिया गया। वह तीन दिन यहां रह कर गया है। हमने उत्तर प्रदेश के सचिव से बात की है वहां के मिनिस्टर ने पूछा है कि क्या बात है देखें क्या होता है जांच हो रही है। तो हर जगह परीक्षा में पक्षपात, भर्ती में पक्षपात तमाम जगह कुनबापरस्ती है। मैं ग्रापके जरिये छागला जी से चाहंगा कि वह प्राइम मिनिस्टर को बता दें कि यह जी है कि पालियामेंट भवन के दो मील के रेडियस तक कोई हिमां-स्ट्रेशन न ग्राये उस पर जो रोक लगाने की बात की है उसको उस दिन वापस कर लिया जाय जबिक 18 तारीख को इस राष्ट्र के जागते हुये इस राष्ट्र के उदबुद्ध सचेत मुसीबतें ढोने वाले विद्यार्थी यहां ग्रा रहे हैं श्रीर ऐसा न हो कि इस कांग्रेस सरकार की साजिश से 18 नारीख का विद्यार्थियों 💵 प्रदर्शन कामयाब न हो पाये। पालियागेट भवन के दो मील के रेडियस तक ग्रानं पर रोक लगाना उस दिन ब्रा होगा भ्रगर सरकार उनको रोकेगी तो वह दिन बुरा होगा। पार्लियामेंट गेट पर विद्यार्थी आते है तो हमको मौका मिल सकता हे हम विद्या-थियों को जाकर समझा सकते है जब कोई बात हो तो भ्पेण गप्ता जी समझा सकते हैं दूसरे लोग समझा सकते हैं...

श्री सभापति: भ्राप क्या समझार्थेके भ्रापतो।

श्री राजनारायण: हम यही समझायेंगे कि "मानेंगे नहीं मारेंगे नहीं।" हमने यही वाक्य कहा है कि मानेंगे नहीं स्रौर मारेंगे नहीं। हम विद्यार्थियों से यही कहा ें कि तुम ग्राज ग्रपना यह मोटो बनालो कि जिस बात को हम सही समझते हैं जिस काम को हम सही समझते हैं उस काम को दढता के साथ करेंगे ग्रौर किसी को मारो मत किसी की जान पर जोखिम मत लाग्रो ग्रौर माल का बदला जान न हो यही मेरा कहना है।

श्री सभापति : ग्रब ग्राप खत्म कीजिये ।

श्री राजनारायण : ठीक हैं। भाजा है तो मैं खत्म करता हं।

SHRIMATI LALITHA RAJAGO-PALAN (Madras): Mr. Chairman, Sir, the ortset before T about the studen s' unrest I would just like to make a few observations regarding what the Opposition members have said, that the Education Minister alone being present is not enough but that he Home Minister should also be here.

[THE DEPUTY CHAIRMAN in the Chair]

I find from the Opposition speeches that they are treating this as a political issue and not as an academic issue and I would request the Opposi ion Members that instead of making speeches here they should go to the students and advise them properly long before they take out this procession. Instead of that they want to make the students come Parliament House near the create chaos. It is really the most unfortunate thing that the schools and colleges which are seats of learning have become seats of upsurge and unrest. If I look back at my old student days-in 1942-1947-I think in those days also we had demonstra ions, we had agitations and we had these slogans also. And in the 'Quite India' movement we

took so much active part in that national uprising but I think even in those days in spite of our fighting against the British imperialism we were acting in a disciplined and in a restrained manner. But now I find the student population-of course I do not blame the student population-alone at the present day are trying to fight their own Government which is trying to do the utmost benefit for their welfare in spite of the limited resources it has at its disposal. I would also like to point out that the freedom, the opportunities and all sor s of amenities which the students enjoy these when we were students we could not even dream of having any of these things which the students now. Look at all the are having benefits which they get. How many of them are going abroad. In those days we could not do so. If at all it was only a very few students who could go abroad. Today every day you find students going abroad various and getting scholarships. They should realise how much the Government has been doing for their benefit and for their welfare. should only keep in mind their academic in erest and they should not affiliate themselves with any political party. Of course I can underwith the advancement of civilisation, with all the luxuries and other economic factors in the context of their economic handicaps. they have increased demands grievances bu' they have a where they can air their grievances, where they can try to get redressal of their grievances. It is also a fortunate thing for them that the Government is in every way trying to give all help to the students and to meet their legitimate demands for as possible. I would like to say here that the genuine grievances of the students should be attended to immediately. In this respect I would like to quo e the Congress President who has given a very good advice to the students while referring to this violent term of events. He has said that "the real grievances of the

[Shrimati Lalitha (Rajagopalan)] students would be forgotten if the students turned violent and indulged in destruction of public property. Attention would then be focussed on judicial enquiry and other allied aspects." He has very rightly that once the students engage themselves in violent activities main aim of getting their grievances redressed becomes a secondary issue and the whole thing comes to the question of the appointment of judicial enquiry and other things. The students should also bear in mind that violence and destruction of property are wrong weapons to foster knowledge. They should always remember what has happened and what is happening. They have been just exploited by other people. I do not say political parties alone but there are many anti-social elements who just try to defame Government and say that the government is weak and the ment is inefficient.

But I won't blame the students alone for this state of affairs. We have isolated ourselves and drifted far away from them for getting that they are the future citizens of India with the result that the anti-social elements have acquired access to their precincts and trying to are create disorder and chaos. I would appeal to the students that dedication to the academic field alone can stabilise their status and raise their prestige both inside and outside the country.

Some of the measures I would like to suggest regarding this is that students and teachers links should be strengthened. I would here say that closer contacts should be there between the students and the teachers. regards the appointment of teachers I would like to say that the highest calibre should be there. The students should respect the teachers and the teachers at the same time should command the respect of the students; also they should be of an understanding nature. Secondly, I

would like to say that an effective machinery to redress the legitimate grievances of the students, both immediate nature and of long-term character, should be there. instance, the students of the En-College in Delhi gineering been saying that their mess is run properly and that the food they get is bad. Now this is a thing of immediate nature and it immediately looked into and right in a day or two. I shall give another example in this connection. the Jodhpur University because of the Indo-Pakistan conflict the students were not able to cope with their studies and they are a little bit backward. They just want that the percentage of marks for a should be lowered. This is a thing which you can do for the time being and after they make up their studies you can again raise the pass percentage of marks. Such things can be looked into and settled immediately.

Thirdly, the Prime Minister rightly said that in order to divert the students' mind it is proper for us to introduce the earn-while-youlearn scheme. It is a very good suggestion and I think this will give mental and physical recreation to the students and at the same time give some remuneration to them divert them from these so-called anti-social influences.

Then I come to the appointment of Vice-Chancellors. This is important because politics plays very great part in many universities. This is not a healthy tendency in a developing democratic country and in my opinion only men of academic interest, educationists, academic who are experts in the field, should be appointed.

Then there is a suggestion for the creation of a forum for the hearing and redressal of the students' grievances. I hope the creation of such a forum will not in any way come

in the way of the relationship between the Principal, Vice-Chancellor and the students. This should borne in mind. As far as possible, my suggestion would be, the ernment should keep aloof from the administration of educational tutions; unless their help is actually needed they should not interfere in administration of any the internal institution.

As regards police firing, I also do not agree that there should be police firing on the students. I also agree that the police should not enter the university campus unless it is absolutely essential, as when they try to destroy public property, say, the laboratory or any other portion of the university which will really be a loss to the country. But I do not agree that the police should not use force either. The police has to use force because sometimes it is not the students alone who start the agitation but some others also come and ioin them and actually it more or less an anti-social demonstration. When the students violent and they try to destroy public property like buses and other things, you cannot expect the police to be restrained in that case. They will have to use force.

Lastly, I would say that we should not forget that the students are the future administrators of the country and we are going to pass the destiny of the nation into their hands and so it is our duty to infuse confidence and faith in them by our action that we are guiding them in the right path. Let us not allow the young blood to go astray and waste their energy and talents in a disastrous and fruitless manner.

Thank you.

GHOSH: SHRI NIREN Madam Deputy Chairman, I would first of all like to express my deep admiration, on behalf of our Party, of the wonderful sense of solidarity and determination and grim determination at that shown by the students State after State during the last three four months of students' agitation and I would also like to warmly great them for the death-defying courage with which they faced the Congress bullets, tear gas, lathi charges, jails, and they stood the test. Those of the country who think of the long-range and future interests of the country were wondering whether the students and the youth of our country have gone to sleep. It seemed as if the sense of chicanery and cynicism that was enveloping the entire society of India had infected the student community and the youth as well, that they had lost all sense of values and ideals, etc. But the events the last three months and the countrywide demonstrations and ments of the students have proved that the students at large are groping to fiind out their new ideals, to come to grips with the relatities and think about the future of theirs as well as that of the country. Now, it is said that before independence generally our national movement mainly based on the students and the youth and all sections of workers and the academic institutions. The youth of the country sets the future of the society of the country as well. This youth seemed to be dorment and slumbering. How is it that the achievement of independence, instead of firing the student community with new ideals, lulled them to sleep? It is because after 1947 Congress or the leaders of the Congress made a complete break from the ideals they stood for and the entire country stood for. They espouse new ideals. These ideals did not conform with the interests of the country or of the people at large nor of the students community. As a result, what have we seen? In our younger days scholars and renowned teachers of our country used to be held particular reverence by all sections of the people, by all the political parties. Nowadays it is said that politicians have become glamorous people. It is they who are doing the mischief. I do not think thereby they are stating

[Shri Niren Ghosh]

a fact. It is not a fact. Who are the ideal persons in the Congress Raj and in the Congress regime? They are the swindlers, crooks, financial magnates and tycoons. They are the glamorous persons in this society. not the politician. It is they who control everything and they have been set as ideals before them. Who are they? 't is Mr. Ram Ratan Gupta, it is Mr. Biju Patnaik, it is Sardar Partap Singh Karion . .

SHRI SHEEL BHADRA YAJEE: They are better than you because they are not pro-Chinese.

SHRI NIREN GHOSH: Mr. Ram Ratan is better than me, okay according to your judgment. Now, there is all this Rs. 200 crores worth incometax evasion annually and these the glamorous persons in the society. They set the ideals after whom and in whose image the country has been sought to be built up in the Congress Raj. This is erosion of our intellectual values. Look at the academic world? What do you find? In olden days they used to be rather poor and lead a poverty-stricken life, lead a simple life rather than give up their ideals. Nowadays those who know the ruling Party and the Government are given promotions. They are put at the head of educational institutions, at the head of educational departments. They are given the posts of Vice-Chancellors you think that, when you indulge in this sort of things our youth look on with eyes closed or they do not see things? When they see that Prime Minister goes to have lunch or dinner and talks with Johnson and they suddenly plump for the Indo-U.S Foundation, what do they think? What ideals have you given them? Do you not see what you are doing? In Madhya Pradesh there have been strikes and demonstrations by students because American thods of teaching American methods of examination, which have nothing to do with their curriculum, absolutely foreign to them, were imposed on them. This is the sense of cynicism which the country has developed among the students. After long years, it seems, they are coming back They are living life as normal human beings.

Now, whenever the students start any agitation and do anything, Government comes forward with pretty quick and ready-made answer. It is the communists meaning us, our Party who are behind all sorts student agitations. Now, I suppose the Government knows in which States we are strong and in which States we are weak I want to ask, in 1964 when the student movement rocked the entire Orissa, is it our Party which was behind the students' agitation there? Or was it the case that Mr. Biju Patnaik's and Mr. Biren Mitra's corruption, bribery and chicanery inflamed the students there? We were in jails then. After a few days we were clamped inside jails. We were not even outside. That was in 1964. In Bihar some two years back, there was a very big wave of dent movement sweeping throughout Bihar and there was the same story, shootings, lathi charges and all that. In Tamil Nad we were not there. It is because of your doings, your ideals that you set. It is good they have not become enamoured of those ideals. They are making a great and radical break from these anti-national ideals corruption. briberv chicanery. nepotism, favouritism and what not. I say that this Government is fountain source of all evils and corruption inside india and it is stinking and it is exuding an odour which still oppressive and poisonous is what the Government of India is. All farsighted people and leaders must welcome that hir seats of learning demand a break with those ideals which are no ideals, ideals of mammon, ideals of corruption, ideals tax evasion, ideals of whitting down of democracy and all that the last four months in the movement that has swept over India, in Bengal, Assam, U.P., Bihar, Madhya Pradesh. Punjib Jammu and Kashmir West Bengal, what has been the role of the students and the ro'e of Government in it? In U.P. alone 4000 studen's have been arrested: 13 students have been killed: there firing in 9 places. A thousand were injured in Kashmir, and as Shri Rajnarain and several other have said, a principal of a college died after the teargas shell burst What is that teargas shell? I would like to show it 'o the House and for benefit of Members, I would like to place it on the Table of the House. This is one of the teargas shells that was fired on the students and the Principal. Wherefrom it is? No. 219. Federal Short Range Shell Teargas, Federal Laboratories Incorporated, Pa., U.S.A.

THE DEPUTY CHAIRMAN: Where was it fired?

SHRI NIREN GHOSH: It was fired in U.P. After the firing of the teargas that Principle died.

DR. M. M. S. SIDDHU (Uttar Pradesh): Was it not exploded?

SHRI NIREN GHOSH: It was exploded. We picked it out. This is for your exhibition.

SHRI SHEEL BHADRA YAJEE: He is staging a drama here by bringing this from the market.

THE DEPUTY CHAIRMAN: Just fifteen minutes please. There are so many other speakers,

SHRI NIREN GHOSH: They are importing teargas shells in order to beat down our student community. In Madhya Pradesh 829 were injured. A hotel worker was killed Unoificial figures give it as 3000. In Andhra for the steel plant 6 students and 8 others were killed. In Jammu and Kashmir (Time bell rings) 4 were killed. Madam, I would request some more time at least.

THE DEPUTY CHAIRMAN: This side has not spoken at all yet.

SHRI NIREN GHOSH: If one Member can take 45 minutes. . .

THE DEPUTY CHAIRMAN: I think you can give your points in 15 minutes.

SHRI NIREN GHOSH: I will try.

THE DEPUTY CHAIRMAN: You need not quote figures and all.

SHRI LOKANATH MISRA (Orissa): Madam, could we not continue this debate tomorrow?

THE DEPUTY CHAIRMAN: We must finish this today. We have got a lot of legislative business on hand.

SHRI NIREN GHOSH: After this I would like to point out what is the Congress stand in the face of this. The Home Minister, on behalf of the Government, whether or not he does any other thing promptly, called a meeting of the Inspectors General of Police to deal with the situation, not to delve deep into the social malaise that is gripping the country. To them it is a police problem. They call a meeting. If I say this, let the Treasury Benches, let the Education me. I Minister contradict charge that it is the plan of the Congress Government; a plan has been hatched that from boyhood teach them religion, keep them aloof from politics. So what politics remains? Only the students Congress politics. So the taught Congress politics. be must Despite that nothing happens takes place. the student agitation Then it must be dealt with firmly and they must be put down with tear-This is the complete plan that you have come with after months of student agitation. that it is in the secret cell of your Government which you are not divulging to the public or Parliament. If you have the courage. challenge me. A secret cell of three Inspectors-General of three States to deal with this. Is it true or not?

SHRI SHEEL BHADRA YAJEE: Wrong.

SHRI NIREN GHOSH: Let them say whether it is wrong.

SHRI SHEEL BHADRA YAJEE: I say that.

SHRI NIREN GHOSH: Who you? After that comes the Vice-Chancellors' meeting, whatever they are. Many of them have been put there by the Congress but all are not the same coin. Somehow they have taken a decision that the police must not enter the educational campus, the university, campus. After that within a few days in U.P. they entered the Allahabad University campus, despite protest from Shri R. K. Nehru, and he had made a public protest against it. Defying all the recommendations, the primary commendations of the Vice-Chancellors the meeting was called by the Government of India. What does Shri C. D. Deshmukh say, another Vice-Chancellor? He admitted police excesses. What does Shri Gajendragadkar, ex-Chief Justice, say? He says that the campus must not be entered without the permission of the educational authorities. Another ex-Minister, Shri M. P. Srivastava, what does he say? He said: "I have never seen such a brutal lathi charge in my life". To the happenings in Calcutta I would also like to refer. that I would like to refer to book. This is a book called "Indira Priyadarshini" by several One of the writers is a Deputy Secretary of the Education Ministry, Shri K. M. Agarwala. Did he take the permission of the Ministry to write such articles? He is an officer of the Government, he is not a public man. What has he written?

"Soon after coming to power in 1957 the Kerala Communists assumed their true colour by throwing away the garb of "Champion of the down-trodden" and 'saviour of democracy' and created a reign of terror in Kerala. During these difficult times Indira Gandhi toured the State to obtain firsthand knowledg: of things there."

That is, as Congress President.

"Realising that the State was virtually on fire she persuaded the Centre to intervene in Kerala and order a fresh election. With great finesse she obtained the support of other parties including the Muslim League to establish a comparatively stable Government in the State"

SHRI LOKANATH MISRA: This may not be very relevant to the discussion now, but the question is whether a Deputy Secretary in the Ministry of Education could write a political thesis like this.

SHRI NIREN GHOSH: Did he take the permission? Do you think the students do not come to know of this? This is the idea that you are placing before them.

SHRI MULKA GOVINDA REDDY (Mysore): This is a very important issue he has raised. Four or five years back Mr. Ramdhyani, the Secretary of the Information and Broadcasting Ministry, had written article regarding the Communists of Soviet Russia, etc. Then a protest was made in this very House, and Mr. Ramdhyani apologised for having written that article. This is a very serious matter that Mr. Ghosh has raised in this House. The Minister should investigate into it and make an appropriate statement, and appropriate action should be taken against that Deputy Secretary.

THE DEPUTY CHAIRMAN: That may be taken note of Mr. Ghosh, you must wind up now. You have taken twenty minutes.

SHRI NIREN GHOSH: Who are the students? The main bulk them come from the middle class, whose parents spare their last farthing in order to educate them. The cost of education is such that only the affluent sections of the society So the education has becan bear. restricted. Yes, there has come been some spread of education, but in all these educational institutions

it is the Congress politics which have been injected by way of appointment Chancellors, Vice-Chancellors, teachers. etc. As Mr. Govinda Reddy has said, the overwhelming bulk of our people are denied the fruits of education. They hope to enter the sacred portals of the alma mater. So, that is position we have come to.

In the end, the only plan that the Congress can boast of is the plan to shoot and kill people, armed police, jail, DIR, bullets, PD and so on. That is their only plan and that is their only ideal that they have placed before the student community. So a complete and free and uninhibited democracy should be established among the student community and police atrocities, police intervention, in any size or form, should be firmly prohibited. And it is the educational authorities and the students themselves who will decide things. Afterwards, the students will themselves find their own ideals and the future of the country, and they will forge a new path and show that new path to the country, and we, political leaders, will certainly acclaim them if they adhere to that new path.

MISS MARY NAIDU (Andhra Pradesh): Madam Deputy Chairman, I thank you for giving me a few minutes . . .

THE DEPUTY CHAIRMAN: It should be only a few minutes.

MISS MARY NAIDU: Please give me as much time as others have been. I want to give a few suggestions about the restlessness of youth. I have spent 30 years in educational departments and as a teacher—not as a politician, but as a teacher—I know a little bit of the nature of the students. Many hon. Members have given out many valuable suggestions and most of them are very very useful also. And I am also aware that Mr. Chagla, in his own capacity as Education Minister, is doing all he

can to give security to the students and to restore order in all the situations. But still we find that the restlessness is on the increase, on the decrease. Well, let us see why it is so. One of my friends, Mr. Ramachandran, suggested student problem should be tackled from the top; that is, only from the college level, because little ones are not in it. I disagree with that. Indiscipline starts from the bottom itself; it is in the baby class that the indiscipline is starting. There is no use of anybody saying that all the money that is spent is going waste, unless we go to the very root of the problem of indiscipline. We have built school rooms for utmost 45 children per room. But we have got in each school room 75 students. There is no elbow-room for the little babies. Even they start struggling; six and seven year old boys coming from good families, they start pushing each other and start learning indiscipline. It is wrong to say that it is only the college students who do it, who have got grievances which, when not cared for, they ventilate. It is the little ones that take it up. In the Connaught Place, the other day it was children below 10 years that were breaking the window panes, looting and doing other things. In Andhra Pradesh also, it is children below 10 that are enjoying breaking the signals and standing in a queue giving stones to each other and aiming them as if it is a football match and giggling and enjoying after breaking them. There was no police. I do not know what the police was doing. The police that they were speaking of, where were they on that day? There was no police at all because the police was given orders not to harm the children. So, the children had a free play and none of the parents or none of the teachers were there to correct them.

I give the reasons. There are many reasons that go to make up the indiscipline of the children. I would like to ask one thing. Throughout

[Miss Mary Naidu]

the length and breadth of India, I do not know how many thousands of schools and hundreds of colleges are run by missionaries, by Christian institutions. We do not hear of even one college of theirs ever going on strike or joining a strike. Have ever stopped to appreciate this point why it is that Christian and ask schools and colleges have not joined the strikes? Of course, there may be a very few of them who do it if they are pushed. Even in our own school we have to push them sometimes to take part in the strikes because otherwise the strikers come and break the doors and windows of the institutions and we cannot replace them. Otherwise, students know, they do not join the strikes. If you can find out what is the reason, perhaps you will find a solution for it. But we never 'hink of those things even though may be hundreds of reasons. But the real reason why there are no strikes in those Christian colleges schools is that the children have no time for strikes. That is the real thing. They have no time for strikes because the work starts on the reopening day and goes on till closing of the schools. Can we say the same thing about our Government schools? I would suggest thing as the greatest remedy for this kind of strikes. Send your C.I.Ds. to all the colleges and all the schools and find out whether on the opening day they have their time-tables and text-books ready, their schemes ready. Have they everything ready to start the work? No. I am really very sorry to inform you about that. I know, I live among students, I am also attached to the schools and colleges and the universities also. They do not start work for several months. And then, of course, the reorganisation also is partly responsible. language in all the village schools and in all the district schools is the mother-tongue. And what is the medium of instruction in the And when they leges? English.

go to the colleges from the high school they find that they have to tackle books that they have not seen before; they are such big English text-books. Well, children are children. They want to study; they have come to the colleges to study. do they find that the books ready? No. I am afraid I must speak out. Never in the last decade or so have the text-books been kept ready on the opening day for college students to buy them and start work.

SHRIMATI DEVAKI GOPIDAS (Kerala): The teachers also are not appointed.

MISS MARY NAIDU: Yes, teachers also are not appointed.

And by the time the text-books come to them and the teachers come to take charge of the students, ready two or three months are over. The children find that there is a lot of gap between the language which they had studied and the language which they will have to tackle henceforth. Even then. thevreally sincere. They begin to work. But before some months are over, they begin to celebrate days, staff days, these days and those days, and the college days are finished. The staff teach them within the remaining days and then ask them to finish the rest of the portions themselves. And examinations come. The examinations, of course, are run very strictly. They give questions not of their university, not on what their teachers taught The papers are set by other them. universities in order to render examinations difficult. And when the question papers come, all that can do is only to rewrite the questions. They naturally fail in their examinations. Ninety-five per cent. tions. of the students fail. They have come to the universities though they could Their ill-afford it. parents have spent money for the fees, for college books, for everything and they have

sent them to the college. But in the very first year the students fail. They cannot face their parents at home. They cannot go back. If they go to the next college, the principal will "What can I do?"; the say, will say, "What can Chancellor do?" Then they go to the Minister of that place and ask him. The Chief Minister will say, will look into the matter." But nobody attends to them till they take stones and break the doors and windows.

Motion re widespread

And then the police comes. we students Then say that the troublesome and indisciplined. Who is responsible for all this indiscipline? I really entreat the Education Department: Treat these children as children should be treated whether they are nine years' old or 25 years' old. Give them no chance to get out of their colleges. Teach them and let them learn and you will see that there is no indiscipline.

First of all, there is no place in the class room. But whatever the space the boys are wanting to study but we do not give them education. It is really that which is responsible for indiscipline among students. They get indisciplined because they are on the streets and politicians make use of them. If they are in colleges, politicians, whatever party they may belong to, cannot make use of them. If we really attend to that, then there will be no indiscipline in the country at all. It is not the fault of the boys.

Then, Madam, there is no contact between the teacher and the pupils. How can there be a contact between the teacher and the pupils when in colleges a Professor is facing 300 boys without any teachers for tutorial classes? In the olden times there used to be teachers for every 25 boys. But there are no teachers now. The Professor simply comes, lectures and goes away. And, as I

said, the lectures are only for three months. There is absolutely no contact between the teacher and the taught. There is nobody who can control these children.

SHRI P. K. KUMARAN (Andhra Pradesh): That is why political meetings should be held.

MISS MARY NAIDU: Politics taught in the colleges. That should be more than enough. As Mr. Chagla will be telling us, everything is there on the paper. There is local government for every college every University. Everything there except no practice. And for that the people sitting here cannot do anything except giving speeches. It must be done in some method or the other. And that is why I suggested that if we are paying our staff fairly, let us send really the top intelligentsia one month before to find out if the colleges and schools are getting ready for opening. I am repeating this because Mr. Chagla has come. If everything is ready in the schools and colleges, then there will be no indiscipline. That is one thing.

Another thing. I quoted the Mission schools a little while ago. But it is not necessary that we should send our children to only Mission schools and colleges. For example. there are other schools also. Coimbatore there is, what is called, the G. D. Naidu Polytechnic Insti-The discipline of the children there is unheard of. Nobody can impose the discipline of the Mission schools on the children elsewhere. In spite of that, do you know how they flock to that institution? simply clamour to be admitted into that institution by the richest parents and by the poorest parents, the reason being that the institution finishes in six months the Engineering course that other institutions finish in years. Professor Ruthnaswamy himself Vicelaughing. Being Chancellor he cannot swallow that. But if you come and visit that place you will understand

[Miss Mary Naidu]

There is no white collar business there. There are no decks and benches. The boys have to stand there throughout the night and listen to the lecturer, go and do the practicals. Buses, cars and lorries are put at their disposal. They have to do practicals day and night. Only sufficient time and good food is given to them.

SHRI M. RUTHNASWAMY (Madras): No theory.

MISS MARY NAIDU: Theory only oral. They have just to refer. It is all in practice. By the time they listen to the oral lectures and do the practicals they know what they are doing' There is no need for consulting books. And this system is copied by the Ramakrishna Mission Institute of Coimbatore following the principles of the G. D. Naidu Polytechnic Institute. They too finish their Diploma course of Engineering within six months. the Government have not recognised it still the boys flock to them. reason, Madam, is that by the time the six months are over the boys are able to stand on their own legs and earn their own living. They are taught how to open petrol pumps, how to open small-scale industries and how to run so many small industries. They do not care to and ask for any Government jobs. Here we are turning out engineers by the thousands who come back to us for jobs which we are not able to give. That they go to the streets to So I request Mr. go on strikes. Chagla, our Education Minister, with a party of eminent educationists to go and see those institutions, whether similar institutions could not be run all over India. In these institutions there is no need for any job-hunting, where the boys after they finish their course are ready to earn their living.

Madam, that institution is run by one of our ex-M.P.s and ex-Educa-

tion Minister, Mr. Avinashilingam Chettiar. It is surprising to see how boys turn out of that institution and what discipline is there. I am glad the U.G.C. is acknowledging to recognise the six-month course as the Diploma course and that later on they are also going to recognise the Degree course also, I suppose.

THE DEPUTY CHAIRMAN: Now you should wind up. There are so many speakers and the Minister will reply at 4 o'clock. If you go on like this very few speakers will get the opportunity to speak.

MISS MARY NAIDU: Madam, I have said most of what I wanted to say. Thank you.

श्री राम सहाय (मय प्रदेश): उपसभापित महोदया अभी सदन के सामने श्री भूपेश गुप्त ने ग्रौर श्री राजनारायण जी ने सन् 1942 के ग्रांदोलन के कुछ वाकयात बयान किये थे उसमें उन्होंने भ्रपने हाउस का ग्रपने सदन का ही उदाहरण दिया श्रौर श्री राजनार:यण ने अपने बहुत से कारनामे उस में बताये थे। मेरा यह निवेदन है इस वक्त हाउस में वह दोनों साहबान नहीं हैं उनको फारेन गवर्नमेंट के शासन काल में जो काम किये गये हैं उस में स्रोर स्रपनी गवर्नमेंट के प्रति जो काम करने हैं उसमें कुछ भेद नहीं लगता । ग्रगर वे यही समझते हैं कि जो कार्य सन 1942 में फारेन गवर्नमेंट के हटाने के लिए किये जाने चाहिएं थे या किये गये वे ही आज भी किये जायं तो मैं समझता हूं कि यह जो हमने ग्रपना संविधान बनाया हुन्रा है उसका कोई मतलब नहीं होगा। हम यह ग्रच्छी तरह से जानते हैं कि वह जो फारेन गवर्नमेंट थी उसको वैधानिक तरीके से हटाने का हमारे पास कोई साधन नहीं था इसलिए हमने उस प्रकार के तरीके श्रस्तियार किये। लेकिन जब देश का एक संविधान मान लिया है श्रौर संविधान मानने के बाद हम समझने लो हैं कि हम संविधान के तरीकों से किसी भी गवर्नमेंट

को हटा सकते हैं तब इस प्रकार की बातें करना अपने विचारों को इस तरह से सदन के, जनता के सामने पेश करना कुछ मुनासिब नहीं है। यह हमारे विद्यार्थी को मिसगाइड करने वाली बात होती है।

स्ट्डेन्ट्स के ग्रनरेस्ट के बारे में जो बात चल रही है उसके वारे में मेरा यह कहना है कि अभी जब यह सवाल पैक हुआ और जिन दिनों यह सवाल पैदा हुग्रा उस वक्त ग्रगर हम गौर करें कि क्या क्या वाकयात हुए तो हमारे सामने सही तसवीर आती है। अभी कल मुवर महोदय श्री चौरड़िया ने ग्वालियर की मिसाल दी थी। मैं समझता हूं ग्वालियर की जो मिसाल उन्होंने दी वह दी लेकिन उन्होंने इस बारे में नहीं सोचा कि वहां से यह जो झगड़ा शुरू हुआ क्या उस में स्टू-डेन्टस सही रास्ते पर थे ? मेरा तो यह निवेदन है कि सभी तक के जितने झगड़े हुए हैं वे छोटी मोटी बातों पर हुए हैं ग्रौर प्रापर्टी को इतना ज्यादा नुक्सान पहुंचाया स्टाउँ जैसः किसी हालत में नहीं हो । चाहिए था । ग्वालियर का झगडा यह था कि एक पोलीटेकनीक की बिल्डिंग का एंगेट टूट गया था भ्रौर उसके लिए वे पुलिस के पास गये। विद्यार्थियों को इस बात का भी ज्ञान नही था कि दरग्रसल बह जुर्म जिसके लिए वे उनके पास जा रहे हैं वह पुलिस के ग्रधिकार क्षेत्र के ग्रन्दर है भी कि नहीं श्रीर उन्होंने गलत तरीके पर जाकर वहां कोशिश की जिसमे उन्हें ना-कामयाबी हुई श्रौर उसका नतीजा यह हुश्रा कि झगड़े बढ़ते चले गये। कारण यह है कि इस बारे में जो पोलिटिकल पार्टी ज हैं वे स्टूडेन्टस को एक्सप्लाइट करती हैं।

चौरड़िया जी ने मध्य प्रदेश की मिसाल दी कि वहां के मुख्य मंत्री ने ग्रसेम्बली में कहा कि इन झगड़ों में जन संघ का साथ है, एक खिल्ली सी उड़ाई ग्रीर कहा कि यह गलत बात है। लेकिन मैं उनसे कहना चाहता हूं कि वे झाकर देखें कि विदिशा में क्या हुग्रा। मैं बताऊं कि वहां विद्याधियों को जन सघ के बोर्ड पर लिख कर उकसाया गया। इतना ही नहीं वहां की विद्यार्थी यूनियन चुनाव में वहां के जन संघ के वर्कर्स ने भाग ले कर काम करके उन्हें इस तरह से उभाड़ा ग्रौर जन संघ के बोर्ड पर जो बातें लिखी गईं...

श्री विमलकुमार मन्नालालजी चौर-ड़िया (मध्य प्रदेश) : जिस तरह से मैंने उज्जैन के कांड के लिए ग्रपने चैयरमैन साहब को लिखकर दे दिया था कि मैं इस घटना का उल्लेख करूंगा ग्रौर शासन को पर्याप्त समय दे दिया था, तो ग्रगर मेरा कथन गलत था तो उसको कांट्रेडिक्ट करती । ग्रच्छा होता, माननीय राम सहाय भी सूचना दे देते कि विदिशा में ग्रापकी पार्टी के लोगों ने ऐसा किया तो मैं ग्रसलियत उनके सामने रख देता।

श्री राम सहाय: मैं ग्रापसे फिर यह निवेदन कर रहा हूं कि ग्राप वहां ग्राइये ग्रीर देखिए कि वहां किस तरह से कार्य चलता है ग्रीर ग्राप की पार्टी के लोग क्या काम करते हैं। इसी लिए मैं ग्राप को ग्रामित्रत कर रहा हूं कि ग्राप स्वयं वहां ग्रा कर के देखिए।

तो मैं यह ग्रर्जं कर रहा हूं कि हम को देखना यह है कि इन दिनों जो स्ट्डेन्टस में अनरेस्ट है उसका दरग्रमल कारण क्या है । मैं समझता हुं कि इस का कोई कारण नही है सिवाय इसके कि विद्यार्थियों में उच्छु खलता, प्रकार की उद्दण्डता बढ़ ही है। इस का कारण श्रगर हम उनके टीचर्स या प्राफेसर्प में ढ़हें तो यह गलत चीज होगी । हम इसके लिए शासन पर भी इल्जाम लगाये तो यह गलत चीज होगी । मेरा यह कहना है कि इसकी शुरूग्रात होती है, उनके पैरेंट्स, उनके वालदैन, उनके माता पिताम्रों ने । लडके स्कलों में साल भर में छः महीने पढ़ते हैं श्रौर उन छः महोनों का भी अगर हम घंटों में हिसाब लगायें तो साल में वे केवल एक महीना ही स्कलों में पढ़ते हैं। तो जब वे एक महीना स्कुल में

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[श्री ाम सहाय]

रहते हैं श्रीर साल भर में 11 महीने श्रपने वालदैन के पास रहते हैं तो फिर क्या बात है कि उन में ये अवगुण आते हैं। मैं समझता हं कि जब तक वालदैन ग्रपनी जिम्मे-दारी को नहीं समझेंगे तब तक स्टडेन्टम में किसी प्रकार का सुधार होना संभव नही है। म्राप यह देखिये कि श्रूच्यात कहां से होती है। बच्चों का जब से लालन पालन होता है सभी से पूरा ग्रसर उनके ऊपर उनके माता पिता का पडता है। हमारे यहां तो यह भी मानते हैं कि जब बच्चा श्रपनी मां के गर्भ में होता है तभी से उसके ऊपर उसके माता पिता के संस्कारों का श्रसर पड़ने लगता है श्रीर साइंटिफिक तरीके पर विजकूल ठीक बात है। होता यह है कि माता पिता श्रपने बच्चों के प्रति इतना लाड प्यार दिखाते हैं कि वे उनको भ्रपने साथ सिनेमा दिखलाते उनको ऐसी सभा सोसायटीयों में साथ बिठलाते है जहां नही बिठलाना चाहिये और इस तरह की बात जब बच्चों के साथ की जायेगी तो वे ग्रच्छे नागरिक कैसे बन गयेंगें. इस बारे में विचार करने की म्रावश्यकता है। ऐसी हालत में जहां हम यह देखें कि उनके टीर्चर्स ग्रीर प्रोफेसर्स में कौन खराबी है, जहां हम इम बात को देखें कि हमारे एज्केशन सिस्टम में किस प्रकार की खराबी है, वहां हम यह भी देखें कि बच्चों के साधन उनके गाजियंस किस प्रकार का व्यवहार करते हैं।

मैंने कोई विशेष शिक्षा नही पाई है लेकिन मैंने हरिजन विद्यार्थियों को जरूर शिक्षा दी है और 40 साल से बराबर मैं कुछ इंस्टी ट्यूट को रन कर रहा हूं जिन में पोस्ट ग्रेज्युएट क्लासेज, एम० ए० क्लासेज,, ल इंजीनियरिंग कालेज, पोलिटेक्नीक स्कल श्रादि शामिल हैं ग्रौर पेरा विद्यार्थीयों से सम्कं सदेव रहता है। मैं उनकी कम-जोरियों को श्रौर उनकी सब बातों जाता है। मैंने यह देखा है कि जब उनकी युनियन्स कायम होती हैं तो वे इस गरज मे कायम होती हैं कि जो स्ट्डेंट्स को शिकायतें हों उनको वे दूर करायें लेकिन वजाय इसके वे ऐसी बातों में दखल देती हैं जिनका मैनेजमेंट से ताल्लक हता है ग्रोर इनी पहने िखने से तर्निक भी सम्बन्ध नही हो ग है। इस जिये मेरी ह टर्ज है कि हम इस बात पर विचार करें कि स्कल भ्रौर कालेजों में किस प्रकार की युनियन्स कायम की जायं। म्राज भ्राप देखिये कि जहां कहीं झगड़े हुये हैं वे यनियन की तरफ से किये गये हैं। जब कभी विद्यार्थियों का मुवमेंट हमारे यहां हुआ है तो मैं स्वयं हजार हजार विद्यार्थियों के साथ रहा हूं ग्रीर दो, दो पोने दो दो सौ विद्यार्थियों को जेल से छड़ाया है जिम्मेदारी पर । लेकिन मैं यह देखता हूं कि उनमें जो अनरैस्ट है उसका कारण यह है कि उनमें उच्छं खलता है, उद्दंडता है, उसका कारण यह नहीं है कि किसी शिक्षण संस्था की व्यवस्था ठीक नहीं है। वास्तव में उनको यह चीज घर से मिलती है। उनके माता पिता इस बात की परवाह नहीं करते हैं कि वे क्या करते हैं बल्कि कुछ माता पिता ऐसे ख्वाब में रहते हैं कि सन 1942 के अन्दो-लन में जैसे बहुत से तड़के नेता बन गये वेसे ही शायद उनके लड़के श्रपनी गर्वमेंन्ट के साथ इस तरह का व्यवहार कर के नेता बन आयेंगे। मैं कहता हूं कि इस तरह की जो बातें सोची जाती हैं वे बिलकूल गलत हैं।

मैं यह कहता हूं कि श्राज पुलिस की शिकायत होती है। निश्चय ही पुलिस की ज्यादती कटी कही हो जाती है, लेकिन उसका कारण क्या होता है, उसकी शुरूग्रात कहां से होती है, यह हम देखते नहीं हैं। मैंने अपनी **प्राखों से देखा है** कि पहले लडके पत्थर फेंकतें हैं ग्रौर फिर पुलिस थाते पर हमला करने जाते हैं। तो जब वे थाने पर हमला करने जायेगें तब उनके साथ पुलिस क्या व्यवहार भया पुलिस उनको थाने पर करेगी?

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कब्जा कर लेने दे, सब ग्राम्सं ग्रम्य्नीशन ले लेने दे या किसी प्रकार की कार्यवाही करे ये सब बातें देखने की हैं। इस लिये मेरी यह अर्ज है कि जो पोलिटिकल पार्टीज इस बारे में सोचती विचारती हैं उनकी यह देखना चाहिये कि देश में व्यवस्था किस त ह से कायम हो सकती है। शासन चा } किसी भी पाटों का हो लेकिन इस तरह की उच्छ खलता इस तरह की उद्देखता कभी बरदास्त नहीं की जा सकती, यही मेरा निवेदन है ।

THE DEPUTY CHAIRMAN: If Members could restrict to 10 minutes, more Members will be able to participate in the Debate.

SHRI JAIRAMDAS DAULATRAM (Nominated): During the last few weeks so much has been said, resaid, repeated, reiterated about the student problem, what they did, what they should not have done, what the Government did, what the Government should not have done, that I do not propose to cover that same ground at all. I am rather concerned with one small practical step which I think should be taken by the Central Government but before I deal with that, I want to make one thing clear. It has been said Gandhiji also invited the students to take part in political action and this has been the defense of some of those who have at this time asked the students to take political action. This reference to Gandhiji is entirely incorrect. I had the good fortune to be a witness and participant in the movement of which, "action" as some people may call it, the students were a part. Gandhiji asked the students to cease to be students and then take part. He asked the students to withdraw from the educational institutions and as young citizens to participate in the movement. He never wanted that the students should continue to be students, studying in the educational institutions and also actively participating in political action. For those who could not participate in political action after having ceased to be students, he invited them to join the national educational institutions so that during that time his call to the students was of two types-first, to cease to be students and as young citizens, participate in political action, or, if they wanted to continue to be students, they had to be in the national educational institutions and pursue their studies, and prepare themselves for future action when they cease to be students and become citizens.

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Having tried to clear this point, I come now to a small practical suggestion of mine and in that regard I would like to focus the attention of the small number of Members who are present now on two paragraphs of the note which has been circulated, and I generally support what has been stated in those two paragraphs. The paragraphs are 7 and 8, and if the House permits, I will take a minute or two and read those paragraphs, so that what I say hereafter might be properly understood and appreciated. These are small paragraphs, Madam Deputy Chairman.

"7. The Education Commission, which had on it eminent educationists of this country and from abroad, has gone into the details of these deficiencies. Recently a panel of Vice-Chancellors and educationists met in the University Grants Commission from October 16 to 18 and they have also made their recommendations regarding matters which should receive prompt attention in the matter of provision of needed facilities. The recommendations of the panel have been sent to all the universities in the country. I would commend all those who are engaged in the task of furtherance of education make a close study of these commendations and to contribute their bit for progress in these directions.

It has been recommended to the University authorities that joint

[Shri Jairamdas Daulatram.] councils of students and staff should be constituted in the universities and in the colleges to consider their needs and to satisfy them within available resources. A machinerv where students and teachers can get together for the purpose has to be built in educational institutions. It has also been recommended that a university should have a whole-time Dean of Student Welfare to keep watch over the needs and difficulties of students."

venture to suggest that if are all engaged in either criticising or defending everything that has happened during the recent few weeks and if we are also engaged in discussing and criticising or defending any further developments which may take place in the course of these two, three months, until the elections are over, I am afraid that things will reach a worse stage. I think it is very necessary for the Central Government, which gets involved because of the law and order situation which develops, that it should ake certain concrete action now and set up the machinery which deals with the grievances of the students even during these coming two, three nonths, and thereafter. I suggest hat the University Grants Commision set up a separate department to leal with the students' grievances ind also the relationship between the eachers and students. That is, they hould see that the various univerities take immediate action in this ehalf. It is no use our studying he problem and discussing and passng resolutions because, in the end, lmost everything goes into the air ecause other problems supervene. It very necessary that the University rants Commission should be reuested to set up a department which vill deal with that particular actiity which should be created in and it should see ach university, lat each university has set up this nd of machinery. I also suggest at the Education Ministry in the

Central Government which, as I say. gets involved with the law and order situation, must also have an analogous cell or section or division, whatever it may be called, to with this very problem, to see far the various universities, through the University Grants Commission. have set up the machinery to deal with the grievances of students, the welfare activities or any other problems they may have and also to proper relations between develop the teachers and the students, like setting up joint councils and other measures. I believe that the platform of the Parliament is being utilised, will be utilised, for propaganda of a particular type, whether related to elections now or related to other things hereafter but should not be caught napping. The University Grants Commission should see that every university sets up this machinery as soon as possible and the Central Government-because as I say it gets involved in the law and order situation-must also see that the University Grants Commission sets up this Department. The universities should set up the needed and the Commission machiner_v should keep in continual touch and the Central Government ought know how these various things are progressing. Unless the Government have this continuous contact, I am afraid, things will again slacken because these suggestions have been made more than once but they have not been implemented, the action not supervised and not properly reviewed and the result is that things have gone wrong. So irrespective of other controversies, in the interest of saving the situation I suggest: let seize the problem somewhere and it is here, I suggest, that we should seize the problem because this probably at the bottom of the whole trouble. It is these grievances which create discontent and it is this content which gets exploited. Therefore I consider this matter, though small, very very important and vital

and I repeat that some action on these lines should be initiated.

SHRI A, P, CHATTERJEE: (West Bengal): Madam Deputy Chairman, I am grateful to you for giving me this opportunity. I also have a small amendment to the motion and I have stated in that amendment that the Education Ministry at the level should set up a permanent negotiating machinery to look into the grievances of students and to serve as a means of dialogue between the students and the Government, the very same dialogue to which the Education Minister, Mr. Chagla, himself has referred in his statement which was laid on Table of the House. The hon. Minister has himself stated that in certain fields of education there is absence of dialogue. He has referred to the relationship between the students and teachers and has that as between the teachers and the students there has ceased to be a machinery for dialogue between the two sections so intimately connected with education. He has said that such a means of dialogue should be evolved. Now, Madam Deputy Chairman, I submit that there is not merely a necessity for evolving a means of dialogue between the teachers and the students but there is also necessity for evolving a means of dialogue between the Government and the students because we have found that many of the grievances of the students go by default. They cannot bring it to the attention of the Union Government and because they cannot bring it to the attention of the Union Government, the grievances of students explode into demonstrations and all kinds of troubles that have been seeing throughout the country these days. Madam Deputy Chairman, we have had a very salutary example of how things often cool down if the Minister at the highest level has a talk with the representatives of the students. Our Education Minister, Mr. Chagla, talked with the representatives of the Law

students and persuaded them to minimise their agitation. Of course they have said that they have not stopped their agitation while the Education Minister has said that they agreed to stop the agitation but I am not going into that difference here. But this is clear that the talk between the Education Minister and the Law students, Law students have agreed to abide by the ultimate result of whatever might happen between the Education Minister and the Law Minister in regard to the question of examination by the Bar Council over which there has been so much of agitation among the Law students throughout the country, Now, Madam Deputy Chairman, I am only submitting this in pressing my amendment that what has happened in this case can also happen in other cases. What was possible to be done by the Education Minister by his talk with the Law students should be possible by similar talks with students in regard to their other grievances. Madam Deputy Chairman, we know that the students have many grievances in the field of education. One such grievance is what I just referred to and the other grievances often explode into disturbances because nobody is prepared to talk with the students even over their legitimate grievances. In regard to this question of the Bar Council examination as soon as the Minister at the Union level talked with them there has been some minimisation, some reduction in the level of the agitation by the students. Therefore, Chairman, what I Madam Deputy am submitting is this that for the purpose of minimising the student agitation, for the purpose of seeing that the students get their grievances redressed, such a machinery should be evolved at the Union level and, if possible, at all State levels.

Madam Deputy Chairman, in this connection I would like to refer to two or three more points in passing and very briefly because I have been

[Shri A. P. Chatterjee.] told by you that I must be very brief in my remarks.

THE DEPUTY CHAIRMAN; I said you can have 10 minutes; each will have 10 minutes.

SHRI A. P. CHATTERJEE: I won't exceed that limit of 10 minutes; I will try not to exceed that.

Now there have been comments in this House that the students' agitation should be looked down upon, should be looked upon as some unwanted thing. I am not quite in agreement with that viewpoint. Some people think that students should not indulge in agitation because they have to carry on their studies. Studies are an important part of our national programme or national rehabilitation but I must say that the students should not be discriminated against and should not be singled out on this ground. Look at the workers. They are also doing important job as far as national rehabilitation is concerned. They are engaged in production and production, nobody will deny, has an important part in our national life. If we grant the right of agitation to workers, if we grant the right of agitation to the peasantry who are also involved in a greater measure in the reconstruction of our national life I do not know why students, being another section of the citizens of India, should be deprived of the right of agitation if they have really legitimate grievances to air before the public and before the Government. They have their grievences and if these grievances are not redressed in the ordinary way I would humbly submit that the students have every right to go in the streets for demonstration and for airing their grievances. After all when our Constitution was drafted, when article 19 was enacted and the right of assembly and right of association was given to the citizens the sfudents were not excluded from that provision. I know of articles 33 and 34 where the armed forces and the police forces have been referred to but the students have not been referred to there. The students are as much a section of the citizens as any others like the peasantry the workers or the middle class employees or anybody else. So if the students come in the streets and demonstrate for the redress of their grievances we should not be surprised. We should not raise our eye brows and say that something is being done which is reprehensible. We should try to see that the demonstration does not take place by having their grievances redressed at the proper level and at the proper time. Only then we can tell the students, 'don't go in the streets, do not have any demonstrations.' Until that is done I would humbly submit that the students should have the fundamental right of demonstration for the redress of their grievances.

Madam, one thing more and I finish. About student indiscipline and student unrest, everybody been in the school, everybody has been a student and as students we have written essays, we have part debates taken in about how far the students should take part in politics and should not take part in politics. We have been doing this for donkey's years; we have been discussing this point for donkey's years and I must say that this sort of discussion is absolutely without any meaning. This is a senseless discussion whether students should or should not take part in politics. Whatever we elders may say, whatever the gray heads may say, whatever the sober men may say, students have been indulging in politics and in agitations. Well, the other day an hon. Member from the other side said that he liked the students of Indonesia when they were out to topple the Communists there, when they went all out against the Communists in Indonesia. I do not understand this speaking in two voices. If you are for students' demonstration you are for it; if you are against students' demonstration then you are against it. You cannot say that you are for students demonstrating for a particular cause and you are against students demonstrating for another cause. I can only say that the students have the right of demonstration but the cause really determines whether you support it or not. If they are out on the rampage in the streets to destroy, to loot, then certainly we will be against the students' demonstration but it is only because they are out in the streets for loot that we are against their demonstration. We are against the demonstrations not because they are students' demonstrations. We are against all demonstrations if they are for loot and destruction, whether it be of workers, whether it be of peasants whether it be of employees. In the same way we are against demonstration by students if they are on the rampage for loot and destruction. If the students are in demonstration for the purpose of having their grievances redress then we cannot be against the students' demonstrations. Therefore, Madam, I would conclude by saying this. Let us not go into the question of the reasonableness or unreasonableness of the students' demonstrations; let us see that the students' grievances are redressed at the proper level at the proper time. That is why I am proposing this amendment.

SHRI AKBAR ALI KHAN (Andhra Pradesh): Madam Deputy Chairman, I join with the Education Minister and other friends who have expressed their affection and admiration for the students. I also join with them when they have expressed their sympathy with the families of those who have lost their young children, I am equally in sympathy with those policemen who, while doing their duty, have lost their lives. So far as the student unrest is concerned I would only a few words because many proposals, long-range and short-range, have already been put before the House.

The first thing that I want to impress—and I want the country to look at it from this point of view and outside the country also—is that the police-

men or wheever may be the authorities are our own kith and kin. Let us not try to say that the policeman is an enemy of the student or of the public. It may be that in certain cases the police might have committed some excesses which ought to condemned but from what I have seen during the last two or three months I have found that in a majority of the cases the police is very much restrained. It is only there was damage to property or violence was started by the students or other anti-social elements who joined the students, it is only in such cases that the police has used force and they have used it largely speaking with great restraint I mean in an independent country i' is the duty of everybody to see that law and order is maintained; it is the duty of everybody to see that life and property of everybody is secure; it is the duty of everybody to emphasize that the governmental property is not of any third person but it is my property and it will be built up from my tax. Let that realisation come and let us understand that if we damage the property we are damaging our own property, if we are hurting any person we are hurting ourselves. So I want the country the Parliament to make this abundantly clear. Now that we are independent, those who are studying in colleges are fortunate people and those who did not have that privilege because of economic necessity had perhaps to join as policemen. They also deserve our sympathy and the more fortunate people should look at them with sympathy and not with hatred as if they are enemies. That is thing which I want to make clear.

The other thing that I want to submit is that while the President of the Union was the Chairman of the University Education Commission he divided the teachers into three categories. One is the politician-teacher. The second is the teacher who just sees that he does his work and goes away. The third is the teacher who has an interest in education. He wants to see that his students learn something. He wants to see that their

[Shri Akbar Ali Khan.]

thirst for knowledge is increased. their interest in education is increased. That is the third category. I feel now the predominant category is the politician-teacher. I lay the greatest blame on the teachers, although I do feel that in the lower rungs, i.e., in the schools, the teachers are not paid well. The society used to pay respect to the teacher. That respect is not being given to those teachers. Those things have also to be improved. But so far as the college is concerned I think, their grades and salaries are to a great extent adequate. When they are paid adequately, it is their duty to devote themselves to their duty as we see in Oxford University Cambridge University, etc. In London the professors are devoted to their studies. They are more or less considered as mad. They do not even look to their shaving or to their hair cutting. They are in their study. It has been the tradition of this great country here also the teacher, the guru the respect. murshid commands great They commanded great administration and by their example, by their teachings, they not only controlled students, but they controlled whole society. Now, we have to bring back that position and in order bring back that position I attach very much importance to the appointment of the Vice-Chancellor. It is he who could see and who could control the whole situation and I want that a model Bill should be framed. All the universities, no matter whether they are under the Centre or not, follow that plan and in respect of education it should be, as far as possible, autonomous. The State Government should also be asked to see that the university autonomy should not be disturbed. Political Parties, whether it be the ruling Party or any other Party, should not have any interference, should not try to do anything which would impair or weaken the autonomy of the university and the appointment of the Vice-Chancellors. He should control all the teachers and he may encourage those teachers as

pointed out by the Commission. He may try to encourage those who are devoted to their studies, and those who are just trying to do it in a manner that they have to do their part. He should discourage politicianteachers. That is one thing that I have to place before this House.

The other thing that I want to place before the educational authority as at whole teaching present is: Our examination-oriented. Generally speaking my humble experience that the students start reading and devoting to their studies in December because the examination comes March. Now, you should change it and make the tests also a criterion for their examination. Throughout, the their tests should continue. Every month it should be done. In my humble opinion that will go a long way to improve the present mood of the students. When they think that their examination is away they can indulge in other things.

The other thing which I want emphasise, and I hope the Education Minister will use his influence try to see that it is done, is to open an employment bureau in the university, for guidance and advice. There must be some connection between bureau and the Government. great difficulty is that the students are frustrated. They do not know what their future is. That is why you will see, by and large, that the technical institute students, engineering college and medical college students, would not go into these things. Those who take the humanities and other subjects do these things simply because see that their future is dark.

Now, coming to the question of students taking part in politics, I am very grateful to my esteemed friend, Mr. Daulatram. He has made that point very clear. In 1920 when Mahatma Gandhi came to Aligarh University, he said the same thing,, which he just now repeated. He said: "I want you to give up studies." He did not ask the students to carry on the demonstration. He said. "For those who want to carry

on their studies. I will establish institutions sooner or later. You can join those institutions." So, later on who had given up our studies, joined Jamia Milia, the Kashi Vidyapeeth and so on. So, my point is that those people who try to draw inspiration or try to blame Mahatmaji saying that he was the person who brought the students into politics, must be fair to the Father of the Nation. They must be honest at least to the Father of the Nation. They must try to understand what he said and what he did. Now, what we are doing is this. While the students are studying-I do not exempt my Partyall political Parties take advantage of the students and try to bring them into politics. I have got great regard for my friend, Mr. Bhupesh Gupta, he is hopelessly mistaken when he says that there should be in each Party a cell. He wants to have the same sort of confusion as he creates in this House occasionally, when there are different Parties espousing a certain cause. That is not right. That is not in the interests of the country. Just now Mr. Chatterjee said when the workers can take part, when the farmers can take part, why not the students. I consider that this period of education for the students is a sacred trust of the nation. During the period when they are studying, let them study. Let have their own Parliament. Let them discuss all the subjects. Let them take part as Opposition Parties, but let them not dabble in politics and much worse dabble in things which would be violent, which would do damage and harm to other people. That will not bring any credit to my country, nor to the student and the future, if not improved, seems very dark. That is my respectful submission.

SHRI M. RUTHNASWAMY: Madam Deputy Chairman, as a teacher of some experience and also as a member of educational administration, I am glad to have this opportunity of taking part in this debate on this important question of student unrest and student indiscipline. You must, first of all, probe into the causes of this unrest. Student indiscipline and student unrest

does not stand alone. It is part of the social atmosphere of the country. Indiscipline starts in the family, the home. Parents have ceased have any control over their Children. over their movements over the timetable of their occupations and this is followed up in the school and college. in society in public life, it is agitation, demonstration, the more violent, the more successful. That appeals to the Government, that prevails upon the Government. When students see their elders, other citizens getting things through violent agitations, violent demonstrations, they do not see why they should not also follow the same method. Of course, you may argue with them, as I would argue with Mr. Chatterjee, that students are not full-fledged citizens. Students are not grown-up citizens. They are citizens in the making. They are what they call in English in statu pupilari, in the status of pupils, i.e., of wards, people who are being prepared for adult life. But when students see that political concessions are obtained through agitation, through agitation they do not see why their grievances also should not be remedied as a result of such violent agitation. When we go to schools, what we find? Large numbers admitted now-a-days, large unwieldy numbers unmanageable numbers. Class rooms meant for 50 or 60 are crammed with 150 or 200. Hostel rooms which are meant for only one student are crammed with three or four. Our students are forced to live in slummary conditions in our hostels. Living in these uncomfortable conditions, are you surprised that they break out into such violent demonstrations now and then?

Universities and colleges are obliged to admit these large numbers because most of these colleges depend for their existence upon the fee income. I remember when I was a Vice-Chancellor I was arguing with my colleagues about limiting the number of students. They said: "If you limit the number of students, we will not get our salaries next month". This servile depen-

[Shri M. Ruthnaswamy.]

dence on fee income is largely responsible for this state of affairs. Colleges are allowed to be started on very minimum conditions. No large standards are expected as they are in England before colleges of the university grade are started. When a college like the St. Stephens College can limit the number to 500, why not other colleges do the same? The St. Stephens College in Delhi is able to do that because depends not on the fee income but on endowments made by those who built up the St. Stephens College.

What is the outlet for students' activities? There is very little provision for self-government. They are not allowed to found societies of kind, not only debating societies but all kinds of societies, social associations, not only the college union, not only the students' union but a number of societies in which they can find outlet. What is the self government that is allowed for students in colleges? They must be able to manage some of their activities themselves, some of their work themselves. Are taken into confidence principals or heads of colleges in regard their problems? to They do not even talk to them. The Vice-Chancellors have no personal intimate relation with students. You appoint ex-External Affairs officials and ex-Ministers or others as Chancellors who have had no experience of teaching, who have had no experience of contact with students or social intercourse with students. How can you then expect this relationship, this social intimate relationship between students and teachers which is so necessary? The Government is also largely responsible because this Congress Government has become a 'mabaap' Government promising people all kinds of things, food, education, shelter, everything to be provided Government. So students say, why not you provide things for us also?

Coming to the recent agitation Andhra Pradesh, it has arisen out of steel because, thanks to the industrial policy of this Government, steel has

become a political status symbol. It has become a prestige symbol. Every State must have a steel mill because under the leadership of Jawaharlal Nehru steel has become an obsession with this Congress Government. If the Government answers this plea of students that there is no money in the coffers of Government, students might very well retort: "Then stop Bokaro. Why are you proceeding with Bokaro when you are in such straitened circumstances?" If you stop Bokaro, that would be a gesture to the students in Andhra Pradesh, that Government mean what they say when they have no financial resources.

Look at the number of election promises. On the eve of the last election the Madras Government promised free secondary education. Now the Madras Government is engaged in promising free first-year university education. When students see extravagant promises being made, they say: "Why not give us free passes at examinations. You want make everybody educated; then make everybody pass.'

As for remedies, Madam Chairman, there are two classes of remedies: short-term remedies and long-term remedies. For the shortterm remedies I would ask the Government to put a stop to all these promises, election promises and to the political promises of doing this, that and the other thing, and to give autonomy to heads of institutions, to Vice-Chancellors of universities, so that they can stand up as men commanding respect from the students. When students find that Vice-Chancellors are appointed at the behest of the party Government, when ex-officials are appointed, when things are done through agitation, they do not see why they should have any respect for heads Government, for the Vice-Chancellors, for the Principals. Take students into confidence even now. glad that the Minister of Education has set an example of talking to the law students, Let every Minister

who is confronted by such an agitation call a conference of students and have a straight heart-to-heart talk with them. It is because there is this gulf between students and teachers, between students and administrators, that much of this has arisen.

As for long-term measures, there must be a well-planned scheme education. The idea that everybody should go to the university is a wrong idea, that everybody should be a B.A. If they cannot become B.As. in ordinary course, then you establish correspondence courses so that can increase the number. That again is a status symbol a B.A. The result is that we have a large number of unemployed and unemployable graduates. Let provision be made at every stage, in the middle school stage, in the high school stage, for students who are fit for university education to be siphoned off into subordinate technical courses which will give them employment in a year or two, which wi'l give them gainful employment, which will give them better Employment than university graduates are able to command. Raise the status of teachers and raise salaries at the primary school stage, at the secondary school stage, so that the old relationship between guru and sishya may be restored. Now it is a more cash connection, a material connection that exi is between teachers and students. Give some kind of self-government for students schools and colleges. It is done in the U.S.A. where a large number of students' activities are controlled by the students themselves course advice and direction from the teachers.

THE VICE-CHANCELLOR (SHRT M. P. BHARGAVA in the Chair).

Mr. Vice-Chairman, I am surprised that this large report of 690 pages contains only two columns and a quarter on the discipline of students. This is a major educational question. It required at least a chapter for itself where the questions political,

educational and psychological, have been probed into. Therefore, I would suggest as a long-term sure to have a competent enquiry made into this specific question of student indiscipline, student Go into the fundamental causes, the underlying causes, the basic causes. the Let a deep probe be made into situation of students, the causes unrest, the causes of indiscipline, and let students be asked to give evidence before this committee of enquiry. Let them be taken into confidence by this committee of enquiry. This is a very serious matter and I think it requires a specific enquiry. No justice has been to this important educational question by this Commission that was appointed by the Government of India. It is a very serious question with which we are confronted and I think all of us should contribute constructively to the solution of this question because it is such a waste of money, waste of intellect, mental waste and moral waste that these large numbers of students are allowed to go the streets in order to agitate for a solution of their troubles, for a medy of their grievances. It is the heads of institutions and it is those who stand in the position of parents that should solve the difficulties these people and the heads of these institutions should be given a hand by the Ministers. It is because the Ministers do not give them a free hand that all this trouble has arisen. So, let me hope that the discussion that has taken place in this House will set cverybody thinking about this very serious matter and that each one will contribute to the solution of this very important question.

श्री ग्रटल बिहारी वाजपेयी: महोदय, संसद् के सदस्यों ने विद्यार्थियों के ग्रसंतोष पर विचार करने का ग्रौर उन्हें उपदेश देने का कुछ मात्रा में ग्रपना नैतिक ग्रधिकार खो दिया है। जिस तरह से संसद् के दोनों सदनों में सदस्य ग्राचरण करने हैं, जिस तरह से ग्रघ्यक्ष की ग्रवहेलना की जाती है, जिस तरह से संसद् में दृश्य उपस्थित किए जाते हैं, उसके

[श्री ग्रटल बिहारी वाजपेयी]

बाद देश के विद्याि यों से यह कहना कि वे बड़ों का श्रादर करें, ग्रंपने श्रध्यापकों की श्राज्ञा मानें, श्रनुशासन में रहें एक मजाक जैसा नगता है। यह सदन, यह संसद्, यह शासन, पुरानी पीढ़ी विद्यार्थियों का ठीक तरह नेनृत्व नहीं कर सके। हमें श्रपनी विफलता स्वीकार कर लेनी चाहिए श्रौर विद्यार्थियों को श्रगर सुधारना है, सीधी राह पलाना है तो सका शारम्भ हपने से करना चाहिए।

मैं समस्या के व्यापक रूप में नहीं जाता इससे इनकार नहीं किया जा सकता कि शिक्षा पद्धति दोपपूर्ण है, स्वाधीनता के बीस वर्षों में हम इसको बदल नहीं सके । यह बड़े दुर्भाग्य की बात है। न यह जीवन को बनाती है, न यह जीविका को साधन जुटा पाती है। लेकिन विद्यार्थियों के श्रसंतीष का यह कारण नहीं है। यह शिक्षा पद्धति बीस वर्ष से चल रही है लेकिन जितने उपद्रव इस साल हुए उतने पहले कभी नहीं हुए थे। श्रध्यापकों का और विद्यार्थियों का श्रनुपात पहले से बढ़ रहा है, प्रति वर्ष बढ़ता जा रहा है, लेकिन उसके कारण उपद्रव हुए हैं यह कहना भी ठीक नहीं होगा। कारण ग्राथिक है, सामाजिक हैं, राजनीतिक हैं, मगर उन कारणों में मैं नहीं जाना चाहता। समस्या तत्काल पैदा हुई है इसलिए कि विद्यार्थियों की ग्रौर पुलिस की मुठभेडें हुई हैं। विद्यार्थियों की ग्रौर पुलिस की मुटभेड़ें कैसे रोकी जायें यह सबसे बडी समस्या है। इस वर्ष जो भी, श्रान्दोलन हए, ग्रसंतोष की घटनाएं हुई वे विद्यार्थियों भीर पुलिस की भिड़न्तों को लेकर हुई हैं। दिल्ली में कानन के विद्यार्थियों ने स्नान्दोलन किया और उनकी शिकायत है कि पुलिस ने उनके साथ ज्यादती की। उसकी एक प्रति-किया चल गई। स्रीर भी जगह प्रतिकिया के रूप में भ्रान्दोलन ज्यादा हुए हैं। यदि विद्या-थियों से पूछा जाय तुम्हारी मांगें क्या हैं तो सिवाय इसके कि गोलोकान्डों की अदालती

जांच होनी चाहिए, जो गिरफ्तार विद्यार्थी हैं उनको छोड़ देना चाहिए श्रौर उनकी शिकायतों को निवटाने के लिए कोई व्यवस्था करनी चाहिए। इसके सिवा कोई मांगें नहीं हैं। मैं चाहुंगा कि यह सदन विचार करे श्रौर शिक्षा मंत्री महोदय विचार करे कि विद्यार्थियों को श्रौर पुलिस को टकराने से कैसे रोका जाय।

ग्रब एक बात कही जाती है कि कैम्पस में पूलिस न जाय, ऋगर जाये तो जब वाइस चांसलर कहे तभी जाय। मैं यह पूछना चाहता हं कि उन वाइस चांसलरों के पास श्रपनी कोई व्यवस्था है इन्तजाम बनाये रखने की। हार्वर्ड में यनिवर्सिटी की पुलिस है, दुनिया के ग्रौर विश्वविद्यालयों में ग्रपने प्रोक्टर्स, प्रिफेक्ट्स हैं जो प्रोफेसरों में से नहीं बनाये जाते कि किसी प्रोफेसर को पकड़ लिया उसको यह काम सौप दिया। ऐसा नहीं होता। इसके लिए ग्रलग श्रादमी तैनात किए जाते हैं, वे नान-एकेडेमिक होते हैं जो डिसिप्लिन को देखते हैं। ग्रवसर पड़ने पर छात्रों को नियंत्रण में रखते हैं। हमारे विश्वविद्यालयों में इस बात का कोई प्रबन्ध नहीं है। फिर कहते हैं कि पुलिस कैम्पस में न जाय। मैं चाहंगा कि कैम्पस की जरा व्याख्या की जाय, कैम्पस को डिफाइन किया जाय । दिल्ली युनिवर्सिटी का कैम्पस कहां खत्म होता है, कहां शुरू होता है। दिल्ली में कं ई कैम्पस नहीं है। कालेज के सामने बस जलाई जाय तो यह कैम्पस है, पुलिस नहीं जा सकती। ग्रब ग्रगर बस जलाई जायगी तो पूलिस को श्राना होगा, पुलिस को श्राना चाहिए। मैं इस बात का हामी नहीं हूं कि हम विद्या-थियों को एक प्रिविलेज्ड क्लास माने । श्रगर वे कैम्पस के भीतर रहते हैं, अपने प्रोफेमरों के, वाइस चांसलर के अनुशासन में रहते हैं तो पुलिस को सामान्यतः हस्तक्षेप करने की ज़रूरत नहीं है, लेकिन एक बार वे सीमा से बाहर भ्रा गए, उन्होंने सीमा का उल्लंघन

दर दिया तो जैसे ग्रौर नागरिक हैं, वैसे विद्यार्थी भी नागरिक हैं।

मुझे चागला साहब से शिकायत है। उन्होंने ग्रपने स्टेटमेंट में एक बात कही है। वैसे उनका स्टेटमेंट बहुत अच्छा है, उन्होंने ममस्या के सब पहलुग्रों को सामने रख दिया है। उस पर श्रमल नहीं होगा यह बात श्रलग है। लेकिन उन्होंने एक वाक्य ऐसा कह दिया कि पुलिस को जब विद्यार्थियों से निबटना हो तो पुलिस यह समझकर निबटे कि वह हमारे बड़े संवेदनशील वर्ग के साथ ब्यवहार कर रहे हैं। क्या पुलिस का यह रवैया केवल विद्यार्थियों तक ही सीमित रहना चाहिए और बाकी के वर्ग से निबटे तो पूलिस बदले की भावना से निबटे। मेरा कहना है कि पुलिस का एक ही खैया होना चाहिए सारे समाज के प्रति, सारे देशवासियों के प्रति और वह रवैया स्वयं संवेदनशील होना चाहिए।

श्री फ्रक्बर म्रली खान ः कम उम्र होने की वजह से . . .

श्री श्रटल बिहारे वाजपेने : यह बात गलत है। हम कम उम्र किसको कहेंगे। मैं भी कम उम्र हूं श्रापकी तुलना में। ये उम्र वाली बात हम न लायें। जब तक वे विश्वविद्यालय के श्रन्दर हैं, कालेजों में हैं विश्वविद्यालय की डिसिप्लिन में बंधे हैं तब तक ये विद्यार्थी हैं, कम उम्र हैं श्रीर उनकी गलतियों को नजरन्दाज किया जा सकता है। एक बार वे सड़क पर श्रा गए, कानून श्रपने हाथ में लिया तो फिर जो सजा कानून तोड़ने बाले को मिलेगी वह उन्हें मिलनी चाहिए।

मुझे ताज्जुब होता है, उपसभाध्यक्ष महोदय, कि कुछ दिनों से अलग अलग वाइस चांसलर महोदय वक्तव्य दे रहे हैं पुलिस की निन्दा में। हमारे दिल्ली विश्वविद्यालय के बाइस चांसलर महोदय भी बोले थे जिससे विद्याथियों ने यह समझा कि हमारी कुछ

बचत की गई है। माधव विश्वविद्यालय के वाइस चांसलर श्री नन्दद्लारे वाजपेयी ने भी ऐसी बात कही जिससे विद्यार्थियों में यह भावना फैली कि वे भी पुलिस की निन्दा हमारे साथ हें करने में ग्रब नये वाइस चासलर है श्री ग्रार० के० नेहरू । ग्रगर पुलिस निन्दनीय काम करती है तो उसकी निन्दा की जानी चाहिए। मगर मैं एक चेतावनी देना चाहता हूं कि इस देश में प्रवत्ति बढ़ रही है सेना की हर काम के लिए तारीफ करने की और पुलिस की हर काम के लिए निन्दा करने की । यह प्रवित्त ठीक नही । पुलिस गलतियां करती है मैं जानता हं। उस दिन मैंने स्वयं इस सदन में खडे हे कर कहा था कि अगर टियर गैस शैल मंच पर न गिरता तो दिल्ली में जो कुछ हुया वह न होता। मैं जानता हूं कि किस तरह से पुलिस ने रोहतक में जनसंघ के एम० एल० ए० को पकड़ कर हवालात मे पीटा । जनता द्वारा चुना हुन्ना प्रतिनिधि । ग्रौर जब मैं सुपरिनटेडेंट से मिनने गया तो जिस पूलिस के अफसर ने पिटवाया था उसने यह कहा कि हवालात से भागना चाहते थे इसलिये मारपीट हुई । महोदय, वह एम॰ एल० ए० इतने मोटे हैं कि चाहें भी तो भाग नहीं सकते।

श्री चन्द्र शेवर (उत्तर प्रदेश) : स्वामी रामेश्वरानन्दजी की कांस्टीटुएंसी के एम० एल० ए० तो नहीं हैं ?

श्री ग्रटल बिहारी वाजरेंगे . मैं उनकीं बात नहीं कह रहा हूं।

श्री चन्द्र शेखर: उनकी कांस्टीटुएंसी के तो नहीं हैं।

श्री श्रटल बिहारी वाजपेयों नहीं, वह तो करनाल से चुन कर ग्राये हैं ग्रीर मैं रोहतक की बात कर रहा हू। स्वामी जी को तो ग्रब जैल में डाल दिया है क्यों उनके पीछे एड़े हैं। उपसभाध्यक्ष जी, मैं यह कह रहा हूं

उपसभाष्यक (श्री महावीर प्रताद भागव) : समय भी हो रहा है।

थी भ्रटल बिहारी वाजपेत्री : उप-सगाध्यक्ष जी, मुझे टाका टाकी की जा रही है इसके लिये मैं जिम्मेदार नहीं हूं।

श्री चन्द्र शेखर : उपसभाध्यक्ष जी, बोलने दिया जाय, ग्रन्छा वोल रहे हैं।

श्री भ्रटल बिहारी वाजपेयो : भ्रभी भ्राता हूं, ठहरिये ।

श्रीमन, यह प्रवृत्ति देश में ठीक नहीं है कि हम हर बात के लिये पुलिस की निन्दा करें। पुलिस का जो ग्राचरण निन्दनीय है उसकी निन्दा होनी चाहिये लेकिन हर एक काम के लिये पुलिस की निन्दा होना ग्रीर सेना की हर काम के लिये पुलिस की निन्दा होना ग्रीर सेना की हर काम के लिये तारीफ होना यह बात मेरे गले के नीचे नहीं उतरती है। मैं इसके दुष्परिणाम देख सकता हूं। पुलिस बहुत कठिनाई में ग्रपनी जिम्मेदारी निभाती है। पुलिस की ग्रपनी समस्याएं हैं। पुलिस को भी कभी कभी पीठ पर थपकी देने की जरूरत है, भले ही ग्राप सोमवार को जो कुछ हुगा उसके लिये न दें।

श्री सैयव ब्रह्मव (मध्य प्रदेग) : उसके लिये भी दें।

श्री श्रटल बिहारी वालपेयो : उस दिन भी मैंने कहा था कि पहले पुलिस ने नरमाई से काम लिया बाद में पुलिस काबू से बाहर हो गई । महोदय, मैं दिल्ली का सवाल ज्यादा उठाना नही चाहता । गोंलियां चलती हैं तो गोलियां भीड़ को भगाने के लिये चलाई जाती हैं या मारने के लिये । क्या इस सदन के सदस्य जानते हैं, जितने लोग परसों गोली में मरे हैं उनमें किमी के माथे पर गंली चली है, किसी की छाती पर गोली चली है, मुझे अभी ऐसे व्यक्ति को देखता बाकी है जिसके अमार के नीचे गोली चली हो, यह बात अलग है कि जो गोली से मारे गये जनको जाश घर बालों को बापस

नहीं दी गई । मैं इस सवाल को इससे जोड़ना नहीं चाहता, उपसभाष्ट्रयक्ष जी, मगर मैं जो कह रहा हूं उसे ग्राप स्वीकार करें कि पुलिस को भी हमें ग्रपनी जिम्मेदारी का पालन करने के लिये ठीक तरह से चलाना होगा।

एक बात श्रीर है। छागला महोदय ने ठीक कहा है कि विद्यार्थियों के ग्रान्दोलन इस धारणा के कारण हुए हैं कि सरकार को दबाया जा सकता है, झकाया जा सकता है, ग्रान्दोलन से इस सरकार को मनवाया जा सकता है स्रीर सगर हिसात्मक स्रान्दोलन होगा तो यह सरकार जल्दी मान लेगी। श्राज मारे देश में यह मनीभावना फैली हुई है, केवल छात्रों में नहीं, राजनीतिक दल, समाज के हर एक वर्ग में यह है ग्रौर इसकी जिम्मेदारी से यह शासन नहीं बच सकता । धर्माकयां दी जाती हैं जल मरने की ग्रौर जब धमकियां दी जाती हैं तब सरकार निर्णय बदलती है. सरकार दूसरा निर्णय लेती है। मैं ग्राशा करता हूं कि ग्रांध्र के साथ यह सरकार धमिकयों मे निर्णय लेना बन्द कर देगी।

भी प्रकबर प्रली खान : नहीं नहीं, धमकियां नहीं । लेक्निन इंसाफ करें।

श्री विमल कुमार मन्न/तालजी चौरडियाः धमिकयां ग्रीर किसको कहियेगा ।

श्री श्रकवर श्रली खान : कंतोटियम की एक्सपर्ट राय के बाद यह कहना ठीक नहीं। श्रन्याय होता है। यह श्रन्याय न हं।।

श्री ग्राप्त बिहारी बाजपेयी: ग्रन्याय हो जाय तो भी हम सही तरीका ग्रन्तायें, ग्रगर ग्राप साधन का विचार नहीं वरों तो फिर हर एक चीज मे यह होगा। मैं कहना हूं कि ग्राखिर यह गो-हत्या पर रोक लगाने की मांग स्वाधीनता के बाद से उठ रही है, डेढ़ करोड़ लोगों ने दस्तखत किये, डेढ़ करोड़ लोगों ने दस्तखत किये, डेढ़ करोड़ लोगों ने दस्तखत किये, डेढ़ मरोड़ लोगों ने दस्तखत करके कहा, संविधान में इसके बारे म डाइरेक्टिव प्रिसिपलस है, 627

गांधी जी चाहते थे कि गो-हत्या बन्द होनी चाहिये, मगर गो-हत्या बन्द नहीं हुई ग्रौर एक म्रान्दोलन चला तो यहां से चिट्टियां भेजी जाने लगीं मख्य मंत्रियों के नाम । तो बाहर की जनता समझती है कि सरकार म्रान्दोलन से झकती है भौर बाहर की जनता यह भी समझती है कि सरकार ग्रान्दोलन से झकती है, इसलिये यह करना है ग्रौर वह यह भी समझती है कि जब चुनाव स्नाता है तो सरकार की सूनने की ताकत बढ़ जाती है और इसीलिये चनाव के समय श्रान्दोलन होते हैं । ग्रगर केन्द्रीय सरकार प्रश्नों को लटकाये रखना छोड दे, समस्याग्रों के सांपों को पिटारी में बन्द करने की भ्रादत भला दे भ्रौर हर एक सर्प का उसी समय मस्तक भंजन करने का निर्णय कर ले. अन्याय न करे, प्रक्तों को लटकाये नहीं, तो देश का वातारण बदल सकता है मगर जो सरकार बागी नागान्त्रों को दिल्ली में बला कर प्रेम वार्ता करती है, जो महाराष्ट्र की सीमा बनने के धाद मैसूर ग्रौर महाराष्ट्र के सीमा विवाद के निर्णय के लिये कमीशन नियक्त करती है, जो चनावों में वोट लेने के लिये तात्कालिक समझौते कर रही है उनके बारे में देश में यह धारणा पैदा होना कि यह ग्रान्दोलन की भाषा समझती है कोई ग्राश्चर्य की वात नहीं है। मगर इस वातावरण को बदला जाना चाहिये । उपसभाध्यक्ष महोदय, देश बड़े संकट की स्थिति में से गजर रहा है। कोई भी राजनैतिक दल चाहे वह सत्तारू द दल ही हो ग्रगर इस परिस्थिति का लाभ उठाना चाहेगा तो वह लाभ नहीं उठा सकेगा, परिणाम इतना ही होगा कि देश के साथ दल भी गड़ढे में चले जायेंगे। देश में, हवा में, बगावत की बुद्धा रही है। इस समय राजनीतिक दलों को मिल कर बैठना होगा। मेरे मित्र श्री भूपेश गुप्त कुछ भी कहें ग्रौर श्री राजनारायण कुछ भी कहें, राजनीतिक दलों को विद्यार्थियों से ग्रपना हाथ ग्रलग रखना चाहिये । वह राजनीति पढ़ें, वह राजनीति पर चर्चा करें, ग्रगर वह 21 साल

की उम्र के हो गये हों तो वोट देने भी जायें, मगर हम ग्रपने विद्यालयों को, सरस्वती के मन्दिरों को राजनीति का ग्रडडा नहीं बनने दे सकते । लेकिन विरोधी दल नहीं सत्तारू दल भी जिम्मेदार है। किसे दोष दिया जाय। ग्राज इस हम्माम में हम सब नंगे हो गये हैं श्रौर इसीलिये देश के भविष्य के बारे में ज्यादा चिन्ता पैदा होती है । कहीं न कहीं मर्यादा की रेखा खींचनी पडेगी ग्रौर ग्रगर म्राज हम यह रेखा नहीं खीचेंगे तो म्रराजकता हम को खा जायेगी, न लोकतंत्र रहेगा न विरोधी दल रहेंगे श्रीर यह सरकार भी खतरे में पड़ जायेगी । ग्रगर विद्यार्थियों का ग्रान्दोलन हमारी श्रांख खोल सके तो हम कहेंगे कि विद्यार्थियों ने गलत कदम उठाते हए भी एक अच्छा काम किया है कि अपने बड़ों की ग्रांख में ग्रंजन लगा कर उनकी म्रांख खोल दी है। धन्यवाद।

unrest among students

BANKA SHRI BEHARY DAS (Orissa): Sir, I have tabled amendment in which I have advocated that an expert high power comshould be instituted to give recommendations to the Government because as we are discussing it here we will not be able to do full justice to the subject. Even the Education Commission which went into matter could not deal with it

Sir the way things are being managed here we are only producing scores of angry young men. In society, whether it is a question educational institutions, whether it is a question of administration, whether it is a question of managing houses ourselves, we are only producing scores of angry young men.

Sir, this question of student unrest is not peculiar to India. I can remind the Education Minister just two weeks back when the teachers of Sweden stopped work the students went to school, drank beer to their hearts content and then danced in the school compound

[Shri Bankay Behary Das]

hall. So this problem is not something peculiar to us. We are seeing these things in India for the last few months and only now we are seized of the matter.

SHRI AKBAR ALI KHAN: Those students did not destroy anything.

SHRI BANKA BEHARY DAS: I agree. But that was not a happy thing for the Swedish students to compound drink beer in the school and hall and then dance there when the teachers were absent. So the type of unrest may be different. Here we are more concerned about this aspect because for the last four months everywhere in the streets we see angry students.

many of the Sir, I agree with friends who have spoken here that the students are like clay and the society is to mould them. What type of citizens we want out of them is to be decided by us. I am not going into the details of the matter but lines I am going to quote from Education Commission's Report which has gone into this aspect though they have not elaborately discussed have they found any reasons or any panacea for these evils. They have said:

"The responsibility for indiscipline taking place is multi-lateral and no effective solution is possible unless each agency-students, parents, teachers, State Governments and political parties-does its own duty.

Earnest efforts should be made to remove the educational deficiencies that contribute to student and set up an adequate consultative and administrative machinery to prevent the occurrence of acts of indiscipline."

4 P.M.

Only these two lines I quote, just to impress upon you that neither politi-

cal parties nor any single agency is to be blamed for what is happening We are all to be in this country. blamed for it, whether we are in the administration or in the political parties or outside. In this connection I want to say that the student's life is moulded not only in their houses but also in the schools and also the society and 'the administration. There are various causes which I am not going into because you know even in the schools how admissions taking place. We know how Ministers' telephones are utilised for asking the Principals of the colleges to give admission to undeserving dents. I can tell you that just two years back in the premier city of Cuttack, in that premier educational institution of the Ravenshaw College, one student wanted admission. He was a pet of the Chief Minister of that State. The Chief Minister telephoned to the Principal to see that student was admitted in the college. The student did not give application in time. The Principal refused. The Education Secretary was sent to see that the Principal accepted wishes of the Chief Minister and the student was admitted. As a result there was a great strike entire city. So taking advantage of a single instance, the emotions of the students were aroused. They that cases of deserving students were being neglected and those without justification were getting admissions because the Chief Minister of State wanted it. So I am going to hold you responsible that you rather provoked the students through single issue of admission so that the entire students of the Cuttack had to strike to get redress. Whom am I going to hold responsible this? Are the students of Cuttack who went to the streets and demonstrated to get redress of their grievances responsible or you are responsible? You are more responsible because we can know how their minds are working because we were also students once and we had also

emotions. I want to give a few instances in this connection. I do agree with my friend Shri Vajpayee on this about the University campus being invaded by the police. I am not going to distinguish where the University campus ends and the roads begin but as long as the Vice-Chancellor is competent to maintain discipline in the institution, the police has no right to invade the compound of the University without the specific permission of the Vice-Chancellor. I am happy that in a veiled way, the Education Minister has written in his statement:

"Some of the Vice-Chancellors have not been able to rise to the role of academic leaders of institutions and to inspire the respect and confidence which theirposition requires."

But who is responsible for it? Is it not a fact that on only political and other considerations Chancellors in most of the States are being appointed? Is it not a fact that to take away the autonomy of the Universities in Andhra and Orissa the Ministers in those States have seen to it that the University Acts are amended so that there is enough scope to interfere in the affairs of the Universities? So all are parties to this indiscipline. I would rather say like the saving -"Doctor, heal thyself before advising others." In this connection I would say any forcible entry into the University is a heinous act. It should be demned. I am happy also that Vice-Chancellors decided like that. In spite of that the Allahabad University has been invaded by the police and excesses have been committed.

[THE DEPUTY CHAIRMAN in the Chair]

Not only the university autonomy is truncated but everywhere in the schools there is no educational facility for the students. In this connection I want to rofer to one fact. 7 do not know about other States. In Orissa in

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80 per cent. of the primary you will not find sufficient number teachers. Οf For five classes you will find one or two teachers. How can you expect a primary teacher to manage two to four classes and at the same time to maintain the student discipline? Primary education is the foundation of the entire educational fabric. The U.G.C. looks after the university education. There are others who lookafter the High School eduaction but the foundation of the eduactional system is the primary education where the students have to grow as disciplined citizens and there I see There is no there is no teaching. discipline in that institution. That is the case with many of the States, I think. I am not going into the other matters because there is no enough of time but in this connection I say this. Because the students devote most of their time in their homes, the atmosphere in the house has a great bearing on their conduct. We know how the middle class citizens are living in this country, after 19 years of Independence. It has a great impact on them when they see that their parents are not able to provide them with text-books or even two square meals. We know what is happening outside. They see the leaders of the society and how they behave whether in the Legislatures, Parliament, or outside. They see how allegations of corruption are levelled against Ministers. All these things they see. One and a half years \$nunununshrdlu was a great students' movement, Mr. Nanda had to go there to our State. I was one of the victims because I wrote against the police excesses and I was detained under the Preventive Detention Act. The students were in Cuttack, shouting slogans slogan of which I was also ashamed. Their only slogan was: Where can you find this Chief Minister? You can only find in liquor houses.' You know the leadership in this country has failed miserably to provide any ideas of human value to the students. All these matters should be looked

[Shri Banka Behary Das] into. Only the leaders of the society whether in administration or politics or eduaction, can provide such a leadership. You cannot expect the students to rise above those things.

One line about the students and teachers. I know there is a limit to politics and there is a limit to which the students can go. In this connection I am reminded of what Mr. G.D.H. Cole wrote in 1933 about the British students and also politics and he advocated there-I have not the time to repeat that—that when depression is there, when the students wi'l come out of the universities and will face unemployment, can you expect the students to keep quiet and that they will not think of their future employment and will not go out to the streets to see that a change in the economic policy of the British Government is there? There was a great debate on it.

Again I impress upon you that in that citadel of democracy in England though generally students will not be taking part in politics because most of the students are not interested in politics as they are in India, but in every university you will find Conservative Club and Labour Club. So there is a limit to it. I am not going to say that there is no difference between exploiting students for political purposes and students taking part in politics. These two things are to be distinguished and the people in demo. cratic countries have done it.

Secondly, about teachers, I am not going to say much. Only I am going to quote the Eduaction Commission, with which I entirely agree. Although Mr. Chagla decries it, I will say that I entirely agree with the Education Commission, with which not only the important educationists of this country were associated but of France, England, Arierica and Russia were associated, in regard to what they have said about the teacher. They have said . . .

THE DEPUTY CHAIRMAN: Please wind up.

SHRI MULKA GOVINDA REDDY: The time allotted to the Party is not yet over.

THE DEPUTY CHAIRMAN: What time was allotted?

SHRI MULKA GOVINDA REDDY: 45 minutes.

SHRI BANKA BEHARY DAS: On page 63 the Education Commission says . . .

SHRI ATAL BIHARI VAJPAYEE: They are to be controlled. Chair cannot control one Member, how the Chair can control others?

THE DEPUTY CHAIRMAN: Let him finish.

SHRI CHANDRA SHEKHAR: persons who cannot have control . . .

SHRI A. D. MANI (Madhya Pradesh): Can he speak from that seat?

SHRI BANKA BEHARY DAS: There, only I want to refer to the Education Commission, to what they have said at page 63 of their report about the teachers. They have said:

"We attach great importance to the civic freedom of teachers. We consider the participation of teachers in social and public life to be highly desirable in the interest of the profession and the educational service as a whole, and such participation will enrich the social and political life of the country. Teachers should be free to exercise all civic rights enjoyed by citizens and should be eligible for public offices at the local, district, State or national levels. No legal restrictions should be placed on their participation in elections. When they do so, they should

be expected to proceed on leave during the election campaign and to relinquish temporarily their teaching duties if the requirements of public office interfere with their proper discharge."

Madam, I am not going to say what I want because I am entirely in agreement with this and I have always held this view. Here also the Education Commission had all the important educationists including Mr. Kothari as members thereof, and the educationists of America, France, England and the Soviet Union were associated with it. They are also of this view, not only in the interest of their profession but in the interest of democracy and the country as a whole, that teachers should be associated with politics.

So, Madam, I do not want to take more time, but I only request the Minister that my amendment to set up an experts committee of educationists and Parliament Members and others should be accepted, so that we can go deep into this matter and make some recommendations which will be useful to India, because the student unrest is not going to end here and now, or within a month, or even after the elections, because theirs is a serious problem, a serious disease which is afflicting the young men who are a product of the society and for which we are responsible. So an experts committee is absolutely necessary to consider these matters.

شری عبدالمنی (هربانه) : مهدم به بهتم به بهتم به بهتم به بهتم بهتم کها تها که هندوستان کو سب سی نیاکستا به به باکستا به به باکمه اگر خطره هے تو فرستاریتید اور آنهشیل سے هے اور آنهشیل سے هے میری بات سے کسی نے اتفاق کیا هو بیا نه کها هو سرکار کو ضرور آنکهه

کھولئی چاھگے لھکن سرکار نے توجہ نہیں دی ہے - استوذنت کی بھماری بهت گهری تهی لیکن کها سهل ہوجهه سکتا هوں مهدّم آپ کے ذریعه ایڈی سرکار ہے کہ کیا یہ سچ نہیں ھے کہ چھف منسٹر اثر پردیش نے آکر کے شکایت کی که اس کو مثانے کے لئے استوۃ تاس کو اور فورتھ دلاس آفهشیلس کو استعمال کیا کانگوسی طاقت وروں نے ۔ اگر یہ سیج ھے اور ا*س کی* کوئی تردید نہیں کر پائے کا تو میں سبجیتا ہوں که یه بیما ی اتر دیش سے چلی - بیمانی تهی استود تس کی لیکن اس کو استعمال کھا کانگریسی نھتاؤں نے اور ان نیتاوں نے جو سچیتا کریلائی کو هتانا جاهتے تھے اور آپ خود جلدی کدی ير أنا جاهتے تعے حالاتکه جنرل الهکشن کے بعد ان کا جانس ہے کھونکھ سچھتا جی ہارلسلت کے لئے کھوں هو رهی ههر - جب کانگریس سرکار کی طرف ہے۔ کانگریسیوں کی طرف سے - اور کانگریس کے طاقت وروں کی طرف سے اس بیماری کا علام کرنا تھا تو بجائے علاج کرنے کے اس کو ایے اہندس کے لئے ایے موتیو کے لئے استعمال کیا - آندهرا کے چیف مدستر کو مثانے کے لئے سیلٹر سے تاریس هلیں اور آندھرا میں اسٹوڈنٹ کو اور دوسری جو تستریکتهو فورسهو کهگے یا یوں کہلے که چن کی ماب منتبلیتی ہے ان کو استعمال کیا گیا

وہ یہاں کے کوئی سیلٹو کے منسٹو هرں چاہے مورے بھائی راج نرائن هوں چاہے میرھے بھائی بھوپیش گیت ہوں کہ استردنشس کی لانف سے کھیلنا نه صرف اپنا ہمان ہے نه صرف اپنا ایسان ہے بلکہ میں سیجھٹا هوں که انسانیت کا ایدان ہے۔

آخر استرةنتس كي تكليفون سے جهاکلا صاحب بھی انکار نہیں کریا کے -میں ایک چهوتا سا واتعه عرض کرتا هوں - میں نے ان کو لکھا تھا کہ ایک لوکا مذل میں فست آیا ہے -ميترک ميں فست آيا ه اور اڳي جاكر بهى هديشه فست رها هے اور اب وہ بےچارا ایم - اے - کے بعد جاھتا تها که اید، هائو استد، قائم رکهه سکے - اس کو کسی یونیورسٹی نے قبول نہیں کیا - پنجاب مہی ایسے سادھی نہیں تنے اور دلی والوں نے کہا که تم دلی سے تعاق نہیں رکھتے -دوسروں نے بھی کہا کہ تم همارے ساتهه تعلق نهين ركهته - ايس قابل ٹرین لوکے کے لئے جہاگلا صاحب بھی یدالا نہیں دے پائے اور مجھے اس بحية كے لئے وہ سهارا نہيں دے ہائے -تو اس کا مطلب یہ مے که کہیں كچهه ترتيال هيل - كچهه خاميال اور خرابیاں هیں –

یه ماندا پرے کا که پہلی کاس سے هم بحچه پر ایک گدھے کا بوجھ

[شرى عبدالغلى]

تو آپ کها گله دينکے راج نرائن جي سے یا کسی اور سے کہا آپ کله کرینکے کسی اور آرگذانزیشلس سے - هم آپ کے ذريعة استرةنتس سے اپيل كرنا جاهتے هیں که وہ شری راج نرائن کی اس -یات کو قبول نه کرین که استوةنتس کا کام یہ ہے که وہ پالیتیکس میں اس طرح سے الجهة جائيں كه ولا کسی کے مقصد کا بکرا بنیں چاہے وا کانگریس کے نہتا ہوں یا کسی اور پارتی کے نیتا ہوں ۔ آخر استوذنتس كو ايني آپ كو سنجلا چاهلے كه ولا استوذنتس میں اور دلی امیں آنے کی ان کو کوئی ضرورت نہیں ھے - ان کی بیماری کا علاج ان کے اپنے یہاں ہوگا اور ان کی اینی برنهورستی مهی هوکا اور وہ دلی آئیں کے بھی تب ہمی نع جهائلا صاحب کچه کر سکتے هیں اور نه کوئی دوسرا کچهه کر سکتا هے-چهاکلا صاحب کو میں جانتا هوں که وہ بوے قابل ھیں بوے لائق ھیں بوے اچھے ھیں بوے زور آور ھیں لیکن وہ عليكوه يونهورستي أرر بنارس يونهورستي مين أيك جيسا روية قائم نهيس ركهة سکے اور وہ اس کو ایک ترازو پر نہیں تول سکے اس لئے استوذنتس سے میری اپيل يه هے که وہ اپنے آپ کو کسی كا آلمكار نه بدائيس - ايد نيتاوس س بهی میں یہ کہنا چاہتا موں چاہے ولا شرى چندر بهان گيت هون چاهے

ایسی ہانصائی ہو اور اس کے ساتھہ کچه لوگ آرام سے ایے گھروں میں ہیتھیں میس کریں اور ان کے لئے ایرکنڈیشنڈ کسرے مہما کریں ان کے لگے کاریں مہیا کریں ان کے کتوں کے لئے بھی کاریں مہها کریں اور دوسری طرف استوةنتس كے لئے كهانے كے لگے گچهه نه هو ان کے پاس پیسه له هو ان کے پہلنے کے لئے کپوا نه هو وہ کہیں پڑھنا چاھیں تو ان کو پڑھلے کے لئے موقعہ نہ ملے تو پھو کام کس طرح چلے کا - اس لکے اگر استوڈنٹس اپنی شکایتیں یا ایے دکھے درد آپ کے سامنے لاتے هیں تو أن كو سلا جائے اور میں جامتا هوں که اندرا جی خود ایک استیتمهنت دین پوری کیبینث کے مشورہ سے که وہ استودنتس کے لئے کیا کرنے ہوا رہی ہیں - طلبا کی تمام مشکلات فرور فور کی جانی جاهيئي -

میڈم-مجھ حیرت ہوتی ہے کہ . هماري سركار الجهاؤ كي ياليسي مهن ایمان رکھتی ہے اور وہ ہر ایک بات كو الجهانا چاهتى هے - يه ايك مهدهی بات تهی که اگر کانگریس کے نهتاؤں کو وزیروں کو یا میمہروں کو استهدى پر جاكر جكت كررو شنكر آچاریه جی کو ریسهو کرنا تها این کا سواکت کرنا تها ان کو مان پدر دینا تھا تو ان سے یہ بھی ان کو کہا چاھئے تھا که کورو جی آپ آ رہے ھیں ۔

لاد دیتے هیں اور اتلی کتابیں هوتی ههن که ولا این کو اتها نهین سکتا -أخر ایسی ایصوکیشن کا فائدہ کہا ہے -جب آپ چاهتے هيں که ديھ مهر انجيلير هيدا هول فلاسفر هيدا هول سائنتست پیدا هوں - اچهے سے اچهے ودوان پیدا هوں اچم سے اچمے رائیتر پیدا هون عالم اور فاضل پیدا هون تو جس بچه کا دماغ جدهر چلتا هو اس کو ادھر لٹائھے ۔ آپ کو ۲۰۰۰ مضمون پڑھانے ضروری ہوں تو اس کا سادهن هونا چاهلے - آج جب بھے یه دیکهتا هے که هنارے ماں باپ بهرکے مر رہے میں تو وہ کس طرح سے يوهد سكتا هـ - ويسي هي أبر بهاو اور اتر پردیس کے مشرقی اضلاع مہی ایک بہت ہے قصط کا سمال اُنکھوں کے ساملے ہے - اس کے علاوہ کویں نہیں جانتا كه واجستهان مين بهي بهوك مرى كا خطرة هم أور يه كون نهیں نمانتا که یه خطره ساری دنها میں ہے لیکن اس سے کہیں زیادہ همارے هلدوستان میں هے - همارے سوالوں کا جواب دیاتے ہوئے ہمارے نوة منستر ساحب هي كهتے هيں كه به ربیع کی نصل اچهی هوئی هے اور نة خريف لچهي هولي هے اور روشلي کی کوئی شبع نظر نہیں آتی - ایسی حالت مهن اکر آپ يه چاهين که استوذنتس ير اتفا بوجها لاد ديا جائے جس کو وه پرداشت نه کر سکین -اکر آپ جاهیں کہ استودنٹس کے ساتھ

[شرى عبدالغلى] لهكن هدين خطره هي كه فلط عناصر اس ماب مين شامل هو جائيلكے اور وة كجهة ايسا ونك بيدا كرينكي جس م آپ کی شان کو ہتم لکے کا اور سادھو سناہ جو ندہ جی نے قائم کیا ھے اس کی شان کو ہتم لکے کا ۔ (Interruption) میں یه عرض کرنا جاءتنا هول که ره ایک شاندار نیتا هين أور أن كا ولا فالدلا أَتَّهَا فِي هين -ذبیم کائے کے لئے هم نے ابھی ایک میتنک میں کیا تھا که جہاں 90 في صدى مسلم آيادي هو وعان بھی پانچ فی صدی هددو بھائیوں کی دل آزاری نه کی جائے اور وهاں ہو انہوں نے ذبیع کاو کو سلوع قرار دے دیا تھا ریسے مسلمان کی حالت يد ۾ کد

وہ آہ بھی کرتے ھیں تو ھو جاتے ھیں بدنام

اس لئے ان کا کہنا ھی کھا ھے۔ پھو

پھی رضاکارانہ طور پر اپے مذھبی حق

کو جس کا ان کو قطعی حق ھے که

ولا ذبیع کاؤ کریں انہیں خوشی خوشی

اپے حق کو چھوڑنا چاھئے۔ اور اپے

ھندو بھائیوں کے جزبات کا از خود

لحترام کرنا چاھئے۔ کھونکہ ایک

دوسرے کے لحترام میں ھی سب کا

بھا ھے۔۔بات سیدھی تھی ان کے

سانھہ بات کی جاتی ۔ اگو بات نہیں

کرنی تھی تو آنے کا موقعہ نہیں دیا

جاتا مسلمان یه کهه سکتے هیں که ھماری بھی دل آزاری ھوتی ھے سور کا گوشت کہلا بکتا ہے ۔ کہا سرکار یہ کوے کی بجس ہے کہ مسلمان کی هل آزاری نه هو لیکن یه صرف دل آزاری کا هی نهیں ہے۔ سوال وهی هوتا هے که انامهکلی یه سرکار کها سمجهتی ھے - مهری رائے میں اسے بھی کر دینا جاهئے - جهسے که کمهرنست بهائی ہوے زور سے کہتے میں که امریکه دیے نه دے هم يهوكوں سو جائينگے هم ياهو لا فله نهيل منائينكي - أكر أسى طوح س مرى دلعيسيى دكهالي جاتي قو هات تهي - آخر ۳۹ کرو_د انسانون کی دل آزاری هوتی هے تو کلو هتها ابند هونی جاهلے - آسان بات تھے۔ اس معامله کو التجهایا کیوں! اگر هبت هوتی سرکار مهن اندرا جی کو ہولنا جامئے تہا کہ خوفی سے آو بارلیمنت بر اینی بات کیو آخر بردهاس مقتری سارے دیش نے بنایا ہے ایک أهمى لے نہیں بنایا ہے ان کے ساملے اپلی بات رکهیں نه مم یہاں تک جا سكتے هيں - مواسي واسيشور نند هوں - کوئی هوں مجھے کسی کا تذکولا الهما كونا هے - يهر كوئى موقعة تهين ينتا - آخر آك لكي، كوني چلى ،كلي الوگ مرے - میں نه یہاں کسی کی مہما کے لگے کہوا ہوا ہوں ته استودست کی نندا کے لئے کھوا ھوا ھوں نه استوةنت كى مهيما كے لئے

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چهراتا سا صوبه تها اس کو تین حصون میں بانٹا کیا ۔ ایک میں لوضلعے آئے اور ایک میں چھھ ضلع - ایک میں ۲۵ منستر- استیت منستر-قیتی منستر بنائہ گئے اور دوسرے میں ۲۳ بنائے گئے - وہ کہتے هیں كه الله ملستر كهول بفائه كله - اس لئے که ان کو کاریں فری مل جائیلگی-كاريس آتى ههى كسانون أور مؤدورون کے خون اور پسیلہ کی کیائی سے اور مدستر ان کو الیکھن کے لئے استعمال کرینگے ۔ اس سے چوھ کر کوئی ا استودنت کسی کی کار میں آگ لکا سکتا ہے تاکہ وہ الکھشن کے کام میں نه آئهن - اتنے منستر کهرن بنائے گئے اس کا جواب نه میرے پاس ہے نه مہری بہن اندرا جی کے پاس نه چهاکلا جي کے پاس - چهاکلا صاهب کہتے میں که پیسه نہیں ہے کہاں ہے تبہیں وظیمے دیں کہاں ہے تمهارے لئے بلڈنکیں بنائیں کہاں سے المهارے کھانے کے الگے انتظام کروائیں اور دوسری طرف دیکھتے میں که چھه ضلعوں کے لئے ۲۳ ملسٹر رکھے گئے میں۔ ایک ایک فلع کے لئے ۲-۳ منستر آیتی منستر استیم میں -مهرا سر شرم سے جهک جاتا هے که كاندهى جي كا نام لهذه واله كهال جا رهے ههن - كها ولا أس لئے ملستر بناتے هیں که کاروں کو استعمال كرين ـ مين يه عرض كرنا چاهها هن که اس طرح کی اشتعال انگیزی

کہوا ہوا ہوں تہ ھی پولیس کی نقدا کے لئے کھوا ھوا ھوں - میں یہ ضرور کهتا هول که دیش لا بهلا سب مے آگے هونا چاهئے وہ تبھی هو سكتا ھے - جب استوذنت انے گھروں میں رهين - تمام ليذر چاهے چلدر بهان كيتا هون چاهے سنجموا ريدي هون چھاگا صلحب سے تسکس کریں اندرا جی ہے ڈسکس کویں ایک راستھ نکالیں جس سے اسٹوڈنت کو مصیبت ند هو ۔ اس کا کوئی علام کھا جائے ان کی تکالیف دور کی جائیں جب استردنت كهتے هيں تو جهاكلا صاحب کہتے میں کہ پیسہ نہیں ہے کیا یه سپ نهه که کروژوں روپیه سرمایه داران کا انکے انکم ٹیکس کا جو دیمی کی دولت ہے مناوی آمدنی ہے جهور دیا جاتا هے ? کیا یه سے نہیں که کروزوں روپیه بغیر بلک کلمونس سارتهفهكيت ديكي اسلشيليتي سارتیفیکیت اور النسلس دائے جاتے میں ۔ کیا یہ سے نہیں که کرپشن اتنا کہر کئے ہوئے ہے کہ بیجو یتنائک نے کروزوں روپیھ بنایا مے اور ولا کها هے که اگر ایک کرور روپهه غرچ کرکے ماسٹاری لی تھی تو ۱۰ کروز روبیه خرج کرکے پرائم منسار بن سکتا هون - ایسی باتین نوس ديم مهن هون اس ديمن کا کیا ٹیکانہ۔

استوةنت كهتے هيں كه ينجاب

رهی تھی لیکن یہاں سرکار ایسی [شری عبدالغلی] نہیں ہے -

> مهدّم-مهن ایک بات کهه رها تھا ہوے ادب سے کہت رہا تھا - تھیک ھے ابھی کانگریس کو نشہ ھے اپلی طاقت کا یه نشه زیاده دن نهیس چل سکتا ۔ ان کو سوچنا پوے کا که اکر کرپشن کو روکلا ھے تو آل پارٹیز گورنینت بنائیں - آپ فرانس کی مثال قائم کریں یا کوئی اور مثال لهن اور سوچين که کريشن کهسے متے كا ورنه آپ جيسم آدميوں كو يناه دیتے رہے هیں دیتے رههنگے - برلا جی موج کوتے رھیلگے جب تک سرکار اس طرح چلتی رہے کی اور ملک مهن چهوٿي کار نهين بن پائے گي -مہنیجنگ ایجنسی کے نام پر لوگ لاكهون رويهم لوثتم رهينكم استشهليتي سارتینیکیت ارز پرمیتوں کے لئے کروروں روپیم روز ہمیگی کے مارکیس مهن کهلا دیا جاتا هے اور کوئی پوچهنم والا نهیں هے - ان باتوں کی طرف آپ سوچتے کیوں نہیں ھیں أستوذنت يوه لكه هين ولا هر روز پالیٹیکس پوھٹے ھیں ٹیچروں ہے۔ اس بات سے انکار نہیں کیا جا سکتا كه يونيورستيون مين ايس عناصر گہسے هوئے هيں جو اس حكومت كو هی نہیں بلکہ اس قیش کو بھی بیچنا چاهتے هیں اس دیش کو فوسرون کا هتهیار بنانا چاهتے هیں

کرینگے اس طرح کی بائیں کرینگے تو اس سے دیش کو دھکا لگے گا اور پهر ايسي صورت مهن استوةنت فصد میں آکر ایسے کام کر سکتے ہیں۔ لهذا حكومت كو بهى اعتدال سے كام لهنا چاهدُے - وہ اور زمانہ تھا جب انگریؤ کے خلاف اوائی تھی۔ میں نے بھی ظلم سہتے کہ ھاتھوں کی چربی نکل آئی تھی - میں نویں كلاس مين تها امرتسر مين سي -آئی - تی کے دس دس آدمی سے رہے أوپر تھے - اب مه بات نہیں تے یہ اینی سرکار هے کانگریس سرکار کل کو جا سکتی ہے اگر ووت دوسری طرف ا زیاده هور - استودنت کو کیا ضرورت پچی ھے که استیشلون کو لوتین قانوں ھاتھ، میں لیں راج تراثن جی کے کہنے پر چاہیں - میرا بھائی تھا وہ بالكل راج نرائن جي كي طرح تها ولا اله ياس پستول ركهتا تها - مهي تو ھاتھہ جورنے والوں میں تھا آہے استودنت کو نه هاتهه جوزنے والوں کے ساتھے ہونا چاہئے تھ ان کے ساتھ آنا چاهئے نه هی کولی اور پستول واله کے ساتھے آنا چاہئے کووں کہ اس سے ديش كا كوئى فائدة نهين - اندونيشيا کی بات اور تھی۔ انڈونیشیا سے مجھے کوئی جهکوا نهیں که استو نت نے اچها کیا یا برا کیا - ایک حکومت کے خلاف ان کی بغارت تھی - اس لئے تھی کہ حکومت فلط راستے ہر جا

اس کے لگے کیا علاج کیا ھے۔ اگر على كوهه يونهورسالي كي ايك مثال دوں تو میں سنجہوں کا که چهاگلا صاحب کو ہوا دھوکا لکا انہوں نے جو کچھ كها كوئى بهث أجهى مثال قائم نهين كي - اس وقت يه خيال هو سكتا تها که یه کبهی مسلم لیگ کا اکهارا تھا لیکن آج سارے هلدرستان مهن یه بیناری پیبل رهی 🙇 اس کا مطلب یہ ہے کہ استودنتس کی كچه سچى شكائيتين هين جلهين درر کرنا چاهلے - اگر درر کرنا ھے تو کھلے عام کیبینیت کی مہتینک بلاق اور ۱۸ تاریخ سے پہلے بهروست دالو استوةنت كو - نه صرف خود هي بلکہ جیسا کہ باجیئی جی نے کہا بهوپیش کو" ہلاو لوک سیها سے ہلاو باجهتی کو بلاؤ راج نرائن جی کو بلاؤ جنہیں بلانا ھے بلاؤ اور مل کر اپیل کرو که ۱۸ تاریخ کا جو مطاهرہ ہے اسے واپس لے لیں ۔ ہم گولیاں مار کو إنهيل بها سكتے هيں هم أنسو كيس برسا کر بھکا سکتے ھیوں لیکن اس کے دلوں کو جیت نہیں سکتے میں۔ دلوں کو جیتنے کے لئے راستہ بدلنا چاهلے پریم سے کام لیفا چاهلے - اچها سلوک کرنا جاهنی - سجه امود یه هے که سرکار اینے رامته کو بدلے کی -لهكن چهه فلعون كي سركار كا چيف منستر کہتا ہے که داس کمیشن نے

كنجهة بهي فيصلة ديا تها ليكن مهن پرتاپ سلکه کهرون کو رشی مانتا هون أور اس كا أيك أونجا مهدار والاقلعه بنواوں کا جہسے کہ اشوک کی لات کھڑی ہوئی ہے۔ میں حیرت میں ھوں کہ کس طرف جا رھا ھے دماغ -آپ کا ھائست اتھارتی کے فیصلہ کے بعد بھی لوگ اس طرح کی باتھی كرتے هيں ايلى طاقت كا اظهار كرتے هیں ایے ابہیمان کا اظہار کرتے هیں جو لوگ ایسی" باتیں کرتے میں ان کو میں یہ بتلا دینا جامعا میں که عبدالغنی ابھی زندہ ہے اور جو فلط راسته اختهار کرینگ ان کے خلاف عبدالغلی کے خون کا ایک ایک قطولا بهه جائے کا اور وہ ایسا نہیں ہونے ديكا - أخر فلط باتين كيون هونے دين آؤ سپ مل کر املاے حال کریں -

ं श्री ग्रन्दुल गनी: (हरियाना): मेडम पिछले सेशन में जब मैं ने श्रर्ज किया था कि हिन्दुस्तान को सबसे बड़ा खतरा चायना से है न पाकिस्तान से है बिल्क श्रगर खतार है तो फरट्रेटिड स्टुडेंट्स से ग्रौर ग्राफिशियल से हैं। मेरी बात से किसी ने इत्तफ क किया हो या न किया हो सरकार को जरूर श्राख खोलनी चाहिए लेकिन सरकार ने तवज्जो नहीं दी है। स्टुडेंन्ट्स की बीमारी बहुत गहरी थी लेकिन क्या मैं पूछ सकता हूं ग्राप के जरिए ग्रपनी सरकार से कि क्या यह सच नहीं है कि चीफ मिनिस्टर उत्तर प्रदेश ने ग्राकर के शिकायत की कि उसको हटाने के लिए स्टूडेन्ट्स को ग्रौर फोर्थ क्लास ग्राफिन शियल को इस्तेमाल किया कांग्रेसी ताकत

[श्री अब्दुल ग्री] बरों ने भगर यह सच है भौर इसकी कोई तरदीद नहीं कर पाएगा तो मैं समझता हूं कि यह बीमारी उत्तर प्रदेश से चली। बीमारी थी स्टुडेंटस की लेकिन उसको इस्तेमाल किया कांग्रेसी नेताग्रों ने ग्रौर उन नेताग्रों ने जो सुचेता कृपलानी को हटाना चाहते थे श्रौर श्राप खुद जल्दी गद्दी पर ग्राना चाहते थे हालांकि जनरल इलेक्शन के बाद उनका चांस है क्योंकि सुचेता जी पालियामेंट के लिए खड़ी हो रही हैं। जब कांग्रेस सरकार की तरफ से कांग्रेसियों की तरफ से भ्रौर कांग्रेस के ताकतवरों की तरफ से इस बीमारी का इलाज करना था तो बजाए इलाज करने के उसको भ्रपने एंडज के लिए भ्रपने मोटिव के लिए इस्तेमाल किया। शांध्र के चीफ मिनिस्टर को हटाने के लिए सेन्टर से तारें हिली भौर बांधा में स्टुडेन्टस को भौर दूसरे **षो** डेस्ट्रेक्टिव फोर्सिस कहिये या यु कहिए कि जिनकी मोब मेंन्टेलिटी है उनको इस्तेमाल किया गया तो भ्राप क्या गिला करेंगे राज नारायण जी से या किसी भीर से क्या श्राप गिला करेंगे । किसी से भौर भ्रोगेनाइजेशन से । हम भापके जरिए स्ट्डेंन्टस से अपील करना चाहते हैं कि वह श्री राज मारायण की इस बात को कबूल न करें कि स्ट्रडेंन्टस का काम यह है कि वह पोलि-टिक्स में इस तरह से उलझ जाएं कि वह किसी के मकसद का बकरा बने चा वह कांग्रेस के नेता हों या किसी औ पार्टी के नेता हों भाखिर स्टुडेंटस को ग्रपने ग्राप को समझना चाहिए कि वे स्टुडेंटस हैं ग्रीर दिल्ली में भाने की उनको कोई जरूरत नहीं है। उनकी बीमारी का इलाज उनके ग्रपने यहां होगा भौर उनकी भ्रपनी यूनिवर्सिटी में होगा भौर वह दिल्ली ग्राएगें भी तब भी न छागला साहब कुछ कर सकते हैं ग्रीर न कोई दूसरा कुछ कर सकता है। छागला साहब को मैं जानता हं कि वह बड़े काबिल हैं बड़े लायक हैं, बड़े ग्रन्छे हैं, बड़े जोर ग्रावर हैं नेकिन बहु भ्रलीगढ़ यूनिवर्सिटी भौर बनारस

यूनिवर्सिटी में एक जैसा रतेया कायम नहीं रख सके भौर वह इसको एक तराजू पर नहीं तोल सके । इसलिये स्टुडेंटस से मेरी घ्रपील यह है कि वह अपने भ्रापको किसी का भ्रालाकार न बनायें प्रपने नेताओं से भी मैं यह कहना चाहता हुं चाहे वह श्री चन्द्रभान गुप्त हो चाहे वह यहां के कोई सेंन्टर के मिनिस्टर हो चाहे मेरे भाई राज नारायन हों चाहे मेरे भाई भूपेश गुप्ता हो कि स्ट्डेंन्टस की लाइफ से खेलना न सिर्फ देश का अपमान है. न सिर्फ अपना ग्रपमान है बिक मैं समझता हं कि इन्सानियत का भ्रपमान है।

माखिर स्टुडेंटस की तकलीफों से छागला साहब भी इंकार नहीं करेंगें। मैं एक छोटा सा वाकया भर्ज करता हूं। मैं ने उनको लिखा था कि एक लड़का मिडल में फस्ट ग्राया है, मेट्कि में फस्ट भ्राया है श्रौर ग्रागे जाकर भी हमेशा फस्ट रहा है ग्रीर ग्रव वह बेचारा एम० ए० के बाद चाहता था कि अपनी हायर स्टेडी कायम रख सके। किसी युनिवर्सिटी ने कबूल नही किया । पंजाब में ऐसे साधन नहीं थे और दिल्ली बालों ने कहा कि तुम दिल्ली से ताल्लुक नहीं रखते दूसरों ने भी कहा कि तुम हमारे साथ ताल्लुक नहीं रखते । काबिल तरीन लड़के के लिए चागला साहब भी पनाह नहीं दे पाए मुझे इस बच्चे के लिए वह सहारा नहीं दे पाए । तो इसका मतलब यह है कि कहीं कुछ तृटियां हैं, कुछ बामिया भीर खराबियां हैं

यह मानना पड़ेगा कि पहली क्लास से हम बच्चे पर एक गधे का बोझ लाद देते हैं ग्रौर इतनी किताबें होती हैं कि वह उनको उठा नहीं सकता । भाखिर ऐसी एज्केशन का फायदा क्या है। जब ग्राप चाहते 🍍 कि देश में इंजीनियर पैदा हों फि लासफर पेदा हों, साइंइंटिस्ट पैदा हों। ग्रन्छे से ग्रच्छे विदास रैदा हों. प्रच्छे से प्रच्छे राइटर पैदा हों, ग्रालम ग्रौर फाजल पैदा हों तो जिस बच्चे का दिमाग जिश्रर चलता हो उसकी उत्रर लगण्एं। स्रापको 100 मज्ञमन पढाने ज्ञा हो तो उसका साधन होना चाहिये। माज जब बच्वा यह देखता है कि हमारे मां बाप भके मर रहे हैं तो किस तरह से पढ़ सकता है ? वैसे ही माज बिहार मौर उत्तर प्रदेश के मशरकी इजल ह में एक बहत बड़े कहत का समां आंखों के सामने है। इसके इनावा कौन नहीं जानता कि राजस्थान में भी भखमरी का खतरा है और यह कौत नहीं जानना कि यह खतरा सारी दुनिया में है लेकिन इससे कड़ीं ज्यादा हपारे हिन्द्रस्तान में है। हमारे सत्रालों का जत्राब देते हुए हमारे फड मिनिस्टर साहब भी कहते हैं कि रबी की फसल अच्छी हुई है और न खरीफ अच्छी हुई है और रोशनी की कोई शुप्रा नजर नहीं श्राती । ऐसी हालत में ग्रगर ग्राप यह चाहें कि स्टडेंटस पर इनना बोझा लाद दिया जाय जिसको वह बर्दाशत न कर सकें, ग्रगर ग्राप चाहें कि स्ट्डेंट्स के साथ ऐसी बेइन्साफी हो भ्रौर इसके साथ कुछ लोग ग्राराम से ग्रपने घरों में बैठे ऐश करे ग्रौर उनके लिए एयर कंडीशण्ड कमरे मोईया करें उनके निये कारें मोहैया करें, उनके कुत्तों के लिए भी कारें मोहैया करें ग्रौर दूसरी तरफ स्ट्डेंट्स के लिए खाने के लिए कुछ न हो उनके पास पैसा न हो उनके पहनने के लिए कपड़ा न हो, वह कही पढ़ना चाहें तो उनको पढ़ने के लिए भौका न मिले तो फिर काम किस तरह चलेगा । इस लिए ग्रगर स्ट्डेंटस ग्रपनी शिकायतें या ग्रपने दुखदर्द ग्रापके सामने लाते हैं तो उनको सुना जाए और मैं चाहता हूं कि इंदिरा जी खुद एक स्टेटमेंट दें पूरी केबनिट के मशवरे से कि वह स्टुडेंट्स के लिए क्या करने जा रही है। तुलबा की तमाम मुक्तिलात जब्द दूर की जानी जाहिये ।

मेडम, मुझे हैरत होती है कि हमारी सरकार उलझाव की पालि नी में ईमान रखती है श्रोर वह हर एक बात को उलझाना चाहती

है। यह एक सीबी बात है कि प्रगर कांग्रेस के नेताओं को बजी हों को या मेम्बरों को स्टेशान पर जा कर जगन गरू गंकराचार्य जी को रसीव करना था उनका स्वागत करना या उनको मानपत्र देना था तो उत्ते यह भी उनको कहना चाहिये था कि गृरू जी प्राप ग्रा रहे हैं लेकिन हमें खारा है कि गला ग्रनासर इस मौव में श मिल हो जारेंगे प्रौर वह कुछ ऐसा रंग नैदा करेंगे जिसने प्रापकी शान की बटटा लगेगा ग्रौर स धु समाज जो नन्दा जी ने कायम किया है इपकी शान को बटटा (Interruptions) श्रर्ज करना चाहता हूं कि वह एक शानदार नेता हैं ग्रौर उनको वह फायदा उठाते हैं। जिबह गाय के लिए हम ने अभी एक मीटिंग में कहा था कि जहां 95 फीसदी मस्लिम माबादी हो वहां भी पांच फीसदी हिन्द भाइम्रों की दिल म्राजारी न की जाए मौर वहां पर उन्होंने जित्रह गऊ को ममनुह करार दे दिया था वैसे मुसलमान की हालत यह है

'वे ग्राह भी करते हैं तो हो जाते हैं बदनाय' इसलिए उनका कहना ही क्या है। फिर भी रजाकाराना तौर पर ग्रपने मज़बी हक को जिसका उनको कतई हक है, कि वह जिवह गऊ करें उन्हें खुशी खुशी ग्रपने हक को छोडना चाहिए ग्रौर ग्रपने हिन्दू भाइग्रों के जजबात का ग्रजाबुद एहतराम करना चाहिए। क्यों कि एक दूसरे के एहतराम में ही सब का भला है। बात सीधी थी उनके साथ बात की जाती। ग्रगर बात नहीं करती थी तो ग्राने का मौका नहीं दिया जाता । मुसलमान यह कह सकते हैं कि हमारी भी दिल आजारी होती है सूर का गोशत बिकता है। क्या सरकार यह करेगी जिससे कि मुसलमान की दिल ग्राजारी न हो ? लेकिन यह सिर्फ दिल ग्राजारी का नहीं है सवाल वही होता है कि इकोनो-मिकली सरकार क्या समझती है । मेरी राय में इसे बैन कर देना चाहिए। जैते कि कम्युनिस्ट माई बड़े जोर से कहते हैं कि धमेरिका दे न दे हमें भुखों मर जाऐंगे हम बाहर [श्री ग्रब्दुल ग़नी]

का गल्ला नही मंगायेंगे। श्रगर इसी तरह से इसमें दिलचस्पी दिखाई जाती तो बात थी। श्राखिर 36 करोड़ इन्सानों की दिल श्राजारी होती है तो गऊ हत्या बन्द होनी चाहिए। श्रासान बात थी इस मामले को उलझाया क्यों ? अगर हिम्मत होती सरकार में, इंदिरा जी को बोलना चाहिए था कि खशी से आग्रो पार्लियामेंट पर भ्रपनी बात कही भ्राखिर प्रधान मंत्री सारे देश ने बनाया है एक आदमी ने नहीं बनाया है उनके सामने ग्रपनी बात रखें कि हम यहां तक जा सकते हैं। स्वामी रामेश्वरा-नन्द हों कोई हों मुझे किसी का तजकरा नहीं करना है। फिर कोई मौका नहीं बनता। म्राखिर भ्राग लगी, गोली चली, कई लोग मरे। मैं न यहां किसी की महिमा के लिए खड़ा हुम्रा हं न स्ट्डेट्स की निन्दा के लिये खड़ा हम्रा हं, न स्ट्डेटस की महिमा के लिए खड़ा हमा न ही पुलिस की निन्दा के लिए श्वडा हम्रा हं। मैं यह जरूर कहता हं कि देश का भला सबसे आगे होना चहिये वह तभी हो सकता है जब स्ट्डेट्स ग्रपने घरों में रहें। तमाम लीडर चाहे चन्द्र भान गुप्ता हों चाहे संजीव रेड्डी हों, छागला साहब से डिसकस करे इंदिरा जी से डिसकस करे एक रास्ता निकाले जिससे स्टडेंटस को मसीबत न हो। इसका कोई इलाज किया जाय उनकी तका-लीफ दूर की जाएें ; जब स्ट्डेंट्स कहते हैं तो चागला साहब कहते हैं कि पैसा नही है क्या यह सच नहीं कि करोडों रुपया सरमाया दारों का इंकम टैंक्स का जो देश की दौलत है हमारी ग्रामदनी है छोड़ दिया जाता है ? क्या यह सच नहीं कि करोड़ों रुपया बगैर बैक कलियरेंस सर्टिफिकेट दिए एसेशियलिटि सर्टिफिकेट ग्रौर लाईसेंस दिए जाते है। क्या यह सच नहीं कि करण्शन इतना घर किए हुए है कि बीज पटनायक ने करोड़ों रुपया बनाया है ग्रीर वह कहता क्या है कि भ्रगर एक करोड रुपया खर्च कर के मिनिस्ट्री ली थी तो 10 करोड रुपया खर्च करके प्राइम मिनिस्टर बन सकता हूं। ऐसी बाते जिस देश में हों उस देश का क्या ठिकाना ।

स्टडेंट्स कहते हैं कि पंजाव छोटा सा सुबा था उसको तीन हिस्सों में बांटा गया । एक में नौ जिले ग्राए ग्रौर एक में 6 जिले। एक में 25 मिनिस्टर, स्टेट मिनिस्टर, डिप्टी मिनिस्टर बनाये गये। श्रीर दूसरे मे 23 बनाये गये। वह कहते हैं कि इतने मिनिस्टर क्यों बनाये गये। इसलिए कि उनको कारें फी मिल जायेगी। कारें स्राती हैं किसानों ग्रौर मज़दूरों के खुन ग्रौर पसीने की कमाई से ग्रौर मिनिस्टर उनको इलेक्शन के लिये इस्तेमाल करेंगे । इससे चिढ कर कोई स्ट्डेंट्स किसी की कार में आग लगा सकते हैं ताकि वह इलेक्शन के काम में न प्राऐं। इतने मिनिस्टर क्यों बनाये गये इसका जवाव न मेरे पास है न मेरी बहन इंदिरा जी के पास, न छागला जी के पास । चागला साहब कहते हैं कि पैसे नहीं है कहां से तुम्हें वजीफे दें, कहां से तुम्हारे लिए बिल्डिंगे बनाएे कहां से तम्हारे खाने के लिए इन्तजाम करवाएं ग्रौर दूसरी तरफ देखते हैं कि 6 जिलों के लिए 24 मिनिस्टर रखे गये हैं। एक-एक जिले के लिए 4-4 मिनिस्टर डिप्टी मिनिस्टर, स्टेट में। मेरा सिर शर्म से झक जाता है कि गांधी जी का नाम लेने वाले कहांजा रहे हैं। क्या वह इस लिए मिनिस्टर बनाते हैं कि कारों को इस्तेमाल करें। मैं यह अर्ज करना चाहता हं कि इस तरह की इशतयाल ग्रंग्रेजी करेंगे इस तरह की बातें करेंगे तो इससे देश को धक्का लगेगा ग्रौर फिर ऐसी सूरत में स्ट्डेंट्स गस्से में भ्राकर ऐसे काम कर सकते हैं। लेहाजा हक्मत को भी एतदाल से काम लेन चाहिए। वह ग्रौर जमाना था जब ग्रंग्रेज के खिलाफ लडाई थी। मैंने भी जल्म सहें कि हाथों की चर्बी निकल भ्राई थी। नवी क्लास में था ग्रम्तसर में सी० ग्राई० डी० के दस-दस ग्रादमी मेरे ऊपर थे। श्रब यह बात नहीं है यह ग्रंपनी सरकार है। कांग्रेस सरकार कल को जा सकती है अगर वोट दूसरी तरफ ज्यादा हों। स्टुडेटस को क्या जरूरत पड़ी कि स्टेशनों को लुटें

कानून हाथ में लें, राज नारायण जी के कहने पर चलें। मेरा भाई था वह बिल्कूल राज नारायण जी की तरह था वह म्रपने पास पिस्तोल रखता था । मैं तो हाथ जोडने वालों में था। ग्राज स्ट्डेंटस को न हाथ जोड़ने वालों के साथ होना चाहिए हाथ श्राना चाहिए नही गोली ग्रौर पिस्तोल वाले श्राना चाहिए क्योंकि इससे देश का कोई फायदा नही । इंडोनेशिया की ग्रौर बात थी । इंडोनेशिया से मुझे कोई झगडा नहीं कि स्टडेंटस नें ग्रच्छा किया या बरा किया। एक हकूमत के खिलाफ उनकी बगावत थी। इसलिए थी कि हकुमत गलत रास्ते पर जा रही थी लेकिन यहां सरकार ऐसी नहीं है।

मेडम, मैं एक बात कह रहा था बड़े ग्रदब से कह रहा था। ठीक है ग्रभी कांग्रेस को नशा है ग्रपनी ताकत का यह नशा ज्यादा दिन नहीं चल सकता । उनको सोचना पड़ेगा कि स्रगर करप्शन को रोकना है तो म्राल पार्टीज गवर्नमेंट बनाएं। भ्राप फांस की मिसाल कायम करें या कोई थ्रौर मिसाल **लें श्रौर सो**चें कि करप्शन कैसे मिटेगा वरना ग्राप जैसे ग्रादिमयों को पनाह देते रहे हैं देते रहेंगे। बिडला जी मौज करते रहेगे जबतक सरकार इसी तरह चलती रहेगी और मुल्क में छोटी कार नहीं बन पाएगी। मैनेजिंग एजेसी के नाम पर लोग लाखों रुपया लुटते रहेगे। ऐसंशियलिटी सर्टिफिकेट ग्रौर परिमटों के लिए करोड़ों रुपया रोज बम्बई के मार्किट में खिला दिया जाता है ग्रौर कोई पूछने वाला नहीं है। इन बातों की तरफ श्राप सोचते क्यों नहीं हैं। स्टुडेट्स पढ़ें लिखें हैं वे हर रोज पोलिटिक्स पढ़ते हैं टीचरों से। इस बात से इन्कार नही किया जा सकता कि युनिवर्सिटियों मे ऐसे अनासर घुसे हुए हैं जो इस हकुमत को ही नहीं बिलक इस देश को भी बेचना चाहते हैं। इस देश को दूसरों का हथ्यार बनाना चाहते

हैं। इसके लिए क्या इलाज किया है। श्रगर श्रलीगढ़ युनिवसिटी की एक मिसाल दूं तो मैं समझ्ंगा कि चागला साहब को बड़ा धोखा लगा उन्हों ने जो कुछ किया कोई बहुत ग्रन्छी मिसाल कायम नहीं की। उस वक्त यह ख्याल हो सकता था कि यह कभी मस्लिम लीग का ऋखाडा था लेकिन सारे हिन्दुस्तान में यह बीमारी फैल रही है इसका मतलब यह है कि स्टडेटस की कुछ सच्ची शिकायते है जिन्हें दूर करना चाहिए, ग्रगर दूर करना है तो खुले ग्राम केबनिट की मीटिंग ब्लाग्रो ग्रौर 18 तारीख से पहले भरोसा दिलाग्री स्ट्डेंट्स को । न सिर्फ खुद ही बित्क जैसा कि वाजपेयी जी ने कहा, श्री भूपेश गुप्ता को बुलाग्रो, लोक सभा से बुलाग्रो, वाजपेयी जी को बुलाग्रो, राज नारायण जी को बुलाग्रो, जिन्हें ब्लाना है ब्लाग्रो ग्रौर मिल कर ग्रपील करो कि 18 तारीख का जो मुजाहरा है इस वापस ले लें हम गोलियां मार कर इन्हें भगा सकते हैं, हम ग्रांसू गेस बरसा कर भगा सकते हैं लेकिन इनके दिलों को जीत नहीं सकते हैं। दिलों को जीतने के लिए रास्ता बदलना चाहिए, प्रेम से काम लेना चाहिए, ग्रच्छा सल्क करना चाहिए। मझे उम्मीद यह है कि सरकार अपने रास्ते को बदलेगी। लेकिन 6 जिलों की सरकार का चीफ मिनिस्टर कहता है कि दास कमीशन ने कुछ भी फैसला दिया था लेकिन मैं प्रपात सिह वेरों को ऋषि मानता हूं ग्रौर उसका एक ऊंचा मीनार वाला किला वनवाऊंगा जैसे कि ग्रशोक की लाट खडी हुई है। मै हैरत में हं कि किस तरफ जा रहा है दिमाग ? एक हाईएस्ट ग्रथाटी के फेसले के बाद भी लोग इस तरह की बातें करते हैं, ग्रपनी ताकत का इजहार करते हैं ग्रपने ग्रभिमान का इजहार करते हैं, जो लोग ऐसी बाते करते हैं इनको मैं यह बतला देना चाहता हुं कि ग्रब्दुल गनी ग्रभी जिन्दा है ग्रौर जो गलत रास्ता ग्रस्तेयार करेंगे उनके खिलाफ ग्रब्दुल गनी के खून का एक-

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एक कतरा बह जाएगा और वह ऐसा नहीं होने देगा। ग्राखिर गलत बातें क्यों होने दें। ग्राम्रो सब मिल कर इसलाहे हाल करे।]

SHRI KHANDUBHAI K. DESAI (Gujarat): Madam Deputy Chairman, in the short time at my disposal I would like to place before the House only a few points for the consideration of all of us. As far as student unrest is concerned, it affects all of us, as citizens of the country, the way in which the unrest is going on and the way in which it is being utilised by interested parties.

SHRI RAJNARAIN: The Congress Party.

SHRI KHANDUBHAI K. DESAI: Even if it is the Congress Party, I am totally against students being utilised for any ulterior ends by any Party, whether it be the Congress, the Communist, the Jan Sangh or any other Party. During the last two decades or so, students, by and large, have not been given proper education from the beginning. What has happened is that quantity has increased. Quality has considerably deteriorated. And I had occasion to say about four or five years back that unless the quality of education was properly looked after, we would never be able to stem the tide of this unrest. When we of the older generation think of what is going on in the last few weeks, we apprehend a very dark future for our next generation. We have got our own doubts as to whether they will abide by discipline, respect for authority or have consideration for law and order. I do not mean to say that one Party or the other is responsible. All of us sitting here are responsible for the present state of affairs as far as students are concerned. What we find is that the cultural, spiritual and religious values have come down considerably among our younger generation and that, in my view, is due to

religious or spiritual instruction being more or less practically taboo from the beginning of their educational career. We stand by secularism. What I mean by secularism is tolerance for all religions, but that does not mean irreligion. So, some steps must be taken by our educational authorities to inculcate in the minds of the young people moral and spiritual values. That, I think, is a primary necessity to begin with. most all Parties politically agree on this one point, barring one or two, that under no circumstances an immature and impetuous student community should be utilised for extraneous purposes. As Mr. Vaishampayen said the other day, most of the incidents and events of unrest related to non-academic affairs. Whatever it is, when a doubt is expressed in Andhra or Kerala or Mysore or in U.P. or in Bihar or anywhere else that the students are being utilised with some ulterior motives, I think we are committing a great sin for the future generation. The relation between the teacher and student also should be put on a very proper, constructive basis. There must be in every educational institution a joint council of teachers and students, who will discuss across the table any academic issues that might be troubling the minds of the students on the one side and the minds of the teachers on the other.

SHRI ATAL BIHARI VAJPAYEE: Academic or non-academic?

SHRI KHANDUBHAI K. DESAI: Only academic issues, not non-academic issues. That must be toboo. Non-academic issues cannot be discussed in an academic institution. It should not be.

SHRI ATAL BIHARI VAJPAYEE: Madam, may I seek a clarification? What does the hon. Member mean by academic issues? How are the examinations to be conducted, how are the syllabi to be decided? How can these

things be discussed with the students? I can understand if there are deficiencies in hostel arrangements, if there are no facilities for libraries. These issues can be discussed. How can academic issues be discussed?

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SHRI KHANDUBHAI K. DESAI: Scholarly issues and all academic issues automatically come in. Now. what I see among the students is that they are not satisfied with the amenity that is being made available to them. Now, on those issues, a joint committee and a joint meeting between teachers and students can be utilised. I do not think prohibition of the police from entering the campus or college premises will serve any purpose, unless, of course, the Education Minister thinks that the university campus should be made as a sort of semipolice authority, the Vice-Chancellor or the Chancellor being empowered with powers to have what we call safety valves. Mr. Vajpayee has suggested that there should be created a sort of university campus police force. Then and then alone you can rule out Otherwise, as we have the police. seen, a year and a half ago, the life of the Vice-Chancellor or the Registrar is What has to be done? threatened. Obviously the police has to get into the campus to protect the life and property of the university.

Lastly, the time has now come, Education Minister, when the hon. while looking into the latest Commission's Report, must associate some Members from either House of Parliament in a sort of close talks, so that we can discuss this problem detail with him so as to evolve a final policy to be followed in the next few As I said in the beginning, education, during the last fifteen or twenty years, has deteriorated to an extent, because people who are not fit to go to universities are being recruited to universities for imparting education. I suggested last time, when on the University Grants I spoke Commission's Report, that there must be scrutiny at the end of the school 1291 RS--5.

leaving examination, so that those who are fit to receive university education may go there and the others must be siphoned off, at that stage, to other technical institutions or other education. This is all I have got to say.

SHRI M. C. CHAGLA: Madam Deputy Chairman, I think we all agree on one point and that is that we have had a very useful and valuable discussion on a very important topic. I think the House should also agree with me when I say-and I say it with due modesty—that, by and large, there is general agreement with the statement that was laid on the Table of the House. Madam, in my opinion students unrest is a symptom of a disease. It is not the disease itself. Before we can find a remedy for this unrest we must diagnose the disease. If our diagnosis is correct and sound, we will be able to prescribe the right medicine, but if we do not diagnose it properly, then whatever we do we will not be able to get to the bottom of what is happening unfortunately in our country.

Madam, I agree with my hon, friend, Shri Ramachandran, that our Indian student is a very fine student. I have been in touch with students for many years of my life. I met many Indian students in the United States and in the United Kingdom and I have always been proud of the Indian student. I think student to student our Indian student is as good as any student anywhere in the world. He has the talents he has the capacity, he has the skill. Give him the opportunity, give him the atmosphere, and he will do as well as any student anywhere in the world.

Madam, what is the trouble? What disease? I will divide under four heads: educational, social, economical and political. The educational trouble is this. My friend, Shri Khandubhai Desai just told education. about the trouble with There has been expansion. Undoubtedly there has been expansion. If you

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only look at the figures of what has been done in education since freedom, it is something to be proud of. Take your minds back before independence, See how many students were there in primary schools, secondary schools and universities, and look at the figures today. May I say this to the House that the educational field is the only field which in the Third Plan has achieved most of its physical targets. But expansion brings its own I agree that quality has problems. gone down, standards have gone down, and that is one of the main educational problems. What we have to do is while we are expanding, we should consolidate and look after the quality, and that is our main attempt today. When I said that quality has suffered, we have today 66 universities; our university population is 1½ million. Compare this with what was the position before independence and you would realise what the situation is.

SHRI MULKA GOVINDA REDDY: It is not a right comparison. You are comparing with what was happening before independence. You compare with the countries which have attained independence and what is the progress made in those countries.

SHRI BHUPESH GUPTA: Compare with the U.A.R. for example.

SHRI M. C. CHAGLA: The other day the Education Minister of Liberia called upon me to discuss educational problems of his country and I asked him how many universities he had in his country. He said one university and 500 students. I told him: "How happy and fortunate you are".

SHRI BHUPESH GUPTA: May I ask . . .

SHRI M. C. CHAGLA: I will yield to my hon. friend whenever the interruptions are relevant. Not otherwise.

श्री राजनारायण: चागला साहब, विदेश के मुहकों से उसका क्या सम्बंध श्राता है। वहां हजार पीछे 25 से 30 ग्रेज्एट, भारतवर्ष में हजार पीछे 3 ग्रीर 4 ग्रेजुएट, उत्तर प्रदेश में हजार पीछे एक ग्रीर डेढ ग्रेजएट।

SHRI BHUPESH GUPTA: Bear in mind the population and the size of the country and the total national income.

SHRI M. C. CHAGLA: I am coming to the question of income. One of the main results, the most unfortunate result, of this expansion has been that there is very little contact between the teacher and the pupil, and I think one of the most important things that should happen in a university is a constant dialogue between the teacher and the student. A university is not a place where you just go to listen to a lecture, which may be out-of-date, take down notes and pour out what you have learnt before the examiner. A university is a co-operative movement, a co-operative movement between the teacher and the taught. There must constant communication, there must be constant discourse, between the teacher and the taught. As I said, one of the most unfortunate things that has happened in our universities, and I realise it painfully, is that there is very little contact between the teachers and the students. But this is due to expansion. Somebody suggested that we should have a tutorial system. I agree. But does my hon, friend realise what a tutorial system costs, how many tutors you want for so many pupils? When I was in Oxford, for every had students three we possible in tutor. Is that our universities? I wish we could do it. There are many things I have dreamed of in education, but I handicapped.

I will come to the question of remedy. It has been rightly said that today there is no respect for the teacher. We in India have great traditions of

guru and chela. The chela is to lie down at the feet of the guru.

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SHRI BHUPESH GUPTA: We have now a tradition of gurumaharai chela.

SHRI M. C. CHAGLA: I hope that day will never come when the guru will lie down at the feet of the chela. I am very modern, but I think there are some great things in our past, in our traditions, and I think one of the things we should maintain is the tradition that the chela must aways respectful to the guru. But—this important-what was the guru whom the chela respected? Not the guru we have today. But he had honesty. he had integrity, he had scholarship, he had a sense of dedication, a sense of sacrifice. It is that guru whom the chela respected. One of the main things that is happening today is that the student knows that the teacher or the Vice-Chancellors who are supposed to lead him, counsel him, advise him, are people who have been appointed not on merit but on other considerations.

SHRI AKBAR ALI KHAN: It is sad.

SHRI M. C. CHAGLA: I think two or three hon, Members, my friend Shri Jairamdas Daulatram and Shri Khandubhai Desai and others, suggested that there should be a student-staff council. I entirely agree. We have already written to all the universities to do that.

SHRI BHUPESH GUPTA: But nobody listens.

SHRI M. C. CHAGLA: The Osmania University has already done so. You must have seen it in the newspapers today or yesterday. The Vice-Chancellor of the Aligarh University told me that they have done it and the other universities are following example. I think it is absolutely necessary that in order to have this dialogue between the teacher and the taught, if not on a large scale, at least on a representative scale you must

have in every university representatives of the staff and representatives of the students.

Let me turn to the other problem. and that is social. Let me frankly admit that there is a sickness in this country. As I said in my statement, there is a malaise in many sectors of our society. Let us be frank. There is dishonesty, there is corruption. there is hypocrisy.

SHRI BHUPESH GUPTA: There is nepotism.

SHRI M. C. CHAGLA: There nepotism. Any other things that my hon, friend would like to suggest would accept. The students are part of society. They are affected by the society My friend Shri Khandubhai Desai said that we must teach him ideals and ethics. Why don't we start teaching the older generation before we turn to the younger generation? Why don't we teach the older generation to believe in fairness. honesty and integrity before we go to young people and sermonise to them? What right have I got to talk to a young man about honesty and integrity if my hands are not clean? Therefore, this is the sickness that society is suffering from. The cure lies in doing what we can to improve the standards in society.

श्री राजनारायण : ग्रानेस्टी ठीक नहीं है, यह बीमारी सरकार की है। यथा राजा तथा प्रजा।

SHRI M. C. CHAGLA: It has nothing to do with the 'sarkar'. It is not a sickness confined to this country, it is a sickness of civilisation. You look around what is happening outside. I was reading only two days ago in the 'New York Times' as to what is happening in the Berkley University in California, one of the finest universities. All the students and the teachers are trying to put the university administration right. This is the result of a change, a revolutionary change in society itself. We are changing over

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from a mediaeval society into a technological society.

(Interruption by Shri Rajnarain).

Please permit me to go on. We believe in material possessions and there is a vacuum in our soul. We have no scope for emotional satisfaction. And this is what is happening all over the world. There is a sense of frustration, there is a sense of futility, there is a sense of insecurity, which is affecting all the young generation . . .

SHRI BHUPESH GUPTA: There is a sense of indignation.

SHRI M. C. CHAGLA: Even in my friend's favourite country, the USSR, that is happening, not only in the USA or India. As I said, this is a world problem which affects not only the young people in our country, it is affecting young people all over the world

Then in this country there is another problem. There is a big gulf between the older and the new generations. Even today the parents of these boys and girls are orthodox, old-fashioned and religious. The young people are becoming modern, with a modern outlook believing in many things which their parents do not believe and not believing in many things which their parents believe. And this has also caused frictions and maladjustments.

Then the other is this—and this is one of the big problems which we are trying to solve—and that is the use of leisure. Our students have too much of leisure on their hands. They have long vacations. They have got four or five hours to work in colleges and the whole afternoon is free and they do not know what to do with their leisure. This again is a problem of civilisation. All over the world we are saving man-hours. We are introducing labour-saving devices; we are introducing automation. But we are

not telling the people there what to do with their leisure. But in our country the problem is even greater. Young people should be given something to do and I shall deal with that when I come to the remedy.

Then I turn to the economic problem. I need hardly say how poor our country is: I need hardly say how in the case of a majority of students the fees that they pay are the savings of their parents. A poor father lays by money so that his son should go to the college and become a graduate or an engineer or a doctor. There is an over-powering feeling of poverty and that brings with it insecurity. The same sense of poverty brings about uncertainty about the future. What happens to these thousands of students who are in the college today? They do not know what the morrow will bring to them. Will they get employment? Will they be able to earn something? Will they be able to look after their parents in their old age, parents who have saved everything to educate them? well, unemployment is a big problem in India. But, as you know, one of the most explosive factor in society is the educated unemployed.

SHRI BHUPESH GUPTA: And it is growing.

SHRI M. C. CHAGLA: And we are creating more and more educated unemployment in our country.

Then I turn to the political problem. I would like to know this and I would like to have an answer. Many of these grievances that I have recounted have been there for a long time. Why is it that they have suddenly come to a head? The answer to it is not far to seek. Why is it that all these ventilations of grievances, agitations, follow a certain pattern? And I suggest that not only is there a pattern but there is somebody who makes this pattern. Also ask yourself this question: Why is this particular

time selected for these agitations and violance? Again, the answer is, the election is in the offing.

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SHRI BHUPESH GUPTA: No, not at all. In MP, the agitation started, as you know, from an incident that took place at the gate of the school.... (Interruptions).

THE DEPUTY CHAIRMAN: Order, order.

श्री राजन।रायण: एलेक्शन से बचाव है बरना जवाब मिल चुका होता। जनता समझ रही है कि एलेक्शन होगा इस लिये जवाब नहीं दे रही है।

SHRI BHUPESH GUPTA: I will tell you two incidents, you kindly consider. What happened in Gwalior was not an organised incident. A car crashed at the gate of a hostel and out of that some trouble took place, in a polytechnic institution. Nobody knew that a car would come and crash at the gate. It was an accident. In Tripura, the trouble started because armymen or the some policemen, Assam Rifles people suddenly beat up were selling some students who Then an altercation cinema tickets. developed and then shooting took place. You have a judicial mind. I would therefore request you to kindly look into each individual case and you will find that they could not be foreseen by anybody, much less organised.

SHRI M. C. CHAGLA: Well, I have used such judicial capacity as I have.

श्री राजनारायगः इसका उलटा भी कहा जा सकता है कि ग्राप एलेक्शन टाजना चाहते हैं इसलिये ऐसा करवा रहे हैं।

SHRI M. C. CHAGLA: Mr. Rajnarain took 50 minutes this morning. I did not interrupt him once. Permit me to say what I have got to say.

THE DEPUTY CHAIRMAN: Mr. Rajnarain, please do not interrupt.

SHRI M. C. CHAGLA: Let us look at the characteristic of this agitation. One agitation is carried on very often non-academic purposes. second one is a genuine agitation, possibly as my friend says, such as that which happened in Gwalior or Indore. wherever it started. Sympathetic strikes and sympathetic agitations take place in other parts. Students send bangles to other university students. ask them to defy law, ask them to come out of the universities and join the strike. And I do suggest-and I would suggest with all the emphasis at my command that political parties are behind this agitation.

SHRI BHUPESH GUPTA: I do repudiate that with all the emphasis at my command. (Interruptions).

श्री राजनारायण: ग्रगर उसके पीछे कोई पोलिटिकल पार्टी है तो वह कांग्रेस पार्टी है।

THE DEPUTY CHAIRMAN: Order, order. There must be some discipline. Two Members cannot speak together. Mr. Chagla, would you give way to Mr. Hathi?

SHRI M. C. CHAGLA: I am not giving way.

THE DEPUTY CHAIRMAN: You will continue after his statement is over

SHRI ATAL BIHARI VAJPAYEE: May I request the hon. Education Minister to publish all the evidence that the Government has got against political parties? Let the political parties be named and all the evidence against those political parties should be made public. We are prepared to face the consequences. Do not blame political parties.

SHRI M. C. CHAGLA: My friend, Mr. Vajpayee, should not get so angry with me. I was going to give him a very great compliment. (Interruptions.)

THE DEPUTY CHAIRMAN: Order, order.

Minister of State for Home Affairs, Mr. Hathi.

SHRI M. C. CHAGLA: Shall I stop in the middle??

THE DEPUTY CHAIRMAN: If you do not mind.

SHRI LOKANATH MISRA: What is the statement about?

SHRI M. C. CHAGLA: Madam, I want to strike a solemn note . . .

THE DEPUTY CHAIRMAN: I want to know, Mr. Hathi—are you making the statement now or would you wait and make it?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JAISUKHLAL HATHI): At 5.30 I will have to be in the Lok Sabha.

THE DEPUTY CHAIRMAN: Mr. Hathi will make a statement now.

SHRI M. C. CHAGLA: Is this fair to me? I was supposed to have begun at 4.00 I started at 4.30.

THE DEPUTY CHAIRMAN: He has to make an important statement.

SHRI M. C. CHAGLA: Let him make it after I have finished.

SHRI ATAL BIHARI VAJPAYEE: Not tomorrow. (Interruptions.)

5 P.M.

THE DEPUTY CHAIRMAN: Order, order. If the House so desires, Mr. Chagla will finish his reply. After that, Mr. Hathi, you make the statement. But if he is otherwise engaged in the other House, the House may have to wait.

SHRI BHUPESH GUPTA: What is that statement? We do not know. On a point of order. You have said,

"If the House desires Mr. Hathi to make the statement". We do not know on what he is going to make that statement.

SHRI JAISUKHLAL HATHI: The point is this that yesterday in the Lok Sabha the Speaker directed that a certain further information should be given to that House about the Delhi incidents and I am making that statement at 5.30 P.M. in that House. I will make that statement here tomorrow at 5.30.

SHRI MULKA GOVINDA REDDY: We want that statement to be made now, today.

SHRI M. C. CHAGLA: The hon'ble Minister can make the statement there and then come here. Mr. Chordia has to reply.

THE DEPUTY CHAIRMAN: Let him finish there and then come and make the statement here. But it should be made today.

SHRI ATAL BIHARI VAJPAYEE: Madam, I have given a number of Calling Attention notices. Let the hon'ble Minister accept them and let them be replied tomorrow in the shape of statements. We do not mind.

SHRI BHUPESH GUPTA: I have given a motion that the situation on the 7th November be taken into consideration. It is a perfectly valid motion. This should be taken up for discussion so that we can discuss this matter. Let there be no unilateral statement.

THE DEPUTY CHAIRMAN: Am I to understand that you would not mind if the statement is made tomorrow? What is the opinion?

SHRI BHUPESH GUPTA: We do not know what is the statement about.

THE DEPUTY CHAIRMAN: The statement is about what happened the other day.

SHRI MULKA GOVINDA REDDY: Let him make it now and go.

THE DEPUTY CHAIRMAN: Mr. Chagla, you may continue.

SHRI M. C. CHAGLA: May I strike a solemn note? My days are practically over. But when I look around, what is happening? Really it worries me it pains me. It is an alarming situation. We must think of the future of our country the future generation, those who will become citizens. And the one most terrible thing that is happening in our country is the emergence of violence and the erosion of all discipline. I think it is not a party question. It is not a political question. It is a national problem, and I think on this we must all be agreed that violence must be put down and discipline must be maintained.

What is the future of our country? What can emerge out of chaos and this erosion of discipline? What emerge? One thing I am sure of, that unless we are careful, unless we put down this chaos and indiscipline first casualty will be democracy and parliamentary institutions. After all, when we gained our independence, we gained it for democracy, for the liberty of the individual, for the rule of law, for parliamentary institutions. was to be implemented by certain institutions which we valued ond one of the most important institutions is this House and the other House which constitutes the Parliament of India.

SHRI BHUPESH GUPTA: We want to reduce your majority there.

SHRI M. C. CHAGLA: You do that through the ballot box, not through violence.

SHRI BHUPESH GUPTA: Surely, with your blessings.

SHRI M. C. CHAGLA: And, therefore, my appeal to political parties is, please keep off the Universities. Treat them as holy ground. Use your influence wherever you like. Make your speeches wherever you like. Attack the Government wherever you like. But treat students as a community which has got to be reared, nurtured, nursed....

SHRI BHUPESH GUPTA: Enlightened and activised.

SHRI M. C. CHAGLA: Mr. Bhupesh Gupta talked about the Oxford and the Cambridge. I had the good fortune or the misfortune to be myself at Oxford. We had political societies. We had a Liberal Society, a Labour Society, a Conservative Society and an Oxford Indian Majlis of which I had the proud privilege to be the President. We used to invite speakers from all over the country to come and speak to us. But we did not join or participate in active politics. I am not suggesting for a moment that the students should not study politics, that they must not know what are he issues before the country. But what I am saying is that the primary task of the students is to study study not only the academic subjects not only for the examination but to study even political problems. I am not shutting that out. I am not saying that they should not know those things. But when my friend Mr. Rajnarain says and glories in it that he will instigate the students to carry on agitation against the Government I say this to him that he is aiding and abetting violence. This instigation to students to agitate is bound to lead to violence. He has seen what is happening and he says that students have a right to do so.

He gave a long autobiographical story of what happened in the good old days. I am very grateful to my friend, Mr. Jairamdas, for clearing the issue. We are often in the habit of taking Gandhiji's name in anything and everything. But Mr. Jairamdas

[Shri M. C. Chagla]

has made quite clear what Gandhiji said. What Gandhiji said was this: If you want to participate in politics, leave the University and cease to be a student. But while you are a student you must remain a student.

SHRI A. P. CHATTERJEE: He never said that. You are misquoting Gandhiji.

SHRI BHUPESH GUPTA: He never said that except in the Non-co-operation Movement. That he did in the Thirties and Forties . . .

THE DEPUTY CHAIRMAN: Order, order, Please continue.

SHRI M. C. CHAGLA: I am too small to contradict my friend, Mr. Jairamdas. He was Gandhiji's lieutenant. He has quoted him and he has rightly quoted him.

SHRI AKBAR ALI KHAN: And he said that in twenties.

SHRI JAIRAMDAS DAULATRAM Madam Deputy Chairman, may I with your permission and with the permission of the Minister, intervene for a minute to clear this point? Gandhiji wanted to separate students, while working and studying in schools, from political action. He asked the students to bovcott Government institutions, leave education and join the Movement. With regard to others who did not join the Movement he wanted them to continue in the national institutions as s.udents and not take part in poli-

SHRI BHUPESH GUPTA: Under Gandhiji in Bengal an institution was started. Rabindranath Tagore started the Viswabharati where students studied and also participated in politics. A national institution was started by Aurobindo Ghosh and, later on, by others in Bengal with the blessings of Gandhiji. Everybody knows that Gandhiji |

started Universities where students participated in politics as also studied. Now the hon'ble Minister is saying . . .

(Interruption by Shri Rajnarain).

THE DEPUTY CHAIRMAN: Order, order.

SHRI A. P. CHATTERJEE: Gandhiji never . . .

THE DEPUTY CHAIRMAN: Order, order. What is the use of everybody speaking?

SHRI BHUPESH GUPTA: Your Congress Members should know the history. I can give you the names, Madam, of a thousand institutions started by Gandhiji.

THE DEPUTY CHAIRMAN: You have said so. Yes, Mr. Chagla.

CHAGLA: Even SHRI M. C. Gandhiji said so, he asked the s.udents to join the struggle for freedom. We are not fighting for freedom now. During the War the English Universities emptied (Interruption by Shri Raj selves. and Shri Bhupesh Gupta) narainMr. Gupta, you cannot go on having a running commentary. I beg you, Madam . . .

SHRI A. P. CHATTERJEE: He is misquoting Gandhiji. Let him say anything as his own.

SHRI BHUPESH GUPTA: It is a Conservative Statesman in England who made the statement that the battle of Waterloo was won in the fields of Eton. If it is there that they were training them for political activities and everybody knows during the last World War what kind of politics was there. Mr. Chagla, you are a bit aged and I am a bit more modern in this matter.

SHRI M. C. CHAGLA: I am not claiming any special privilege as a Minister but even as a Member of

the Rajya Sabha am I not entitled to say what I want to say?

SHRI A. P. CHATTERJEE: Without bringing in Gandhiji.

SHRI M. C. CHAGLA: This is a free country. I am entitled to express my opinion even though I may be a Minister.

THE DEPUTY CHAIRMAN: Mr. Chatterjee, please take your seat.

SHRI M. C. CHAGLA: What I was saying was that during the war, I know that under-graduates gave up their studies at Oxford and Cambridge as well as other Universities and joined up and fought the war.

SHRI BHUPESH GUPTA: Not at all. Those who opposed the imperialis' war remained at the college...

SHRI M. C. CHAGLA: Madam. this is very irritating.

SHRI M. M. **DHARIA** (Maharashtra): In this , House the Minister, who is a Member of House, has requested the other Members to give him least a at patient hearing. Are we not to observe the rules and regulations? Mr. Rajnarain made a speech for 50 minutes and there were no obstructions but if they want to treat a Minister like this, they will get the very same treatment from this side also. I beg of you to see that these Members do not obstruct this way.

DEPUTY CHAIRMAN: I agree. I also apeal to the Members.

SHRI BHUPESH GUPTA: these threats should be ignored. Then nobody will speak this House.

THE DEPUTY CHAIRMAN: May I appeal to the Members on this side that they listen to the Minister even if he is not quoting or narrating the real history? Please listen to him patiently and give your version later.

भी राजनारायण : देखिये मैंडम, हम लोग कोई बाधा नहीं डाल रहे।

THE DEPUTY CHAIRMAN: Rajnarain, you have spoken the longest without interruption.

श्रीराजनारायण : मैहाथ जोड़ कर कहता हूं कि हम लोग रात तक छागला साहब को सनने को तैमार हैं लेकिन वह फीडम की परिभाषा बताद।

उपसभापति : ग्रव ग्राप खड़े नहीं

SHRI K. K. SHAH (Maharashtra): Let him speak what he likes but he should not be interrupted.

SHRI M. C. CHAGLA: If there was a national emergency, I would be the first to say, let the students respond to the call of the country. When we had our fight with Pakistan, the students rendered help to the country in various ways but even today there is a field where students can participate with great usefulness. Look at the social needs of our country. Look at the problems. They are calling out for Let the students join in that. I will tell you. I wrote to the Vice-Chancellors. I said: 'Ask the students to join in helping to solve the food problem. I wrote to them saying: 'Ask the students to adopt villages so that the students should be able to do something creative.' adopt a village, there are lots of things you can do. You can build roads, you can look after sanitation, you can look after water supply. It is not as if there is no national social to do in this country. God knows there is plenty of it. Why must the students shout political slogans? I am not asking them to sit down in the colleges and listen to the lectures, as somebody said. Far from it. I said: 'Let them do work outside the college.' It is very important that extra curricular work should be done but the extra curricular or mural work should not be to walk down the [Shri M. C. Chagla]

streets of Delhi or Gwalior or Indore. throw brick-bats, burn buses, shout at the top of their voices, etc. That is not what we expect of our students. My friend Mr. Chatterjee said that there must be agitation if they want to have their grievances redressed. Why? I quite agree that there have been occasions when students' grievances have not been redressed in time. I agree that they have not been listened to sympathetically but I am the first to say: 'Listen to their grievances sympathetically. Have a proper machinery to enquire into their grievances. Try to understand what their difficulties are.' Let them try to understand what the difficulties of the academic staff are but the ultimate decision is taken . . .

SHRI BHUPESH GUPTA; By whom?

SHRI M. C. CHAGLA: The decision must be that of the Academic Council. It should be an academic decision. In somebody must take the decision. In every democratic country who takes the decision except the Parliament? After all when professors and students sit round a table, discuss the questions, ultimately somebody has to take the decision and that can only be coming from the Academic Council, Executive Council or the Vice-Chancellor.

I am equally strong about teachers not participating in politics. My attention is drawn . . .

SHRI BHUPESH GUPTA: What do you mean by that?

AN HON. MEMBER: The Education Commission has advocated . . .

SHRI M. C. CHAGLA: I do not agree with their recommendation.

SHRI BHUPESH GUPTA: There is a teachers' constituency. (Interruptions) Do you want to abolish it in the Assemblies?

SHRI M. C. CHAGLA: I am in favour of abolishing the teachers' constituencies.

SHRI BHUPESH GUPTA: Do not be a dictator.

SHRI M. C. CHAGLA: All the State Education Ministers of the various States have unanimously come to the conclusion that much of the trouble in the academic world is due to the fact that you have chosen out a special class of citizens and given them the vote for the Upper Chamber.

SHRI BHUPESH GUPTA: They are subverting the Constitution, they are preaching against the Constitution.

THE DEPUTY CHAIRMAN: It is not his opinion.

SHRI BHUPESH GUPTA: We want elucidation. It is a serious statement. The Ministers are bound to defend the Constitution. They take an oath of allegiance to the Constitution. Now we are told that the Chief Ministers say that they do not like the provision of the Constitution and the teachers should not have their constituencies in the various places like the Councils. It is a serious statement.

SHRI AKBAR ALI KHAN: Does he suggest that 'the Constitution can never be amended?

SHRI BHUPESH GUPTA: I know we have amended it. Here you want it in order to curtail the right. I hope that teachers will make more demonstrations against it.

SHRI M. C. CHAGLA: I have taken the oath of allegiance to the Constitution and I will always be loyal to it but that does not mean that I will not work

COL. B. H. ZAIDI (Uttar Pradesh): Has he not the right to say something with which they do not agree? Things cannot go on like this. 679

THE DEPUTY CHAIRMAN: Please continue.

SHRI M. C. CHAGLA: How can I continue?

SHRI BHUPESH GUPTA: You may not be interested but we are. When suhe a statement is made we are shocked that the teachers' constituencies should be abolished, a right given by the Constitution. You may not be shocked at all.

THE DEPUTY CHAIRMAN: Gupta. Mr. Chagla must be left to finish his reply. He is replying and whatever is unpleasant or unpalatable you must listen to him just as he has listened to all the unpalatable things from this side. Therefore you must have patience if you are democratic enough and if you want to keep the propriety, dignity and decency of the House. You cannot interrupt without rhyme or reason. He is only giving the opinion that was conveyed to him. What is wrong in that?

SHRI BHUPESH GUPTA: Cannot we express our shock? (Interruptions).

THE DEPUTY CHAIRMAN: On the constitutional provision if there is an opinion expressed collectively, it is his right and duty to convey it to you all. Therefore please listen and do not interrupt.

श्री राजनारायण : मेरा एक प्वाइंट श्राफ इंफार्मेशन है कि चागला साहब की यह श्रपनी राय है या यह सरकार की राय है।

SHRI BHUPESH GUPTA: I am very grateful that you have divulged

SHRI M. C. CHAGLA: Will Mr. Gupta please keep quiet?

BHUPESH GUPTA: have done a great service to the country by divulging it.

SHRI M. C. CHAGLA: I have taken the oath of allegiance to the Constitu-

tion and I hope I am loyal to it but I have not taken the oath that I will not try to amend the Constitution where I think it is defective and this is the view taken by a large number of educationists, never mind the Education Commission, that the ers' constituency has been the cause trouble serious in country, a view to which I subscribe.

unrest among students

SHRI BHUPESH GUPTA: Because you are losing there.

THE DEPUTY CHAIRMAN: is going beyond bounds. (Interrupcannot tions). Mr. Gupta, if you keep quiet you must withdraw now.

SHRI M. C. CHAGLA: As I said, it is my strong opinion and I am not here to express an opinion which pleases my friend Mr. Gupta which may not shock him. I do not care if he gets shocked. It is my firm opinion that the teachers should not participate in politics.

SHRI BHUPESH GUPTA: It is our firm opinion that they should

SHRI M. C. CHAGLA: I will give you the reason. The primary duty of the teacher is to teach to attend academic functioning, to look after the students while they are in the colleges, to help them to organise extra curricular activities after the collegiate work is over.

SHRI M. RUTHNASWAMY: there any democratic country in the world which bars teachers from taking part in politics?

SHRI M. C. CHAGLA: My hon. friend knows that in England there were two constituencies which used to elect Members to the House of Commons, namely Oxford and Cambridge. They have since abolished no teachers' con-There is them. stituency in England.

SHRI M. RUTHNASWAMY: the teachers are allowed to contest the general constituencies,

AN HON. MEMBER: Let 'them resign and contest.

THE DEPUTY CHAIRMAN: Order, order, no interruptions please.

SHRI BANKA BEHARY DAS: In England a Labour Party Chairman was a professor in the London University. I refer to Mr. Harold Laski.

SHRI K. K. SHAH: Not from teachers' constituency.

THE DEPUTY CHAIRMAN: Mr. Shah, no interruptions please.

SHRI M. C. CHAGLA: I was shocked to learn that there are Vice-Chancellors who are Members of the Upper Chambers in the States, I was shocked to learn that there are Heads of Departments in Universities who are Members of the Councils. I like to know: How are they in a position to discharge their duties as Vice-Chancellors, or as Heads Departments if at the same time they are Members of Legislatures?

SHRI BHUPESH GUPTA: Mr. Harold Laski was a Member of the Labour Party being at the same time a professor, and as professor he did his job so well, which no man has done. I was a student there. What are you talking Mr. Chagla?

SHRI M C. CHAGLA: I think Mr. Gupta is irrepressible, is incurable. I am sorry I have to keep the House waiting because of my friends' constant interruptions.

Now I come to the remedy. We know what the remedy is. My friend, Mr. Chordia, said so many committees have reported. The Education Commissions report is of course there with their recommendations in this behalf. We know what the remedies are. We know that you want better teachers. We know that the status of the teachers should be improved. We know that their emoluments should be increased. We know that we should have projects, as I said, where students will be able to utilise their leisure hours. We know that councils of students and staff should

be set up. We know the remedies, and if you look at the Education Commissions report and the report of the committee to which my friend. Mr. Chordia, referred, all this is set out. But there are two difficulties and I will place them before you. One is. Education is a State subject. which is being constantly forgotten in this House. The powers of the Union Ministry of Education are very limited. We have no powers with regard to primary and secondary education. Even University is a State subject, and it is only because of entry 66, I think, we have the power to coordinate and maintain standards of higher education we have 'the University Grants Commission which can do something with regard to university education. The second handicap we have is in respect of resources. I am sorry to say, Madam that in this country we have downgraded education. We have given it the lowest priority when, to my mind, it should have the highest priority.

SHRI M. RUTHNASWAMY: your Government that is doing so.

SHRI M. C. CHAGLA: It is an investment in human resources. It is an investment in something which will give us the best results. We spend moneys on steel plants and fertilizer plants and other plants, but whenever there is economy, education is the first casualty. May I give figures of what we are spending on vis-a-vis even education backward countries? It will surprise the House. I have got the figures here. Well, first I will give you the expenditure on education per head of countrywise. Germany population spends Rs. 344. France spends Rs. 343. Japan spends Rs. 244. The United Kingdom spends Rs. 516. The United States of America spends Rs. 1175. Brazil spends Rs. 24. Ghana spends Rs. 67. Mexico spends Rs. 65. Nigeria spends Rs. 14. Pakistan spends Rs. 10. Turkey spends Rs. 39. The spends Rs. 48. Yugoslavia U.A.R. spends Rs. 94, and we spend the magnificent sum of Rs. 12.

SHRI M. RUTHNASWAMY: Whose fault?

SHRI M. C. CHAGLA: Pakistan is the only country which is behind us.

SHRI BHUPESH GUPTA: You can spend more.

SHRI M. C. CHAGLA: Now let us turn to the other thing, the percentage of national income spent or education. I won't deal with the developed countries but let me deal with other countries. Ghana spends Mexico spends 2.6; Nigeria spends 2.1; Pakistan spends 2.4; Turkey spends 2.9; Yugoslavia spends 5.1. We spend 2.9 per cent of our gross national income on education. Therefore, unless we realise, not I as the Minister, not my party merely, unless the Parliament, unless the country realises the importance of education to our country, to our future generation, to the future of national development, we cannot do much, and therefore we must all realise and we must all press for much more expenditure on education.

Now as regards employment, one hon. Member said, "what is the future of these boys? They become graduatcs." I quite agree. Now, as far as engineers and doctors and professional men are concerned, we are trying to find out what are the requirements for such man-power, and we try and adjust admissions according to that. But what do we do with those students who go in for Arts courses and become B.A. by the hundreds thousands and tens of thousands? We have no jobs for them. We have not planned for them. We cannot plan The only thing we have for them. done is this, I know my friend, Mr. Ruthnaswamy, is against that idea, but my view is this. We must be selective in our admissions to colleges and universities. But, on the other hand, every Indian boy or girl is entitled to tell the State, "I want higher education" and the State has a duty

to give it. And that is why I am in favour of correspondence courses; I am in favour of part-time colleges. No country has a right to deny citizen if he wants it, higher education, but a country has a right to say, "We will be selective in our admis sions to colleges." And this is what my friend, Mr. Khandubhai said that if we want that quality has to be maintained in our universities and our colleges, let us restrict our admissions without denying the right to higher education to those who have not got the aptitude to go to colleges or universities.

We are also trying this diversification—again Mr. Khandubhai Desai said the same thing-that at the higher secondary stage, instead of a boy going to a college-because he has nothing else to do-we must diversihave fy education and technical schools and professional schools where they can be taught crafts so that they can start earning. We are trying to do that so as to prevent this pressure on our universities.

Now let me say a word about academic integrity. I entirely agree that one of the causes of student unrest is the sense of frustration, disillusionment, and the bitterness which the students feel when they find that appointments to higher posts and admissions to colleges have been brought about by political pressures. I don't blame the students. If I was a student at a university and if I found that my Vice-Chancellor was appointed because of political pressure, if I found that I could not secure an admission although I had merits somebody else got it because he had a political god-father, I would certainly feel bitter, I would certainly feel disillusioned, and therefore absolutely necessary that we should have the highest standards of academic integrity.

Now in this connection, for the sake of the record, I must correct a statement made by my friend, Mr. Chordia—it is about Jammu and Kashmir. [Shri M. C. Chagla]

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The House knows how much I value secularism. That is one principle. one ideal I have stood up for. House knows that I have always maintained that Kashmir is a symbol of secularism, and when my friend, Mr. Chordia, made rather startling observations based on the Organiser, I immediately asked for the facts from the Kashmir Government yesterday. I am sorry that Mr. Chordia should have given currency to some libelous statements that have appeared in the Organiser, and I will state the facts. In the medical college the number of students are-63 Muslims and 87 non-Muslims. I hate these communal labels, but there they are. A communal issue was raised and therefore I am answering it this way. In the medical college there are 63 Muslims and 87 non-Muslims, they were admitted this year making a total of 150. In the engineering college there were 76 Muslims and 108 non-Muslims. Does this show that the Jammu and Kashmir Government is communal?

Now I am coming to the question of conversion. These are the facts that I have got. It is true that 11 students of Anantnag wrote a letter to the University authorities to say that they had embraced Islam in the belief that by such conversion they would secure seats in the Medical College. Now of these 11 students one got admission to the college but with his Hindu name. So he taken not because they thought he was a Muslim but when he was a Hindu. The other ten did not admission even after their statement about conversion to Islam which they made before the Deputy Commissioner and wrote about it to the Registrar of the University. According to the report received the boys and girls of Anantnag who embraced Islam have returned to the Hindu fold. Compare this with what the Organiser says.

SHRI ATAL BIHARI VAJPAYEE: The hon. Education Minister has not denied that eleven students had embraced Islam and they did embrace Islam under the impression that they will get admission. Subsequently when representations were made—we met the Home Minister, Mr. Nanda and the Home Minister, Mr. Nanda, wrote letters to the Jammu and Kashmir Government—they have again come to the Hindu fold. That I agree; that Mr. Chordia also said. What is the Education Minister contradicting then?

SHRI M. C. CHAGLA: I am contradicting this.

SHRI ATAL BIHARI VAJPAYEE: Why should there be such an atmosphere in Jammu and Kashmir that the Hindu students should believe that they would not get admission unless they embraced Islam?

SHRI M. C. CHAGLA: Can I help anyone having a wrong feeling having an incorrect feeling, having an apprehension which does not exist? The very fact that that feeling had no basis; in fact the very fact that . . .

SHRI V. M. CHORDIA: Madam, I had yesterday quoted this also:

"Last year Government admitted students with 37 per cent to 45 per cent marks in preference to those who had secured 55 per cent marks or above. This preference was shown to Muslim children and VIP children. Many students appealed to the High Court, and the State Government had to cut a very sorry figure."

I had read this also; why does not the Minister reply to this?

SHRI M. C. CHAGLA: I have had no time to check on this. After all, this was said only yesterday and I asked my officers . . .

SHRI V. M. CHORDIA: You got information only about one portion and not with regard to the other portion?

SHRI M. C. CHAGLA: This was the most serious thing, because ...

SHRI V. M. CHORDIA: This is more serious. I had read this also.

SHRI M. C. CHAGLA: . . the fair name of Jammu and Kashmir which had stood for secularism, which fought Pakistan on the secular basis was being defamed and I thought it was my duty to make the position clear. That is why I was anxious that these figures should be obtained, that these facts should be obtained as soon as possible and should be put on the record.

Now next comes the question of freedom of action for the academic authorities.

شى عبدالغنو : ميدمـــمين ایک صفائی چاهدا هون - باوجودیکه جمون و کشمیر مین مسلم آبادی تقریباً اسی فی صدی ہے پہر بھی کھا وجه هے که مسام استودنتس وهاں أنني كم لئے كئے اور غهر مسلم اتلے زیادہ لئے گئے ? کیا ایسا کسی پالهایکل پروسیزر کی وجه سے هوا -آپ نے مسلم استوةنتس کا جو پرسلتیم بتایا ہے اس سے ایسا معلوم ہوتا ھے که کہیں ولا +٥ پوسلت ہے کم ههی اور کهیں ۴۰ پرسلت هیں جب که ان کی آبادی وهان اسی پرسلت ه ? يه طويعة درست نهين بلكة باجهائي وقهرة بهائي وهان يهي سوقي مد داخله لینا چاهتے هیں تو لے لیں تھیک جس طرح کہ سارے هندوستان میں تقویباً سو فی صدبی داخله ان کے هی پاس هيں - کها يه انصاف هر ?

[श्री अब्दुल एनी: मेडम, मैं एक सकाई चाहता हूं। बावजूदेके अम्मूव काश्मीर मे मुस्लिम अबादी तकरीबन अस्सी फीसदी है फिर भी क्या वजह है कि मुस्तिम स्टुडेटस वहा इतने कम लिये गये श्रीर गैर मुस्लिम इतने ज्यादा लिए गये ? क्या ऐसा किनी पोलिटिकल प्रोसिजर की वजह से हुआ ? श्राप ने मुस्लिम स्टुडेंटम का जो परसेंटेज बताया है उसमे ऐसा मालूम होता है कि कही वह 50 परसेंट से कम है श्रीर कही 40 परसेंट है अबिक उनकि श्राबादी वहा श्रस्ती परसेट है ? यह तरीका दरूस्त नहीं, बिल्क वाजपेशी वगैरा भाई वहां भी सौ फोसदी दखला लेना चाहते हैं तो यह ले लें ठीक जिस तरह कि सारे हिन्दुस्तान में तकरीबन मौ फीसदी दखले उनके ही पास हैं क्या यह इन्माफ है?]

SHRI M. C. CHAGLA: That proves that although 80 percent are Musirms in Kashmır the admission is on merits. After all you must not look in making admission at the label; you must not consider whether a person is a Hindu or a Muslim. He applies and the admission should be on the basis of merit. All that I am pointing out is that the Jammu and Kashmir Government is not following a communal policy. If it did it would have reserved 80 percent for the Muslims. On the contrary the majority of the seats goes to a community which is non-Muslim. That clearly establishes that the policy that the Jammu and Kashmir Government is following is communal. Now, may I beg Chordia and Mr. Vajpayee not to drag the name of Kashmir into this? Let us be proud of Kashmir's secularism. Let us remember what happened when we fought with Pakistan last year. We should be proud of the fact that Kashmir . . .

SHRI ATAL BIHARI VAJPAYEE: We share that pride. The people of Jammu and Kashmir have joined the Indian Union of their own free-will. We do realise that they stand for secularism in Jammu and Kashmir but this ugly incident had marred all that and now it has been rectified. I would have advised my friend, Mr. Chordia, not to refer to it but now that it has been referred it is for the Jammu and Kashmir Government to

^{†[]} Hindi transliteration.

[Shri Atal Bihari Vajpayee] see that such incidents do not happen again.

SHRI M. C. CHAGLA: I am sure this points out that Jammu and Kashmir Government was not responsible for it if people were under a misapprehension that if they embraced Islam they would get admission and that was a misapprehension because even after embracing Islam they did not get admission. What greater proof do you want for it?

Now I come to the question of academic authorities and the State and here I think the line has got to clearly laid down. I believe in absolute autonomy of the university within its own sphere, within its own field, in academic matters. I also believe that discipline in the university must be maintained by the Vice-Chancellor. He is the sole person should be responsible for discipline. The Vice-Chancellor has great powers. He can dismiss students, he can rusticate them, he can suspend them. must be the judgment of the Chancellor; the State does not come into this at all but there are occasions when the discipline breaks down when it becomes a problem of law and order as happened in Aligarh. When Vice-Chancellor feels helpless that he cannot maintain discipline that unruly anti-social elements have taken over, then it is for him and him alone to appeal to the State, to send the police or even the army if necessary-whatever is necessary-to maintain discipline. That is principle with which I entirely agree.

SHRI MULKA GOVINDA REDDY: That has been violated in Allahabad.

SHRI M. C. CHAGLA: But I wish to make this clear and I must congratulate my friend, Mr. Vajpayee, on making a very courageous, very wise and very statesmanlike speech. He has said things today about law and order which it was high time it was said. Therefore I offer him my

felicitations. It requires some courage coming as it does from Obviously what he has said on the floor of this House with regard to the maintenance of law and order shows that he has the interests of the country at heart. When it comes to the question of law and order-and it must come as the last resort-then it is wrong always to run down police, always to blame the police Remember it is our police It is the Indian police; it is not the British What is going to happen to police. this country if the morale of the police is undermined?

SHRI BHUPESH GUPTA: The lathi is the same and the bullet is the same. The fellow who gets it hardly feels any difference.

SHRI M. C CHAGLA: I would be the first to condemn police excesses; I would be the first to say that the students have been badly treated. And I am sure that Mr. Vajpayee does agree with what I said that the police should use the maximum of tact and the minimum of force. I have said that the police should realise they are dealing with a very senstive section of the community. When all is said and done, if after that law is broken and then of the police tries to uphold law and order, it is wrong for us every time to say that there are police excesses and demand an enquiry. Remember, Madam, more often than not it is the minority that holds the majority to ransom in the university. I know it is a fact that the majority of students want to study; they have no time for these pecadilloes and this tamasha which goes on. They want to study; they do not want to misuse the money of their parents but the minority holds them to ransom and gets the colleges and the universities closed.

SHRI M. M. DHARIA: Even in this House we experience the same thing.

SHRI M. C. CHAGLA: Therefore I say it again. I compliment Mr. Vajpayee for saying something in favour of the police which has not been said for a long time.

SHRI BHUPESH GUPTA: Not at all; the greatest minority that is holding the country to ransom is the Congress Party with 40 per cent of the votes . . .

SOME HON MEMBERS: Too late.

SHRI M. C. CHAGLA: Now I am coming to an end. Now, the question is, what have we done since the Education Commission gave its Report? The Report is very recent. We have started implementing it already. have set up a unit in our Ministry to see how the implementation can be accelerated. To the extent that can take decisions we have already started taking decisions. To the extent that decisions can be taken the universities, I have called meeting of the Vice-Chancellors December. To the extent that decisions can be taken by the State Governments. I have called a meeting of the CABE where all the State Education Ministers will be present, that there is no delay on our part. You must have seen this morning's paper saying that we have set up a committee to devise ways and means whereby students of the universities can take to social work during their leisure hours.

Now, I come to the amendments. May briefly run through the points raised by Mr. Rajnarain? I shall be as brief as possible. This amendment has many points and I shall take a minute or so for each. The first is, compulsory and free education should be provided up to the intermediate standard. Today we have not been able to carry out the constitutional directive of free and compulsory education till fourteen. If we had the resources certainly we should free and compulsory education right up to the university stage, but let us at least try and satisfy the constitutional directive.

The second is fancy schools should be abolished and a uniform type of schools should be provided for ali. Now, there are no fancy schools in this country.

SHRI RAJNARAIN: There are.

SHRI M C. CHAGLA: If my friend refers to schools with a higher standard, I say they should continue and our intention is that all schools should be of that standard. It is wrong to bring down people or institutions from the top. The better thing is to raise people and institutions from the bottom up to the higher position. But I do not believe in these schools being pockets of privilege and that is why we are giving scholarships to talented boys and girls to attend schools which maintain a very high standard of education.

SHRI BHUPESH GUPTA: Very in-adequate.

SHRI M. C. CHAGLA: The is, restrictions on admission to colleges and universities should be abo'ished. I do not agree and I have already given any reason. The fourth is, education should be imparted only through the medium of the mother-tongue or regional language. I agree. In schools today education is imparted through the medium of the monther-tongue. The Education Commission has recommended that in ten years' time must try and switch over to the mother-tongue even at the university stage. I hope the universities make the necessary preparations for that purpose. I agree that the legical evolution of our educational policy must be that when we start in the schools with a particular language, in the university they must be taught in that language, but the problem what we should do in the interregnum or interval. I need not go into that I have spoken about it very often.

The fifth is, students' unions with compulsory membership should be established. I am entirely against this,

[Shri M. C. Chagla]

In the Banaras University Bill, which this House has passed, we have said that students' unions should be optional and not compulsory. It should be voluntary. I am not in favour of but banning students unions, should a student, who does not want to join a union, be compelled to join it? Why should he pay subscription when he does not want to pay subscription, when he cannot afford it? Those who talk about constitutional rights know that the Constitution gives you the right to associate. gives you the right, as a corollary, to dissociate. If I do not want to join an association, why should I be compelled to join it? Here I feel that I cannot agree with my hon, friend,

The sixth is, free education up to the highest standard should be provided for the students who are socially and economically backward. I entirely agree, if the resources permit it.

The seventh is, ex-Government servants and ex-Ministers should not be appointed as Vice-Chancellors and Principals. I have already said that Vice Chancellors should be appointed on academic grounds, because of their academic distinction and not because of any political considerations.

Then, the eighth is, arrangements should be made for low-cost hostels and cheap meals for the children of those persons whose monthly income is less than three hundred rupees and Government subsidy should be given for this purpose. Again, a very good suggestion, if resources permit.

Ninth, no restriction should be placed on political parties starting youth organisations in the universities or colleges and on the students for participating in them. It is a most mischevous suggestion, a most wicked suggestion. This is the whole cause of student unrest. Why should Parties start this? Why should political Parties start this?

SHRI BHUPESH GUPTA: You said you believe in autonomy. Suppose the institutions say, who are you to go against it?

SHRI M. C. CHAGLA: Why political Parties?

SHRI BHUPESH GUPTA: It is not a question of that. It is autonomy of the institution.

SHRI M. C. CHAGLA: Autonomy is for the students and not for you

SHRI BHUPESH GUPTA: Autonomy is not for you. Suppose the Visva-Bharati University decides that they would allow such a thing, you have to look into it. You are a refugee Minister.

SHRI M. C. CHAGLA: Then tenth is, arrangements should be made for providing jobs according to the aptitudes and qualifications of the students who have completed their university, college or school education. I wish I could supply jobs to everybody, but I am afraid it is not in my hands.

The eleventh is, entry of the police into temples of learning should be altogether banned. I have already explained what my views are about the police entering the universities.

SHRI BHUPESH GUPTA: What are they?

SHRI M. C. CHAGLA: They should be allowed only if the Vice-Chanceltor asks for it.

SHRI RAJNARAIN: What about Allahabad University?

SHRI M. C. CHAGLA: The twelfth is the principle of "equal remuneration for equal service" should be immediately implemented in all government and non-government educational institutions. Well, this is for the States. We have accepted the principle that there should be equal remuneration for equal service.

The thirteenth is, the teachers should ordinarily have the right to participate in the politics of their choice. I do not understand this. I do not know what it means. I do not agree.

Then, the fourteenth is, the State Governments should spend 20 per cent of their budgets and the Central Government 10 per cent of its budget on education under any circumstance.

SHRI RAJNARAIN: At least.

SHRI M. C. CHAGLA: It is a pious resolution. I entirely agree with it. The fifteenth is, inaugural and convocation addresses by Ministers and Government servants in the temples of learning should be strictly barned. That would depend upon the Minister or the Government servant who will be invited.

SHRI RAJNARAIN: What do you think about your Prime Minister?
(Interruptions)

SHRI M. C. CHAGLA: Then, sixteenth, special emphasis should be laid on technical education. I agree.

Then, the seventeenth is, an impartial judicial enquiry at the highest level should be conducted at places where firing has been resorted to connection with the students' agitations and the officers in charge of the administration of those places should be immediately transferred. This would depend upon each instance. To lay down a general principle that as soon as the police have taken action you must have a judicial enquiry, I do not think, is right and I hope my hon, friends, particularly Mr. Vajpayee, will not press for such an enquiry.

The eighteenth is, all the persons arrested in connection with the agitation should be released uncondiand the cases filed tionally warrants issued against the student leaders should be withdrawn. does Mr. Rajnarain realise what he is asking for? If a student is caughtassaulting red-handed. someone, burning a car, burning a bus, according to him, he should be released

unconditionally. (Interruptions.) am sorry. I do not believe in the en masse arrest of students. that the police should be careful in arresting those about whom they are not sure that they have committed any offence. But if there is evidence and a student breaks the law, he must pay the price for it. And I think it would be in the interest of orderly government in this country, if we do not, as Mr. Vajpayee has said. discriminate between the citizen and another as far as the rule of law is concerned.

SHRI BHUPESH GUPTA: Does it not apply to Mr. Biju Patnaik and others?

SHRI RAJNARAIN: On a point of elxplanation. . .

THE DEPUTY CHAIRMAN: Please, Mr. Rajnarain, we have had a full discussion on this. Please continue.

SHRI M. C. CHAGLA: I now come to the amendment of Mr Banka Behary Das. It reads:

"and having considered the same, this House is of opinion that a high-powered Inquiry Commission consisting of Members of Parliament, Educationists and other eminent men under the Chairmanship of a Judge of the Supreme Court be set up to inquire into the causes of the widespread student unrest in the country."

I think we have discussed the causes. We know the causes and we do not want to appoint another Commission.

Then the amendment of Mr. A. P. Chatterjee says:

"and having considered the same, this House is of opinion that a permanent negotiating machinery should be set up at the Union Government level to look into the grievances of students and to serve as a means of dialogue between the representatives of students and the Government."

As he himself said, we are always willing to meet the students and hear

[Shri M. C. Chagla]

their grievances and try to do what we can. You cannot have a permanent machinery like that. Apart from that grievances are very often local and the real thing is for the Vice-Chancellors to meet the students, as you have suggested, and try and understand their grievances.

Thank you very much.

SHRI BHUPESH GUPTA: One question.

THE DEPUTY CHAIRMAN: After having such a full discussion? I think, Mr. Bhupesh Gupta, you have interrupted most number of times.

SHRI BHUPESH GUPTA: I would only like to know whether he is aware that recently the West Bengal Congress has published a list of candidates in which they have given nomination to so many teachers and they have made capital out of that point.

شری عبدالغای : میدم ایک سوال میرا هے - کشمیر گورنمنت کا معاملة لایا گیا هے - کیا چهاگلا صاحب مجھے بتا سکیهگے که اا فی صدی مسلم ایک، فی صدی کو بھی داخله ملا هے - شری باجپرئی اور شری چوردیا جموں و کشمیر میں +۱ پرسنت هوتے هوئے اور +۲ پرسنت هوتے داخله یہ بھی راضی نہیں ههی لیکن آپ نے هلدوستان نہیں مسلمانوں کو ایک پرسنت بھی داخله نہیں مسلمانوں کو ایک پرسنت بھی داخله نہیں دیا ہے - میرا یه چیللج هے -

† [श्री ग्रब्दुल गनी : मैडम, एक सवाल मेरा है । काश्मीर गवर्नमेंट का मामला लाया गया है। क्या चागला साहब मुझे वता सकेंगे कि 11 फीसदी मुस्लिम इंडिया में हैं लेकिन उनमें क्या एक फीसदी को भी दाखला मिला है। श्री वाजपाई ग्रौर श्री चौरड़िया जम्मू व काश्मीर में 20 परसेंट होते हुए ग्रौर 60 परसेंट दाखले पर भी राजी नहीं हैं लेकिन ग्राप ने हिन्दुस्तान में मुसलमानों को एक परसेंट भी दाखला नहीं दिया है, मेरा यह चेलेंज है।

श्री विमलकुमार मन्नालालजी चौरड़ियाः महोदया, विद्यार्थियों में जो असंतोष व्याप्त है उसके बारे में जो चर्चा हुई उसको सुन कर ऐसा लगता है कि हमारे मदन के समस्त सदस्य जिनमें माननीय शिक्षा मंत्री जी भी शामिल है उन सब कारणों को जानते हैं जिन कारणों की वजह से इस तरह की अनुशासनहीनता और अव्यवस्था चल रही है। कुछ प्वाइंट्स ऐसे हैं जिनमें कुछ मतभेद हैं अन्यथा लगभग सारे कारणों में मतैक्य है।

उपसभापित महोदया, उसकी चर्चा करने से पहले जो चर्चा माननीय सदस्यों ने की, विशेषतः हमारे मध्य प्रदेश से भ्राने वाले श्री राम सहाय जी ने की, ग्वालियर की गोलीकांड के बारे में ग्रौर विदिसा के बारे में, उसके बारे में मैं दो मिनट में ही चर्चा कर दूं कि ग्वालियर में जो गोलीकांड हुम्ना था उसमें कितनी ज्यादती की गई थी। वहां की बार एसोसियेशन ने जो प्रस्ताव पास किया उसका कुछ ग्रंश पढ़ कर सुना देता हूं।

श्री ग्रकबर भ्रली खान: श्री राम महाय ने कहा कि मेरे साथ चलिये।

श्री विमलकुत्रार मन्नालालजी चौरड़िया : मैं चलने को तैयार हूं । मैं पहले पढ़ कर सुना दूं।

"दिनांक 15-9-66 को पुलिस द्वारा जिला कलेक्टर एवं अन्य प्रशासकीय मैजिस्ट्रेट की रहनुमाई में शान्तिपूर्ण एवं निर्दोष नागरिकों पर किये गये संघातिक

^{†[]} Hindi transliteration.

लाठी प्रहार, गोली चालन एवं ग्रन्य ग्रमान-वीय तथा कूर कार्यवाही के प्रति ग्रपना कार्यकारणी गहरा क्षोभ व्यक्त करती है।"

म्रागे बताया है :

"माननीय मुख्य मंत्री का यह कथन कि भीड़ हाई कोर्ट भवन को क्षति पहुंचाने के लिये ब्राई हुई थी इसलिये उस पर गोली का प्रहार करना ब्रावश्यक हुआ, नितान्त ब्रसत्य एवं निराधार ब्रौर पुलिस के भ्रत्याचारों को छिपाने के लिये है।"

तो यह तो हुग्रा ग्वालियर के गोलीकांड के लिए । वहां की बार एसोमियेशन ने जो प्रमाणपत्न दिया वह यह है ।

विदिसा के बारे में उन्होंने निवेदन किया कि जनसंघ के लोगो ने बोर्ड लगा कर के विद्यार्थियों को उकसाया । मैं केवल यही निवेदन कर देना चाहता हूं कि हमारे माननीय राम सहाय जी श्रपनी नेतागीरी कायम करने के लिए उन विद्यार्थियों के जलूस के पास गये ग्रौर उनको भला व्रा कहा, उनको धमकी दी कि हम तूमको देख लेंगे ग्रौर जब जल्स पूलिस स्टेशन के सामने आ्राता है तो उन पर खब लाटियों का प्रहार किया जाता है ग्रौर उनको बुरी तरह से पीटा जाता है, लोगों को मकान से पकड़-पकड़ कर ला कर पीटा जाता है, मकान तोड़ा जाता है, भ्रौर सारा कुछ पुलिस के द्वारा किया गया ग्रौर क्योंकि उनकी स्वयं की नेतागीरी खतरे में पड़ी इसलिये दूसरों पर भ्रारोप मढ़ने के लिये जनसंघ का नाम लेते हैं। जनसंघ के द्वारा कोई ऐसी कार्यवाही नहीं हुई, वर्ना वहां के जो मुख्यमंत्री द्वारीका प्रसाद जी हैं वह तो ऐसा खार खाये बैठे हैं कि जरा सा भी ग्राधार मिल जाय तो जनसंघ को तबाह कर दें, इस पर वह तुले हुए हैं। वह ग्रपनी पार्टी से भी इतने नाराज हैं कि कांग्रेस दल के जिन लोगों से ग्रसंत्ष्ट हैं उन लोगों को भी सरेग्राम परेशान करने में कोई शर्म नही स्राती है तो फिर जो विरोधी दल के हैं उनको कैसे मुक्ति देंगे।

तो जहां तक यह चर्चा की गई उसके बारे में मेरा यह निवेदन करना था । मुझे सब से बड़ा दूख तब होता है जब हम देखते हैं कि हमारे माननीय शिक्षा मंत्री जी इन कारणों को भी जानते हैं ग्रौर इनका इलाज भी जानते हैं मगर इसकी दवा कर नहीं सकते, ऐसे मजबुर शिक्षा मंत्री हमारे देश में शिक्षा का क्या कितना कर सकेंगे इसमें मझे डर लगता है। जब हमारे मंत्री महोदय स्वयं एक्सप्लेन करते ्हैं तो वही बातें कहते हैं जो मैं कह रहा हूं ग्रौर मैं भी वही कहता हूं जो वह कह रहे हैं, फर्क इतना है कि इह उस ग्रथारिटी में हैं कि इलाज कर सकें ग्रौर मैं वहां खड़ा हं जहां में उसकी एन। लिसिस करके उनके सामने यह रख सकता हं कि यह चीज है। हमारे मंत्री जी बतायें कि उनके हाथ कहां पर कमजोर हैं तो हम उनके हाथ मजबूत करने के लिए प्रयत्न करे। वह स्वयं स्टैटिसटिक्स देते हैं कि हमारे देश में केवल इतना खर्च होता है और दिद्यामियों की यह हालत है, हमारे देश मे पढ़ाई की यह सिगति है, यह सब जानने के बावजूद भी वह राजनीतिक, स्रार्थिक ग्रौर सामाजिक, सब कारणों को दृहराया जो कि मैंने प्रारम्भ की ग्रपनी स्पीच में कह दिया था । तो मैं उनसे जानना चाहता हूं कि म्रापने क्या किया इन सारी बातों के लिये, ग्राप ग्रथारिटी में हैं, ग्रापका यह कर्तव्य था कि स्राप जब किसी मर्ज को ानते थे तो उसका इलाज भी करते। मंत्री जी कहते हैं कि पूरानी कमेटीज जो बैठीं उनकी रिपोर्ट स पर ग्रमल किया। उनका ग्रमल कितने प्रतिशत किया जाता है उसका प्रमाणपत्न इस रिपोर्ट में दिया है। यह रिपोर्ट Report on the problem of student indiscipline. पर है। 1955 में जो सुझाव कमेटी ने दिया था उसके बारे में यह है :

"The Commission's suggestions did not receive enthusiastic response from the universities because the majority of our universities are affiliating universities and there were practical difficulties in implementing these suggestions"

श्री विमल हुमार मत्रालाल जी चौर ड़ियां फिर इसके बाद फिर कमेटी बैठो और इस कमेटी ने 1960 में सुझाव दिया और फिर वही बात की। अपनी बात छिपाने के लिये आपने यह गलत कार्यवाही किया, अमल न कर पाने के लिये हम कमीशन और कमेटी बिठा ते रहें उनकी सिफारिशों पर विचार करते रहें और कुछ करें नहीं तो हम किसी समस्या को हल नहीं कर सकते । इसलिये मैं मंत्री जी से चाहूंगा कि जब वह काजेज भी जानते हैं और इलाज भी जानते हैं तो फिर उनको अमल में लाये।

प्रमुख डिफस जो ग्राया है वह यह है कि विधारियों को राजनीति मैं भाग लेना चाहिये या नहीं । जहां तक राजनी तिक ज्ञान का सवाल है, जहां तक राष्ट्र की राज गीति के ग्रध्यान का सवाल है उनको जागरूक रहनः चाहिये उन्हें सारी बातों का का ज्ञान रखना चाहिय मगर विद्यार्थियों को राजनीतिक क्षेत्र में आ कर सिक्रय राजनीति में भाग लेना मैं कमी भी पसन्द नहीं कर सकता । हमारे कुछ माननीय सदस्य इस पक्ष के हैं कि उनको सिका राजनीति में गान लेने दिया जाय । उपा व्यक्षा महोदया, जिस समय यहां पर भ्रंग्रेजों क शामा था उस समय देश को ग्राजादी दिलाने के लिये एक ग्रंतिम यद्ध के रूप में हमको जो करना पडा वर करना पड़ा मगर ग्रब स्वतंत्रता प्राप्ति के बाद श्रपने यहां पर प्रजातंत्र को हम मानते हैं. प्रति पाच वर्ष बाद हमको मत देने का ग्रधि-कार है ग्रीर हम ग्रपना प्रचार कर के, **ग्रा**न्दोलन कर के लोगों को समझा कर के श्रपने विचार का करते हैं, जो हमारे यहां या व्यवस्था होनी चाहिये, हम प्रज तंत्र में बिश्वास करते हैं तो हमको यह चाहिये कि हम विद्यार्थियों को इस तरह से राजनीति में घसीट कर न लायें, उनका पढ़ने का जो क्षेत्र है उसमें उनकी शैक्षणिक योग्यता बढानी चाहिये, उनके ज्ञान कर विकास होना चाहिये, उनका बौधिक विकास होना चाहिये, उसमें ग्रड्चन डाल कर के उनको राजनीति में घसीट करके उन हो केवल मात्र नेता रहने

देते हैं तो उससे काम नहीं चल सकता। हमारे देश को उज्जवल बनाना है तो शिक्षा के क्षेत्र में उन्नति होनी चाहिये, उसमें उनको ग्रागे बढाना चाहिये. विना इसके हमारे देग की उन्नति कभी भी सम्भव नहीं है, अगर उनको राजनीति में धसीट लिया तो हमारे देश में उन्नति हो सकेगी शक है। हम मंत्री जी से एक जगह मत भेद रखते हैं। उन्होंने यह वताया हमारे शिक्षकों को राजनीति में भाग नहीं लेना चाहिये श्रौर उनकी टीचर्स कांस्टीट्एंसी वह हटाना चाहते हैं। मैं नभ्र निवेदन करता हूं कि हमें राजनीति का प्रवेश सिकय राजनीति का प्रवेश, ग्रपनी युनि-वर्सिटियो में अपने कालेजों में नहीं होने देना चाहिये। लेकिन इसका मतलब यह नहीं कि ह । ग्रपने ग्रध्यापकों को इस राजनिति में भाग लेने से रोक दें। जो हमारे देश का बहुत बड़ा विद्वान तबका इस शिक्षा के क्षेत्र में हैं यदि हम इस वड़े हिस्से को राजनीति में प्रवेश करने से रोकते हैं तो हम हमारे प्रजातंत्र में जो एक नैचुरल विकास, प्राकृतिक विकास, होना चाहिए उसमें भ्रड्चन डालते हैं, हम उनके वर्षों के ज्ञान का जो ग्रन्भव है, जो उन्होंने लाईब्रेरीज में पुस्तकों को पढ़कर **ऋपनी ऋौर योग्यता बढ़ाई है उसका लाभ** तभी ले सकते हैं जब उनको भी राजनीति में भाग लेने का, सित्रय राजनीति में भाग लेने का मौका दें। लेकिन इस बात का हम जरूर ध्यान रखें कि वह सित्रय राजनीति उन विद्यापियों पर योपी न जाय, ग्रर्थात कालेज श्रीर दिश्वदिद्यालय में सकिय राजनीति में भाग लेने की विद्यार्थियों को ग्रावश्यकता न हो ।

6 P. M.

मैं मंत्री जी से यह भी कहना चाहता हूं कि एकाडेमिक इण्यूज विद्यार्थियों से डिसकस किये जाने चाहियें या नहीं इस मामले में थोड़ा सा इतना मतभेद रखता हूं कि हम वह चाहते है कि हमारे यहां की शिक्षा का स्टेन्डर्ड ऊंचा हो, यदि कल से हम यह चर्चा करने लगे विद्यार्थियों से कि यह कोस रखें

या नहीं रखें या यहां पर परिक्षा में इस ढंग से होंगी अथवा नहीं होंगी या ऐसा होना चाहिए या नहीं होना चाहिये ग्रगर, हम उनके साथ इन चर्चाग्रों में पड जायेंग तो हमारे यहां का स्टेन्डर्ड गिर जायेगा या वह स्टेन्डर्ड ठीक नहीं होगा । लेकिन एकेडेमिक निर्णय लेने के काम में भी शिक्षा शास्त्रियों को प्रेक्टिकल होकर काम करना चाहिये इस तरह की व्यवस्था न हो कि ऊंचे कोर्सेंग का स्टेन्डर्ड कम हो जाय ग्रौर नीचे के को रेंज का स्टेन्डर्ड ऊंचा हो जाय, इत्यादि सब बातों को प्राक्टिकल सौल्यसन निकल कर और सही तालगेल बिठा कर, प्राइमरी से लेकर उच्चतर विद्यार्थियों की परीक्षाओं का तालमेल विठाकर हमने कोर्सेज के बारे में निर्णय करना चाहिये ग्रौर उनसे इस बात की चर्चा तक करनी चाहिये जत्र उनको प्रेक्टिक त डिफिकल्टी हो ग्रंर उसकी सुनवाई कर हे निर्णय निकाल ग चाहिये ग्रगर उनसे चर्चा करके निर्णय लेने लगेंगे तो हमारे यहां शिक्षा का स्तर ठीक नही हो सकेगा ।

माननीय मंत्री जी समस्या जो है वह जानने हैं, समया का हल जानते हैं. मगर यदि वे नहीं कर सकेंगे तो वह सारी अमफलता में परिगत हो जायगी । वे जैसा कह रहं थे कि मेरे ग्रंतिन दिन है तो मैं प्रार्थना करूंगा कि अपने अंतिम दिनों में ऐसा चमत्कार करके जाइये जिमसे हमारी शिक्षा व्यवस्था अच्छी हो मके ग्रौर इम तरह के झगड़े पैदा करने की स्थिति का निमीण न हो।

THE DEPUTY CHAIRMAN: The question is:

 "That at the end of the motion the following be added, namely:—

ʻand having considered the same, this House is of opinion that the following measures should be taken by Government to meet the students problems:-

(i) compulsory and free education should be provided up to the Intermediate Standard;

- (ii) "fancy" schools should be abolished and uniform type of schools should be provided for all:
- (iii) restrictions on admission to colleges and universities should be abolished;
- (iv) education should be imparted only through the medium of the mother-tongue or regional language;
- (v) students' unions compulsory membership should be established;
- (vi) free education up to the highest standard shou'd be provided for the students who are socially and economically backward:
- (vii) ex-Government servants and ex-Ministers should not be appointed as Vice-Chancellors and Principals;
- (viii) arrangements should be made for lowcost hostels and cheap meals for the children of those persons whose monthly income is less than three hundred rupees and Government subsidy should be given for this purpose;
- (ix) no restrictions should be placed on political parties starting youth organisations in the universities or colleges and on the students for participating in them;
- (x) arrangements should be made for providing jobs according to the aptitudes and qualifications of the students who have completed their university, college or school education;
- (xi) entry of the police into temples of learning should be altogether banned;

[The Deputy Chairman.]

(xii) the principle of "equal remuneration for equal service" should be immediately implemented in all government and non-government educational institutions;

(xiii) the teachers should ordinarily have the right to participate in the politics of their choice;

(xiv) the State Governments should spend 20 per cent of their budgets and the Central Government 10 per cent of its budget on education under any circumstance;

(xv) inaugural and convocation addresses by Ministers and government servants in the temples of learning should be strictly banned;

(xvi) special emphasis should be laid on technical education;

(xvii) an impartial judicial enquiry at the highest level should be conducted at places where firing has been resorted to in connection with the students' agitations and the officers in charge of the administration of those places should be immediately transferred;

(xviii) all the persons arrested in connection with the agitation should be released unconditionally and the cases filed and warrants issued against the student leaders should be withdrawn'."

The motion was negatived.

SHRI BANKA BEHARY DAS: I am not pressing my amendment; I wish to withdraw it.

Amendment No. 2 was, by leave, withdrawn.

THE DEPUTY CHAIRMAN: The question is:

3. "That at the end of the motion the following be added, namely:—

'and having considered the same, this House is of opinion that a permanent negotiating machinery should be set up at the Union Government level to look into the grievances of students and to serve as a means of dialogue between the representatives of students and the Government'."

The motion was negatived.

SHRI RAJNARAIN: On a point of order . . .

THE DEPUTY CHAIRMAN: The discussion is over, the business is over, here is no point of order.

श्री राजनारायण : हम!रे 18 श्रमें ड-में ट हैं। ग्रापने ग्राटा हों के ऊपर एक बार में कैंगे बोट ले लिये।

There are eighteen amendments. This is against the rules. You have done everything against the rules. मेरे 18 अमें डमें ट्रम है, हर एक अमें डमेंट का अनग अलग नम्बर है।

THE DEPUTY CHAIRMAN: Eighteen clauses to your amendment No. 1. See that.

श्री रिजनिष्यण : यह प्रापको नम्बरवार करना चाहियो, नम्बर 1, नम्बर 2, नम्बर 3, नम्बर 4, नश्वर 5 . . .

THE DEPUTY CHAIRMAN: Your amendment is No. 1 and I should not have. . . (Interruptions.)

श्री राजनारायण: श्रापको हमें बताना चाहिये।

THE DEPUTY CHAIRMAN: Mr. Hathi, Minister of State for Home Affairs, is coming here in a few minutes, I am told.

707 Motion re. widespread [9 NOV. 1966]
SHRI BHUPESH GUPTA: He said that he would be here.

THE DEPUTY CHAIRMAN: He is on the way.

SHRI BHUPESH GUPTA: We will wait.

श्री राजनारायण: इसका मतलब क्या है ? सदन का कन्टेस्ट हो रहा है।

THE DEPUTY CHAIRMAN: Does the House wish to sit till he comes?

SHRI ATAL BIHARI VAJPAYEE: Let the statement be made tomorrow. I do not mind.

SHRI CHANDRA SHEKHAR: We can adjourn for 10 minutes.

SHRI BHUPESH GUPTA: You can utilise it for. . . (Interruptions.)

THE DEPUTY CHAIRMAN: If he does not come, then we shall adjourn. If the Minister is not here within a few minutes, then . . .

SHRI BHUPESH GUPTA: In the morning, I said that we have been getting all kinds of reports from the Press and otherwise about the resignation . . .

THE DEPUTY CHAIRMAN: I do not know about that business at all. I think Mr. Hathi could make a statement tomorrow since he is not here.

The House stands adjourned till 11.00 A.M. to morrow.

The House then adjourned at eight minutes past six of the clock till eleven of the clock on Thursday, the 10th November, 1966.